



Advertised before Acceptance under section 20(1) Proviso

1433991 22/03/2006

INTEGRITY VERIFICATION SERVICES PVT. LTD.

TULSIANI CHAMBER, GROUND FLOOR, 11, FREE PRESS
JOURNAL MARG, NARIMAN POINT, MUMBAI - 400 021.

SERVICE PROVIDER

A COMPANY INCORPORATED UNDER THE COMPANIES ACT
1956.

Address for service in India/Agents address:

ADITYA & ASSOCIATES.

405, KAPADIA CHAMBERS, 599, J.S.S. ROAD, MARINE LINES,
MUMMBAI - 400 002.

Used Since :13/02/2006

MUMBAI

VERIFICATION OF CREDENTIALS, DOCUMENTS AND
RELATED SERVICES INCLUDED IN CLASS 42.

GEETA HAREET, EXAMINER OF TRADE MARKS, AHMEDABAD

VIA 1, FOOD STREET

Advertised before Acceptance under section 20(1) Proviso

1440279 29/03/2006

SHRINGAR CINEMAS LIMITED

2ND FLOOR, FAME ADLABS, ANDHERI LINK ROAD,
OSHIWARA ANDHERI (WEST), MUMBAI-400 053.

SERVICE PROVIDERS

A COMPANY INCORPORATED UNDER THE COMPANIES ACT,
1956

Address for service in India/Agents address:

KHAITAN & CO.

MEHER CHAMBERS, 4TH & 5TH FLOORS, R.K. MARG,
BALLARD ESTATE, MUMBAI - 400 038.

Used Since :14/03/2006

MUMBAI

SERVICE OF PROVIDING FOOD AND DRINKS.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

SOLUTION EXCHANGE

Advertised before Acceptance under section 20(1) Proviso

1443373 07/04/2006

THE UNITED NATIONS DEVELOPMENT PROGRAM,
55 LODI ESTATE,
POST BOX NO. 3059,
NEW DELHI 110003.
INDIA.

SERVICE PROVIDERS

AN INTERNATIONAL INTER-GOVERMENTAL
ORGANIZATION

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES

S2 GOKUL TOWERS 7, C.P. RAMASWAMY ROAD ALWARPET
CHENNAI 600 018 NAMIL NADU

Used Since :03/03/2005

DELHI

SERVICES RENDERED BY AN ASSOCIATION TO ITS
MEMBERS INCLUDING BRINGING TOGETHER
PRACTITIONERS/EXPERTS FROM DIFFERENT FIELDS,
ARRANGING FOR EXCHANGE OF IDEAS, SPONSORING
GROUP WORK OF PRACTITIONER/EXPERTS, GRANTING
RECOGNITION AND PROVIDING WIDE EXPOSURE TO THE
KNOWLEDGE OF SUCH PRACTITIONERS / EXPERTS,
PROVIDING FREE WEB SPACE TO THE MEMBERS AND
ALLOWING OPEN TO THE MATERIALS POSTED ON THE
WEBSITE.

A.G.AMARE, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1449325 08/05/2006

SATAM SHARAD SHANTARAM.

trading as AKSHAY ENTERPRISES.

A-5, INDRANIL CHS, PLOT NO. 38, SECTOR - II, CHARKOP,
KANDHIVLI (W), MUMBAI - 400 067.

SERVICE PROVIDERS.

Used Since :09/08/1991

MUMBAI

DESIGNING ;PROCESS; PRINTING & OFFSET
PRINTING,ALLIED SERVICES.

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI

SUBHLAGAN.COM

Advertised before Acceptance under section 20(1) Proviso

1454341 26/05/2006

SANJAY KIRTANIA.

6/83, SARDAR NAGAR NO. 4,
SION KOLIWADA, MUMBAI-400 037.

SERVICE PROVIDER.

Used Since :20/05/2006

MUMBAI

WEBSITE AND MARRIAGE BUREAU SERVICES.

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1457430 06/06/2006

KUONI TRAVEL (INDIA) PVT. LTD.

KUONI HOUSE, COLABA, MUMBAI - 400 001.

SERVICE PROVIDER

A COMPANY INCORPORATED UNDER THE COMPANIES ACT,
1956.

Address for service in India/Agents address:

ADITYA & ASSOCIATES.

405, KAPADIA CHAMBER, 599, J.S.S.ROAD, MARINE LINES,
MUMBAI-400 002.

Used Since :01/06/2006

MUMBAI

MAKING BOOKINGS AND RESERVATION FOR TRAVELERS IN
HOTEL, MOTEL, RESORT TENTS, HOUSE BOATS, GUEST
HOUSE, TOURIST HOMES/CAMPS;BOOKINGS THROUGH
INTEMET; ARRANGING LODGING, BOARDING AND ANY
OTHER MODE OF PROVIDING ACCOMMODATION FOR
TRAVELERS, RESTAURANT, CATERING AND BANQUET
SERVICES; HOTEL INFORMATION SERVICES PROVIDED BY
MEANS OF A COMPUTER INFORMATION NETWORK;
SERVICES RELATING TO THE HOTEL, MOTEL, RESORTS AND
OTHER HOSPITALITY SERVICES; CATERING SERVICES;
ESCORTING SERVICES IN CLASS 42.

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1458108 08/06/2006

CIPLA LIMITED

289, BELLASIS ROAD, MUMBAI CENTRAL, MUMBAI- 400 008.

MANUFACTURER AND MERCHANT

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1913.

Address for service in India/Agents address:

INTERNATIONAL TRADE MARKS BUREAU.

1ST FLOOR, MANEKJI WADIA BUILDING, 127, M.G. ROAD, FORT MUMBAI - 400 001.

Proposed to be Used

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; RESEARCH SERVICES; PHARMACY, PHARMACY ADVICE, MEDICAL CLINICS, MEDICAL ASSISTANCE, MEDICAL SERVICES; VETERINARY SERVICES; GYGIENIC AND BEATUY CARE FOR HUMAN BEINGS AND ANIMALS ALL BEING GOODS INCLUDED IN CLASS 42.

KEDAR MAHAPATRA

MILLIONAIRE EXPO

Advertised before Acceptance under section 20(1) Proviso

1459223 13/06/2006

ALDRIN RAPHAEL FERNANDES

5, VILLA LIMA, 73, TPS/VI, SANTACRUZ (WEST), MUMBAI-400
054.

Address for service in India/Agents address:

JATIN SHANTILAL POPAT.

A-202, 2ND FLOOR, GOPAL BHUVAN, ABOVE PALLAVI
HOTEL, ANDHERI(E), MUMBAI-400 069.

Proposed to be Used

MUMBAI

SERVICES LIKE EXHIBITION, FAIRS, EVENT MANAGEMENT,
LOYALTY PROGRAMMES INCLUDED IN CLASS 42.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1459671 14/06/2006

PRASANNA PADHYE

trading as DAKSHIN PURE VEG.

GERA LEGEND, NEAR GERMAN BAKERY, KOREGAON PARK,
PUNE-411 001.

SERVICE PROVIDERS.

Address for service in India/Agents address:

MAKHIJA & ASSOCIATES.

12/160, DAULAT NAGAR, THANE (E)-400 603.

Used Since :17/02/2005

MUMBAI

PROVIDING OF FOOD AND DRINK.

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI

PHYSIQUE INDIA LTD

Advertised before Acceptance under section 20(1) Proviso

1463433 22/06/2006

PHYSIQUE INDIA LTD.

ENKAY HERITAGE, TPS 403, RAILWAYSTATION ROAD,
PANVEL WEST, NAVI MUMBAI-410 206.

SERVICE PROVIDER .

Used Since :02/07/1997

MUMBAI

"SERVICES RENDERED FOR SPORTS AND PLAYTHINGS,
GYMNASTICS AND SPORTING ARTICLES PERSONAL".

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1463434 22/06/2006

PHYSIQUE INDIA LTD.

ENKAY HERITAGE, TPS 403, RAILWAYSTATION ROAD,
PANVEL WEST, NAVI MUMBAI-410 206.

SERVICE PROVIDER .

Used Since :02/07/1997

MUMBAI

"SERVICES RENDERED FOR SPORTS AND PLAYTHINGS,
GYMNASTICS AND SPORTING ARTICLES PERSONAL".

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1466171 30/06/2006

A2ZMEDIA

1108/28, D. N. NAGAR, DWARKA CHS LTD., D. N. NAGAR,
ANDHERI MUMBAI, MAHARASHTRA-400 053.

SERVICE PROVIDER.

Address for service in India/Agents address:

MIHIR A. MODY, ADVOCATE.

MEDOWS HOUSE, 39, NAGINDAS MASTER ROAD, FORT,
MUMBAI - 400 023.

Proposed to be Used

MUMBAI

WEBSITE RELATED TO ENTERTAINMENT INDUSTRY
AND/OR PROVIDING SERVICES TO THE MEDIA INDUSTRY.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT
TO THE EXCLUSIVE USE OF THE NUMERICAL "1" AND DEVICE
OF "ARROW".*

D.A.VARDAM , EXAMINER OF TRADE MARKS, MUMBAI

1TAKEMEDIA.COM

Advertised before Acceptance under section 20(1) Proviso

1466172 30/06/2006

A2ZMEDIA

1108/28, D. N. NAGAR, DWARKA CHS LTD., D. N. NAGAR,
ANDHERI MUMBAI, MAHARASHTRA-400 053.

SERVICE PROVIDER.

Address for service in India/Agents address:

MIHIR A. MODY, ADVOCATE.

MEDOWS HOUSE, 39, NAGINDAS MASTER ROAD, FORT,
MUMBAI - 400 023.

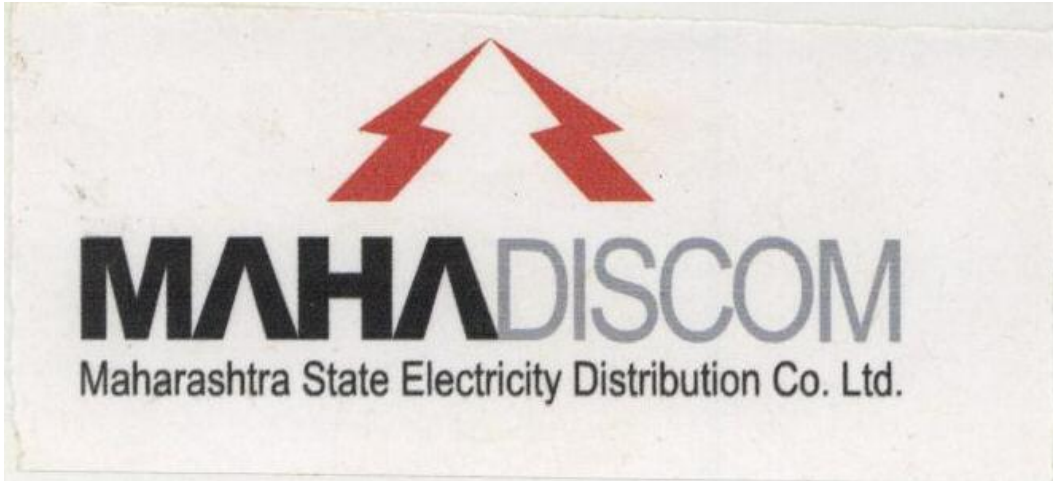
Proposed to be Used

MUMBAI

WEBSITE RELATED TO ENTERTAINMENT INDUSTRY
AND/OR PROVIDING SERVICES TO THE MEDIA INDUSTRY.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT
TO THE EXCLUSIVE USE OF THE NUMARICAL "1" AND "COM".*

D.A.VARDAM , EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1466410 03/07/2006

MAHARASHTRA STATE ELECTRICITY DISTRIBUTION
COMPANY LIMITED

PRAKASHSGAD, G-9, ANANT KANEKAR MARG, BANDRA (E),
MUMBAI-400 051.

ELECTRICITY.

Used Since :01/12/2005

MUMBAI

DISTRIBUTION AND TRADING OF ELECTRICITY.

D.A.VARDAM , EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1472683 24/07/2006

TATA MOTORS LIMITED

BOMBAY HOUSE, 24, HOMI MODY STREET, HUTATMA
CHOWK , BOMBAY- 400 001.

MANUFACTURERS MERCHANT.

A COMPANY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Agents address:

DE PENNING & DE PENNING.

ALAKNANDA 16, NEPEAN SEA ROAD, MUMBAI - 400 036.

Used Since :01/01/2006

MUMBAI

"CENTRALLY HOSTED WEB PORTAL INTERFACE WITH
REPORTS AND POSITIONAL DATA / INFORMATION DISPLAY
THROUGH MAPS, ROADSIDE BREAKDOWN ASSISTANCE
AND SIMILAR SERVICES INCLUDED IN CLASS 42".

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1474225 28/07/2006

NEO SPORTS BROADCAST PVT. LTD.

NEO CENTRE, OBEROI COMPLEX, OFF NEW LINK ROAD,
ANDHERI (WEST), MUMBAI-400 053.

SERVICE PROVIDERS.

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956

Address for service in India/Agents address:

VISHESH & ASSOCIATES.

2, 3 RD FLOOR, YESHWANT CHAMBERS, 18 - B, BHARUCHA
MARG, KALAGHODA, FORT, MUMBAI - 400 023.

Proposed to be Used

MUMBAI

"DESIGNING OF COMPUTER SOFTWARE, SOFTWARE FOR
TRANSMISSION OF PROGRAMMES, COMPUTER
PROGRAMMING, UPDATING OF COMPUTER SOFTWARE,
DATING SERVICES, NEWS REPORTERS SERVICES,
RESEARCH AND DEVELOPMENT IN SPORTS RELATED
ACTIVITIES, RENTAL OF COMPUTER SOFTWARE,
VIDEOTAPING BEING SERVICES INCLUDED IN CLASS 42".

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

DARBAR --E - AWADH

Advertised before Acceptance under section 20(1) Proviso

1474405 31/07/2006

MOHD. RASHID BILGRAMI

Y-13, 2ND FLOOR, HAUZ KHAS,
NEW DELHI - 110016.

Restaurant/Catering Business

Used Since :01/04/2000

DELHI

SERVICES RESTAURANT/CATERING BUSINESS.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI

RASOI

RESTAURANT & BAR

Advertised before Acceptance under section 20(1) Proviso

1474954 01/08/2006

KARAN SINGH WALIA

trading as RASOI RESTAURANT & BAR

C/601, CRYSTAL PALACE, LINK ROAD, MALAD (W), MUMBAI-400 064.

SERVICE PROVIDERS.

Used Since :18/10/2004

MUMBAI

ACCOMMODATION RESERVATIONS, ACCOMMODATION BUREAUX (HOTELS), RENTAL OF TEMPORARY ACCOMMODATIONS, TEMPORARY BAR SERVICES, CAFES, CAFETERIAS, FOOD AND DRINK, OUTDOOR CATERING SERVICES, HOTEL RESERVATIONS, HOTELS, MOTELS, RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE, RENTAL OF MEETING ROOMS, RESTAURANTS, SELF-SERVICE RESTAURANTS AND SNACK-BARS; HOSPITALITY SERVICES IN STATE OF MAHARASHTRA.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1479867 18/08/2006

MAGIC HAIR & BEAUTY PVT. LTD.

C/85, ANAND NAGAR, KISHORE KUMAR LANE, JUHU TARA ROAD, JUHU, MUMBAI-400050.

SERVICE PROVIDERS.

A PVT. LTD. COMPANY REGISTERED UNDER INDIAN COMPANY'S ACT.

Proposed to be Used

MUMBAI

OWN, PROMOTE, ENCOURAGE, ESTABLISH, PROVIDE, MAINTAIN, OPERATE, ORGANIZE, SUBSIDIZE AND RUN BEAUTY PARLORS, HAIR CLINICS, SALOONS, MASSAGE CENTERS AND TO RUN THE BUSINESS AS BEAUTICIANS MANICURISTS, HAIRDRESSERS, STYLIST, TRICHOLOGISTS, CHIROPODISTS, HAIR DYERS, MAKERS AND SUPPLIERS OF ALL KINDS OF WIGS AND TO CONDUCT CLASSES, SEMINARS, DEMONSTRATIONS, EDUCATION AND TRAINING PROGRAMS FOR BEAUTY CARE.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1482752 30/08/2006

ASHWIN L. GOGARI

UNIT # 1, KESAR VILLA PLOT NO.185, SECTOR-12, VASHI,
NAVI MUMBAI-400 0705.

MANUFACTURERS AND MERCHANTS.

Used Since :08/02/2003

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND
RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DIGITAL PRINTING,
PROVIDING FOOD & DRINKS; DESIGNING OF BROCHURES;
COMPUTER PROGRAMMING; IT ENABLED SERVICES;
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE
AND SOFTWARE; LEGAL SERVICES.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

SILVER SPOON

Advertised before Acceptance under section 20(1) Proviso

1484223 04/09/2006

AMUL MOHAN MITTAL

SHOP NO.112, POCKET B.L.S. C PHASE-III, ASHOK VIHAR,
DELHI

SERVICE PROVIDER

Address for service in India/Agents address:

S. K. TRADEMARKS CO.

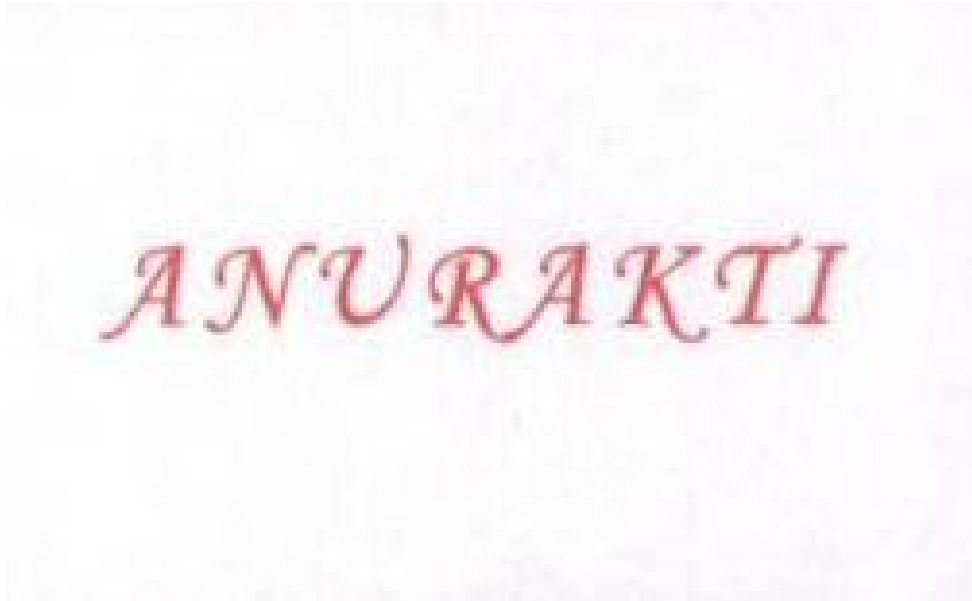
C-36, MAHENDRU ENCLAVE, LANE NO 4, DELHI- 110 009.

Used Since :01/07/2006

DELHI

PROVIDING OF FOOD AND DRINK (RESTAURANT SERVICES).

A.G.AMARE, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1484728 06/09/2006

GAURAV CHOPRA

87, UCO APARTMENTS, PLOT NO.34, SECTOR-9, ROHINI,
DELHI-110085

SERVICE PROVIDER

Used Since :01/09/2006

DELHI

SERVICES RELATING COMPUTER SOFTWARE
DEVELOPMENT.

*SERVICES AMENDED TO READ AS SERVICES RELATING TO
COMPUTER SOFTWARE DEVELOPMENT.*

A.G.AMARE, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1485481 08/09/2006

LA FENICE RESTAURANT PVT. LTD.

H.NO.1/281, GAURA VADDO, CALANGUTE, BARDEZ, GOA-403516.

SERVICE PROVIDER.

A CO. INCORPORATED UNDER INDIAN CO. ACT, 1956.

Used Since :01/10/2004

MUMBAI

RESTAURANTS (SELF SERVICES), HOTELS, MOTELS, ACCOMMODATION BUREAUX (HOTELS, RENTAL TEMPORARY RESERVATION), BAR SERVICES, CAFES, CAFETERIAS, CAMP, SERVICES, CANTEENS, CATERING, SNACK-BARS.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1485926 11/09/2006

RAVI NAIR

2, D/618, DHEERAJ VALLEY, SAIBABA COMPLEX,
GOREGAON (E), MUMBAI-400 063.

MANUFACTURERS AND MERCHANTS.

Used Since :01/08/2006

MUMBAI

LOGO ON E COMMERCE SERVICES AND TV SOFTWARE AND
PROGRAMMES, MEDIA, MAINTENANCE OF WEB.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1485927 11/09/2006

RAVI NAIR

2, D/618, DHEERAJ VALLEY, SAIBABA COMPLEX,
GOREGAON (E), MUMBAI-400 063.

MANUFACTURERS AND MERCHANTS.

Used Since :01/08/2006

MUMBAI

LOGO ON E COMMERCE SERVICES AND TV SOFTWARE AND
PROGRAMMES, MEDIA, MAINTENANCE OF WEB.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1485928 11/09/2006

RAVI NAIR

2, D/618, DHEERAJ VALLEY, SAIBABA COMPLEX,
GOREGAON (E), MUMBAI-400 063.

MANUFACTURERS AND MERCHANTS.

Used Since :01/08/2006

MUMBAI

LOGO ON E COMMERCE SERVICES AND TV SOFTWARE AND
PROGRAMMES, MEDIA, MAINTENANCE OF WEB.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1488060 18/09/2006

EYECIRCUS STUDIO PRIVATE LIMITED

C-18, PUNIT IND. ESTATE, OPP. TURBHE RAILWAY STATION,
VASHI, NAVI MUMBAI-400 703.

SERVICES AND DEVELOPMENT OF DESIGNING SERVICES.

Address for service in India/Agents address:

AM LAW

323,B-Wing,Chintamani Plaza,Andheri-Kurla Road,Andheri(East)
Mumbai 400099

Used Since :01/02/2000

MUMBAI

TOTAL ONLINE IN-ROOM SOLUTION FOR THE HOSPITALITY
INDUSTRY.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT
TO THE EXCLUSIVE USE OF THE WORD "WWW" AND "COM".*

D.A.VARDAM , EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1492007 28/09/2006

ILHAM MERCHANT

trading as BEAUTE BOUTIQUE

2004 SUMER PARK 1, MAZGAON, MUMBAI-400 101.

MANUFACTURERS AND MERCHANTS.

Address for service in India/Agents address:

JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.

RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG,
(HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used

MUMBAI

HYGIENIC AND BEAUTY CARE SERVICES INCLUDING
AROMATHERAPY SERVICES, BATHS FOR HYGIENE
PURPOSES, BEAUTY SALONS, HAIR IMPLANTATION,
HAIRDRESSING SALONS, MANICURING, MASSAGE BEING
SERVICES FALLING IN CLASS 42.

S.U.BORE, EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1494245 06/10/2006

Burger King Corporation

5505 Blue Lagoon Drive

Miami, Florida 33126

United States of America.

Manufacturers, Traders and Service Providers

A Delaware Corporation

Address for service in India/Agents address:

ANAND AND ANAND.

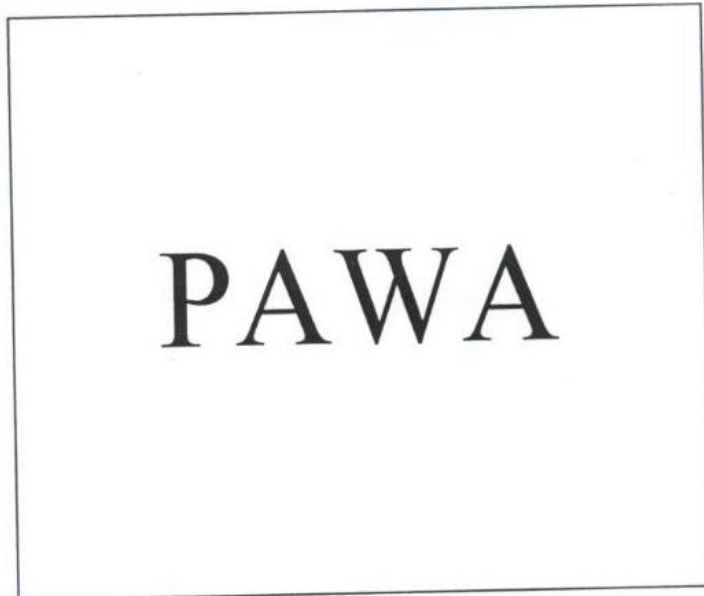
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

RESTAURANT SERVICES.

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1499108 27/10/2006

PAWHA INTERNATIONAL PVT. LTD.

J-66, SOUTH EXTN. PART-I, N. DELHI.

CONSULTANTS, BUILDERS & DEVELOPERS.

Address for service in India/Agents address:

INTERNATIONAL INVESTMENT AND LAW CONSULTANTS

C-434, DEFENCE COLONY, N. DELHI-24.

Proposed to be Used

DELHI

PROVIDING FOOD AND DRINK, TEMPORARY
ACCOMMODATION, RUNNING HOTELS, BARS AND
RESTAURANTS, HYGIENIC AND BEAUTY CARE.

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1501408 06/11/2006

PRATIK PRAFUL AGRAWAL

trading as ANSHIKA ENTERPRISES.

FLAT NO. 11/51, SANGAM, NEW LINK ROAD, OPP. LOTUS
PETROL PUMP, JOGESHWARI(W), MUMBAI-400102.

SERVICE PROVIDER.

Used Since :01/01/2006

MUMBAI

RESTAURANT.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1502830 09/11/2006

IMRAN UMRANI

SWATI ARORA

MANISH ARORA

FIROZA UMRANI

PRAVEEN UMRANI

BIMLARANI ARORA

trading as RUSH INN - FOODS & BEVERAGES

28, 29, 30 AND 31, LOWER FLOOR, LALGANGA SHOPPING
MALL, G. E. ROAD, RAIPUR - 492 001 (C.G.)

SERVICE PROVIDERS.

A PARTNERSHIP FIRM REGISTERED UNDER THE
PARTNERSHIP ACT.

Address for service in India/Agents address:

MANOJ G. MENDA, ADVOCATE.

6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.

Used Since :23/10/2006

MUMBAI

PROVIDING OF FOOD AND DRINK, HOTELS AND
RESTAURANTS, MOTELS, RESORTS, LOUNGE BARS, BEER

BARS, COCKTAIL LOUNGE SERVICE, NIGHT CLUBS,
BANQUETING, SELF SERVICE RESTAURANTS, SNACK BARS,
CAFETERIAS, CAFES, CANTEENS, OUT DOOR CATERING
FOOD TAKEAWAYS, PROVIDING FASHION INFORMATION,
HOTEL MANAGEMENT HOUSE KEEPING SERVICES,
PROVIDING OF TEMPORARY ACCOMMODATION, RENTAL
OF REST ROOMS AND DORMITORIES, RENTAL OF MEETING
ROOMS, SOCIAL CLUBS, BOARDING AND LODGING
SERVICES, HOSTING AND MAINTENANCE OF WEB SITES,
PUBLIC BATH FOR HYGIENE PURPOSES, BEAUTY SALONS,
HEALTH AND BEAUTY CARE ALL BEING SERVICES
INCLUDED IN CLASS 42.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Kanhere

Advertised before Acceptance under section 20(1) Proviso

1503066 10/11/2006

KAMESH S. KANHERE

trading as KANHERE HISTOPATHOLOGY LAB

PLOT NO. 124, 3RD FLOOR, NR. SMRUTI MANGAL
KARYALAYA, OLD SUBHEDAR LAYOUT, NAGPUR-440024
SERVICES PROVIDERS.

Address for service in India/Agents address:

MAKHIJA & ASSOCIATES.

12/160, DAULAT NAGAR, THANE (E)-400 603.

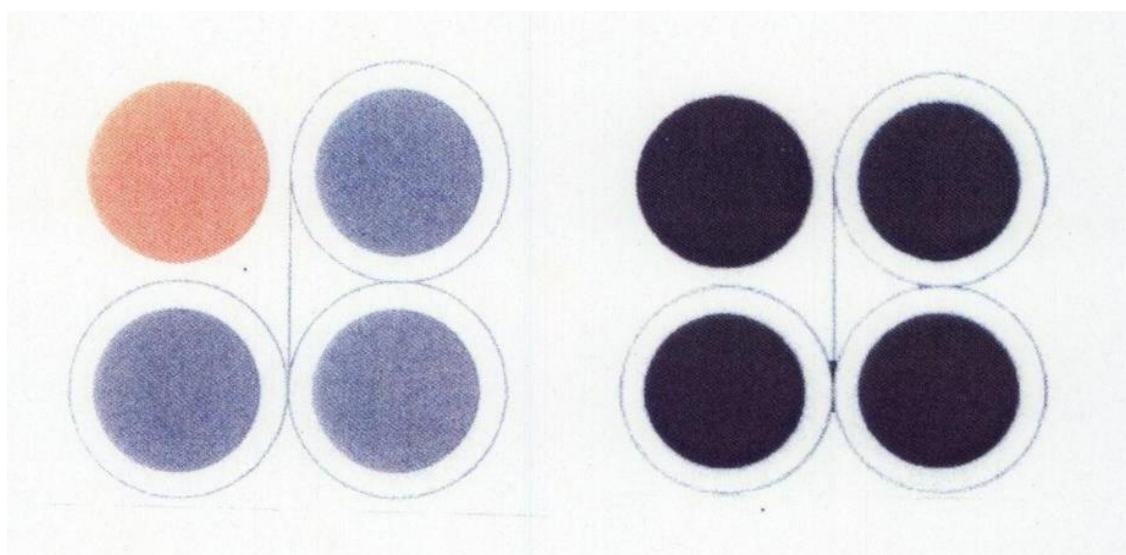
Used Since :01/10/2001

MUMBAI

LABORATORY RESEARCH IN THE FIELD OF
(HISTOPATHOLOGY & CYTOLOGY).

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT
TO THE EXCLUSIVE USE OF THE DEVICE OF MEDICAL SIGN.*

D.A.VARDAM , EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1505794 20/11/2006

ONG & ONG ARCHITECTS PTE LTD.

trading as

510 THOMSON ROAD, #11 - 00 SLF BUILDING, SINGAPORE -
298135.

A COMPANY ORGANISED AND EXISTING UNDER THE LAWS
OF SINGAPORE.

Address for service in India/Agents address:

KRISHNA & SAURASTRI.

74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.

Proposed to be Used

MUMBAI

ARCHITECTURAL CONSULTATION, ARCHITECTURE, DESIGN
OF INTERIOR DECOR, GRAPHIC ARTS DESIGNING,
LANDSCAPE GARDENING BEING SERVICES INCLUDED IN
CLASS 42.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI

SOLITAIRE INTERNATIONAL

Advertised before Acceptance under section 20(1) Proviso

1507857 27/11/2006

THE GEM AND JEWELLERY EXPORT PROMOTION COUNCIL
DIAMOND PLAZA, 5TH FLOOR, 391/A, DR. D. B. MARG,
MUMBAI - 400 004.

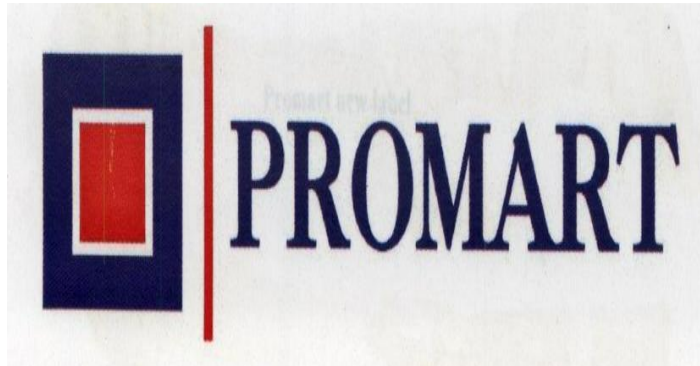
MANUFACTURER AND MERCHANTS

Used Since :12/04/1996

MUMBAI

JEWELLERY DESIGNING.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1508355 28/11/2006

PROVOGUE (INDIA) LIMITED

trading as PROVOGUE (INDIA) LIMITED

105/106, DREAM SQUARE 1ST FLOOR, OFF NEW LINK ROAD,
ANDHERI (W), MUMBAI-400 053.

MANUFACTURERS AND MERCHANTS.

A COMPANY INCORPORATED UNDER THE COMPANIES ACT,
1956.

Address for service in India/Agents address:

INTERNATIONAL TRADE MARKS BUREAU.

1ST FLOOR, MANEKJI WADIA BUILDING, 127, M.G. ROAD,
FORT MUMBAI - 400 001.

Proposed to be Used

To be associated with:

1468541

MUMBAI

PROVIDING OF FOOD & DRINK, TEMPORARY
ACCOMMODATION, MEDICAL, HYGIENIC AND BEAUTY
CARE, VETERINARY AND AGRICULTURAL SERVICES,
LEGAL SERVICES, SCIENTIFIC AND INDUSTRIAL RESEARCH,
COMPUTER PROGRAMMING, SERVICES THAT CANNOT BE
CLASSIFIED IN OTHER CLASSES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI

VEDANTA AYURVEDA

1508877 30/11/2006

DR. RAMNIWAS PRASHER

trading as DR. RAMNIWAS PRASHER

F-195, FIRST FLOOR, LANE-1, WEST END MARG, SAIDULJAB
NEW DELHI-110030

MEDICAL SERVICE.

Used Since :02/04/1998

DELHI

MEDICAL SERVICES.

NUPUR SHARMA, EXAMINER OF TRADE MARKS, DELHI

V See

Advertised before Acceptance under section 20(1) Proviso

1509026 30/11/2006

DIGITAL MEDIA CONVERGENCE LIMITED

135, CONTINENTAL BUILDING, DR. ANNIE BESANT ROAD,
WORLI, MUMBAI - 400 018.

SERVICE PROVIDER

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Proposed to be Used

MUMBAI

ALL SERVICES PERTAINING TO DIGITIZING, CATALOGING &
ENABLING THE SEARCH, RETRIEVAL, COPYRIGHT
MANAGEMENT OF ALL KINDS OF TELEVISION
PROGRAMME/CONTENTS AND THEIR HERITAGE,
PRESERVATION, ARCHIVES, DECRYPTION, AGGREGATION,
TURNAROUND, ENCRYPTION.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

U See

Advertised before Acceptance under section 20(1) Proviso

1509027 30/11/2006

DIGITAL MEDIA CONVERGENCE LIMITED

135, CONTINENTAL BUILDING, DR. ANNIE BESANT ROAD,
WORLI, MUMBAI - 400 018.

SERVICE PROVIDER

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Proposed to be Used

MUMBAI

ALL SERVICES PERTAINING TO DIGITIZING, CATALOGING &
ENABLING THE SEARCH, RETRIEVAL, COPYRIGHT
MANAGEMENT OF ALL KINDS OF TELEVISION
PROGRAMME/CONTENTS AND THEIR HERITAGE,
PRESERVATION, ARCHIVES, DECRYPTION, AGGREGATION,
TURNAROUND, ENCRYPTION.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1511551 11/12/2006

MALABAR HILL CLUB LIMITED

IL LPALAZZO, B.G.KHER MARG, MALABAR HILL, MUMBAI-
400 006.

SERVICES.

Used Since :27/06/2005

MUMBAI

" PROVIDING FOOD AND DRINK; TEMPORARY
ACCOMMODATION AND SERVICES THAT CANNOT BE
CLASSIFIED IN OTHER CLASSES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1513137 13/12/2006

MULTI COMMODITY EXCHANGE OF INDIA LIMITED

Exchange Square, cts no.255 suren road , andheri (east), mumbai
400093

SERVICE PROVIDERS & MERCHANTS.

A COMPANY REGISTERED IN INDIA.

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX
NO. 1865, FORT, MUMBAI - 400 001.

Used Since :01/02/2006

MUMBAI

PROVIDING OF INFORMATION TECHNOLOGY SERVICES IN
THE FIELD OF COMMODITY, EQUITY, FOREX & FINANCE,
INFORMATION SERVICES PROVIDED BY MEANS OF A
COMPUTER INFORMATION NETWORK, DEVELOPING
COMPUTER SOFTWARE PROVIDING CONSULTANCY
SERVICES RELATING TO INFORMATION TECHNOLOGY,
SERVICES FOR THE PROTECTION ON INDIVIDUALS
INCLUDING MOVABLE & IMMOVABLE PROPERTY,
SOFTWARE & INFORMATION TECHNOLOGY BASED

BUSINESS SOLUTION & SERVICES INCLUDING E-COMMERCE
& M-COMMERCE IN THE FIELD OF FINANACIAL & BUSINESS
INFORMATION, PROVIDING & SOFTWARE & INFORMATION
TECHNOLOGY BASED BUSINESS SOLUTION & SERVICES
INCLUDING B@B, E-COMMERCE, M-COMMERCE BEING
SERVICES INCLUDED IN CLASS 42.

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI

The logo for MCX METAL INDEX features the letters 'MCX' in a large, bold, blue font. The letter 'C' is uniquely styled, being red with a white outline. To the right of 'MCX', the words 'METAL INDEX' are written in a smaller, blue, sans-serif font. The entire logo is set against a light blue background with a subtle grid pattern.

Advertised before Acceptance under section 20(1) Proviso

1513140 13/12/2006

MULTI COMMODITY EXCHANGE OF INDIA LIMITED

Exchange Square, cts no.255 suren road , andheri (east) , mumbai
400093

SERVICE PROVIDERS & MERCHANTS.

A COMPANY REGISTERED IN INDIA.

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX
NO. 1865, FORT, MUMBAI - 400 001.

Used Since :01/02/2006

MUMBAI

PROVIDING OF INFORMATION TECHNOLOGY SERVICES IN
THE FIELD OF COMMODITY, EQUITY, FOREX & FINANCE,
INFORMATION SERVICES PROVIDED BY MEANS OF A
COMPUTER INFORMATION NETWORK, DEVELOPING
COMPUTER SOFTWARE PROVIDING CONSULTANCY
SERVICES RELATING TO INFORMATION TECHNOLOGY,
SERVICES FOR THE PROTECTION ON INDIVIDUALS
INCLUDING MOVABLE & IMMOVABLE PROPERTY,
SOFTWARE & INFORMATION TECHNOLOGY BASED
BUSINESS SOLUTION & SERVICES INCLUDING E-COMMERCE

& M-COMMERCE IN THE FIELD OF FINANACIAL & BUSINESS
INFORMATION, PROVIDING & SOFTWARE & INFORMATION
TECHNOLOGY BASED BUSINESS SOLUTION & SERVICES
INCLUDING B@B, E-COMMERCE, M-COMMERCE BEING
SERVICES INCLUDED IN CLASS 42.

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1513144 13/12/2006

MULTI COMMODITY EXCHANGE OF INDIA LIMITED

Exchange Square, cts no.255 suren road , andheri (east), mumbai
400093

SERVICE PROVIDERS & MERCHANTS.

A COMPANY REGISTERED IN INDIA.

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX
NO. 1865, FORT, MUMBAI - 400 001.

Used Since :01/02/2006

MUMBAI

PROVIDING OF INFORMATION TECHNOLOGY SERVICES IN
THE FIELD OF COMMODITY, EQUITY, FOREX & FINANCE,
INFORMATION SERVICES PROVIDED BY MEANS OF A
COMPUTER INFORMATION NETWORK, DEVELOPING
COMPUTER SOFTWARE PROVIDING CONSULTANCY
SERVICES RELATING TO INFORMATION TECHNOLOGY,
SERVICES FOR THE PROTECTION ON INDIVIDUALS
INCLUDING MOVABLE & IMMOVABLE PROPERTY,
SOFTWARE & INFORMATION TECHNOLOGY BASED
BUSINESS SOLUTION & SERVICES INCLUDING E-COMMERCE
& M-COMMERCE IN THE FIELD OF FINANCIAL & BUSINESS

INFORMATION, PROVIDING & SOFTWARE & INFORMATION
TECHNOLOGY BASED BUSINESS SOLUTION & SERVICES
INCLUDING B@B, E-COMMERCE, M-COMMERCE BEING
SERVICES INCLUDED IN CLASS 42.

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1513149 13/12/2006

MULTI COMMODITY EXCHANGE OF INDIA LIMITED

Exchange Square, cts no.255 suren road , andheri (east) , mumbai
400093

SERVICE PROVIDERS & MERCHANTS.

A COMPANY REGISTERED IN INDIA.

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX
NO. 1865, FORT, MUMBAI - 400 001.

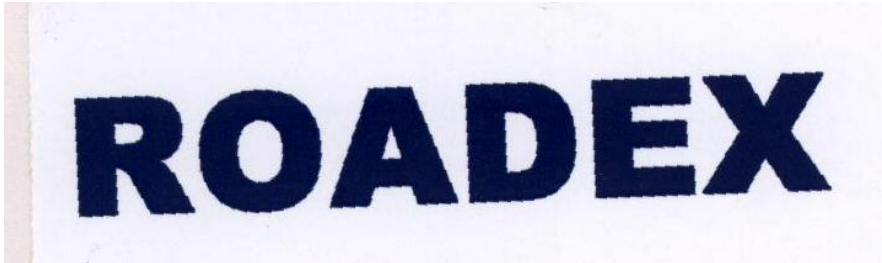
Used Since :01/02/2006

MUMBAI

PROVIDING OF INFORMATION TECHNOLOGY SERVICES IN
THE FIELD OF COMMODITY, EQUITY, FOREX & FINANCE,
INFORMATION SERVICES PROVIDED BY MEANS OF A
COMPUTER INFORMATION NETWORK, DEVELOPING
COMPUTER SOFTWARE PROVIDING CONSULTANCY
SERVICES RELATING TO INFORMATION TECHNOLOGY,
SERVICES FOR THE PROTECTION ON INDIVIDUALS
INCLUDING MOVABLE & IMMOVABLE PROPERTY,
SOFTWARE & INFORMATION TECHNOLOGY BASED
BUSINESS SOLUTION & SERVICES INCLUDING E-COMMERCE
& M-COMMERCE IN THE FIELD OF FINANCIAL & BUSINESS
INFORMATION, PROVIDING & SOFTWARE & INFORMATION

TECHNOLOGY BASED BUSINESS SOLUTION & SERVICES
INCLUDING B@B, E-COMMERCE, M-COMMERCE BEING
SERVICES INCLUDED IN CLASS 42.

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1513150 13/12/2006

MULTI COMMODITY EXCHANGE OF INDIA LIMITED

Exchange Square,cts no.255 suren road , andheri (east), mumbai
400093

SERVICE PROVIDERS & MERCHANTS.

A COMPANY REGISTERED IN INDIA.

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX
NO. 1865, FORT, MUMBAI - 400 001.

Used Since :01/02/2006

MUMBAI

PROVIDING OF INFORMATION TECHNOLOGY SERVICES IN
THE FIELD OF COMMODITY, EQUITY, FOREX & FINANCE,
INFORMATION SERVICES PROVIDED BY MEANS OF A
COMPUTER INFORMATION M\NETWORK, DEVELOPING
COMPUTER SOFTWARE PROVIDING CONSULTANCY
SERVICES RELATING TO INFORMATION TECHNOLOGY,
SERVICES FOR THE PROTECTION ON INDIVIDUALS
INCLUDING MOVABLE & IMMOVABLE PROPERTY,
SOFTWARE & INFORMATION TECHNOLOGY BASED
BUSINESS SOLUTION & SERVICES INCLUDING E-COMMERCE
& M-COMMERCE IN THE FIELD OF FINANACIAL & BUSINESS
INFORMATION, PROVIDING & SOFTWARE & INFORMATION
TECHNOLOGY BASED BUSINESS SOLUTION & SERVICES
INCLUDING B@B, E-COMMERCE, M-COMMERCE BEING
SERVICES INCLUDED IN CLASS 42.

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI

BANYAN TREE PRIVATE COLLECTION

Advertised before Acceptance under section 20(1) Proviso

1513432 14/12/2006

BANYAN TREE HOLDINGS LIMITED

211 UPPER BUKIT TIMAH ROAD, SINGAPORE 588182

SERVICE PROVIDERS

A COMPANY ORGANISED, REGISTRED AND EXISTING
UNDER THE LAWS OF SINGAPORE.

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since :01/12/2006

DELHI

Providing temporary vacation residence with club memberships; resort lodging services; resort hotels; private member club services for the management, leasing and occupation of holiday apartments, houses and other temporary accommodation; travel agency services for reserving accommodation, holiday reservation services, holiday club services, holiday accommodation time-share services; provision of services and facilities of a private members club, namely, recommending and coordinating the selection of destinations and activities associated with properties (temporary accommodations) controlled by a private club for the benefit of members; provision of holiday accommodation and of facilities for conferences and meetings; housekeeping services; concierge services.

*APPLICANT HAS NO EXCLUSIVE RIGHT OVER THE WORD
PRIVATE COLLECTION.*

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1514822 19/12/2006

RELIANCE RETAIL LIMITED

9TH FLOOR, MAKER CHAMBER - IV, 222, NARIMAN POINT,
MUMBAI - 400 021.

MANUFACTURER AND MERCHANT

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINK, GROCERY ITEMS,
RESTAURANTS, TEMPORARY ACCOMMODATION, MEDICAL,
HYGIENIC AND BEAUTY CARE, VETERINARY AND
AGRICULTURAL SERVICES, LEGAL SERVICES, SCIENTIFIC
AND INDUSTRIAL RESEARCH, COMPUTER PROGRAMMING,
PROVISION OF ABOVE SERVICES THROUGH
HYPERMARKETS, CONVENIENCE STORES, DEPARTMENTAL
STORES, SUPERSTORES, MALLS AND OTHER
ESTABLISHMENTS.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1516204 27/12/2006

RAJENDRA M. DOSHI

CHETAN S. PARMAR

trading as MOBIZZ POWER-SAVER

3/22, MAYOR BLDG., 210 SENAPATI BAPAT RD., DADAR(W),
MUMBAI-400 028

SERVICE PROVIDER OFFERING VARIOUS SCHEME AND
DISCOUNTS.

Address for service in India/Agents address:

CHETAN SHANTILAL PARMAR

3/22, MAYOR BLDG., PARMAR SADAN
210, SENAPATI BAPAT MARG
DADAR, MUMBAI - 400 028.

Used Since :04/12/2006

MUMBAI

SERVICES OF OFFERING DIFFERNT KIND OF SCHEMES,
OFFERING DISCOUNTS COUPONS TO CONSUMERS ON
VARIOUS RESTAURANTS, MALLS, OUTLETS, SHOPS, APAREL
AND ACCESSORIES, BOOKS AND MAGAZINES, COMERAS
AND OPTICS, DIGGITAL CAMERAS, CARS AND BIKERS,
COINS AND STAMPS, COMPUTERS AND PERIPHERALS,
LAPTOPS, CONSUMER ELECTRONICS, MP3 PLAYEERS,

FITNESS AND SPORTS, HEALTH AND BEAUTY, HOME,
DECOR AND FURNISHINGS, JEWELLERY, KITCHEN AND
HOME APPLIANCES, MOBILES AND ACCESSORIES, MOVIES
AND MUSIC, MUSICAL INSTRUMENTS, SERVICES AND REAL
ESTATE, TOOLS AND HARDWARE, TOYS, GAMES AND BABY,
TRAVEL, TICKETS AND VOUCHERS, VIDEO AND COMPUTER
GAMES, WATCHES ETC, CONTESTS AND EVENT
MANAGEMENT PROGRAMS, COMPETITIONS, QUIZ CONTEST,
PICNICS AND TOURS, RESTAURANT, DRINK AND FOOD ,
HOTEL GUEST HOUSE INCLUDED IN CLASS 42.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1517745 05/01/2007

SHREE MAATA HOTEL PVT. LTD.

SHILPA RESTAURANT & BAR, OPP. BAJSON INDL. ESTATE,
CHAKALA, ANDHERI(E), MUMBAI - 400 093.

TRADING AND PROVIDER SERVICES.

A COMPANY INCORPORATED UNDER THE COMPANIES
ACT, 1956

Address for service in India/Agents address:

INTERNATIONAL TRADE MARKS BUREAU.

1ST FLOOR, MANEKJI WADIA BUILDING, 127, M.G. ROAD,
FORT MUMBAI - 400 001.

Used Since :04/01/2001

MUMBAI

PROVIDING FOOD AND DRINK, RESTAURANTS, SELF
SERVICE RESTAURANTS, SNACK BARS, HOTEL , BOARDING
HOUSES, CATERING, LODGING, CAFES, CAFETERIAS,
COCKTAIL LOUNGE SERVICES, MOTEL ALL INCLUDED IN
CLASS 42.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1517933 08/01/2007

VISHAL JUMPAL

trading as JUST CUTS

PARNAKUTI BLDG, GROUND FLOOR, OPP. PARSI
GYMKHANA, DR. AMBEDKAR ROAD, DADAR (E), MUMBAI-
400 014.

SERVICE PROVIDERS.

Used Since :16/08/2001

MUMBAI

HAIR CUTTING AND HAIR RELATED BEAUTY TREATMENT.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

OSHO GLIMPSE

Advertised before Acceptance under section 20(1) Proviso

1518179 08/01/2007

OSHO INTERNATIONAL FOUNDATION

608, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI-400
021.

SERVICE PROVIDER AND MERCHANTS.

A REGISTERED CHARITABLE TRUST.

Address for service in India/Agents address:

R.K. DEWAN & CO.

PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400
001.

Used Since :22/03/2006

To be associated with:

1248892

MUMBAI

SANATORIUMS, SOCIAL CLUBS, ORGANIZATION OF
RELIGIOUS MEETINGS, RELIGIOUS RETREAT SERVICES;
HOROSCOPE CASTING; MEDICAL ASSISTANCE & CLINICS,
PHYSICAL & PHYSIOTHERAPY, SERVICES OF A
PSYCHOLOGIST, PUBLIC BATH FOR HYGENIC PURPOSE,
REHABILITATION OF SUBSTANCE ABUSE PATIENT;
ADOPTION AGENCY SERVICES; RETIREMENT HOMES,
PROVIDING CAMP SERVICES, RENTAL OF TEMPORARY
ACOMMODATION, RENTAL OF MEETING ROOMS, SELF-
SERVICE RESTAURANTS; CREATION, HOSTING &
MAINTENANCE OF WEBSITES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI

TEJASWINI

Advertised before Acceptance under section 20(1) Proviso

1518442 09/01/2007

PRAVEEN KALME

M.G.KALME

N.B.BJRLE

P.P.KALME

S.N.KALME

S.S. BEMRDT

P.S. BEMBEDT

trading as MANGALPRABHU FOUNDATION.

6/3, MATHURADAS COLONY, ST. ANTHONY STREET,
KALWA, SANTACRUZ(E), MUMBAI-400 098

SERVICE PROVIDERS.

Used Since :01/12/2006

MUMBAI

DISTRIBUTION OF AWARDS AND TALENT HUNT
COMPITION.

D.A.VARDAM , EXAMINER OF TRADE MARKS, MUMBAI

ARE YOU READY FOR NOW?

Advertised before Acceptance under section 20(1) Proviso

1518769 10/01/2007

ELECTRONIC DATA SYSTEMS CORPORATIONS.

5400 LEGACY DRIVE,H3 - 3 A - 05 PLANO, TEXAS 75024 U.S.A.

MANUFACTURER AND MERCHANTS

(A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE U.S.A).

Address for service in India/Agents address:

THAKKER & THAKKER

NIRMAL, 20TH FLOOR, NARIMAN POINT, MUMBAI - 400 021.

Proposed to be Used

MUMBAI

COMPUTER SERVICES, NAMELY, COMPUTER HARDWARE AND SOFTWARE INTEGRATION; COMPUTER SYSTEM AND NETWORK MANAGEMENT; DATABASE DEVELOPMENT SERVICES; COMPUTER PROGRAMMING; AND DEVELOPING, HOSTING AND LINKING OF WEBSITES FOR OTHERS ON A GLOBAL INFORMATION NETWORK.

KEDAR MAHAPATRA

EXPERTISE. ANSWERS. RESULTS.

Advertised before Acceptance under section 20(1) Proviso

1518775 10/01/2007

ELECTRONIC DATA SYSTEMS CORPORATIONS.

5400 LEGACY DRIVE,H3 - 3 A - 05 PLANO, TEXAS 75024 U.S.A.

MANUFACTURER AND MERCHANTS

(A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE U.S.A).

Address for service in India/Agents address:

THAKKER & THAKKER

NIRMAL, 20TH FLOOR, NARIMAN POINT, MUMBAI - 400 021.

Proposed to be Used

MUMBAI

COMPUTER SERVICES, NAMELY, COMPUTER HARDWARE AND SOFTWARE INTEGRATION; COMPUTER SYSTEM AND NETWORK MANAGEMENT; DATABASE DEVELOPMENT SERVICES; COMPUTER PROGRAMMING; AND DEVELOPING, HOSTING AND LINKING OF WEBSITES FOR OTHERS ON A GLOBAL INFORMATION NETWORK.

KEDAR MAHAPATRA

HOLISTIC INDIA HEALTH CARE

Advertised before Acceptance under section 20(1) Proviso

1519053 11/01/2007

SURYAPRAKASH J. DUBEY

trading as HOLISTIC INDIA HEALTH CARE

DWARIKA SADAN, T. G. 18 1/6, B. M. ASTIK MARG, MULUND
(W), MUMBAI-400 080.

SERVICES.

Used Since :01/12/2006

MUMBAI

MEDICAL HEALTH SPA CENTRE, R AND D LABORATORY,
AND HEALTH AND CARE CENTRE.

KEDAR MAHAPATRA

RELIANCE RESQ

Advertised before Acceptance under section 20(1) Proviso

1519328 11/01/2007

RELIANCE RETAIL LIMITED

9TH FLOOR, MAKER CHAMBER - IV, 222, NARIMAN POINT,
MUMBAI - 400 021.

MANUFACTURER AND MERCHANT

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINK, TEMPORARY
ACCOMMODATION, MEDICAL, HYGIENIC DATA BEAUTY
CARE, VETERINARY AND AGRICULTURAL SERVICES,
LEGAL SERVICES, SCIENTIFIC AND INDUSTRIAL RESEARCH,
COMPUTER PROGRAMMING, SERVICES THAT CANNOT BE
CLASSIFIED IN OTHER CLASSES.

KEDAR MAHAPATRA

RESQ

Advertised before Acceptance under section 20(1) Proviso

1519329 11/01/2007

RELIANCE RETAIL LIMITED

9TH FLOOR, MAKER CHAMBER - IV, 222, NARIMAN POINT,
MUMBAI - 400 021.

MANUFACTURER AND MERCHANT

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Proposed to be Used

To be associated with:

1497859, 1497860

MUMBAI

PROVIDING OF FOOD AND DRINK, TEMPORARY
ACCOMMODATION, MEDICAL, HYGIENIC DATA BEAUTY
CARE, VETERINARY AND AGRICULTURAL SERVICES,
LEGAL SERVICES, SCIENTIFIC AND INDUSTRIAL RESEARCH,
COMPUTER PROGRAMMING, SERVICES THAT CANNOT BE
CLASSIFIED IN OTHER CLASSES.

KEDAR MAHAPATRA

bookēazy

Advertised before Acceptance under section 20(1) Proviso

1521612 17/01/2007

BOOKEAZY TECHNOLOGIES PRIVATE LIMITED

831/A, SHIVAJINAGAR, UMA HEIGHTS, AGARKAR ROAD,
PUNE 411 004.

SERVICES.

AN INDIAN COMPANY REGISTERED UNDER THE
COMPANIES ACT, 1956.

Used Since :01/04/2006

MUMBAI

SERVICES RELATING TO BOOKING ONLINE.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1522590 19/01/2007

PRAMOD GOPALRAO GAIKWAD

trading as SILICON VALLEY COMPUTER SERVICES
SILICON VALLEY KNOWLEDGE CITY, VITTHAL CHARNI
COMPLEX, OPP VITTHAL MANDIR, & COLLEGE ROAD,
NASHIK (MAHARASHTRA)-.422 005

SERVICE PROVIDER

A PARTNERSHIP CONCERN.

Used Since :17/07/1998

To be associated with:

1286300

MUMBAI

DESIGN DEVELOPMENT & MAINTANACE OF COMPUTER
SOFTWARE, & HARDWARE, CONSULTANCY PROVIDING
COMPUTER PROGRAMMING, WEB DESIGNING COMPUTER
SERVICES, COMPUTER SYSTEM ANALYSIS, & DATABASE
DESIGNING. AND FRANCHISES AUTHORISATION SECURITY-
COSULTING, RESEARCH & DEVELOPMENT OF NEW
PRODUCT FOR THIRD PARTIES APPRAISALS (ENGINEERING).

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1522591 19/01/2007

PRAMOD GOPALRAO GAIKWAD

trading as SILICON VALLEY COMPUTER SERVICES

SILICON VALLEY KNOWLEDGE CITY, VITTHAL CHARNI
COMPLEX, OPP VITTHAL MANDIR, & COLLEGE ROAD,
NASHIK (MAHARASHTRA)-.422 005

SERVICE PROVIDER

A PARTNERSHIP CONCERN.

Used Since :17/07/1998

MUMBAI

DESIGN DEVELOPMENT & MAINTANACE OF COMPUTER
SOFTWARE, & HARDWARE, CONSULTANCY PROVIDING
COMPUTER PROGRAMMING, WEB DESIGNING COMPUTER
SERVICES, COMPUTER SYSTEM ANALYSIS, & DATABASE
DESIGNING. AND FRANCHISES AUTHORISATION SECURITY-
COSULTING, RESEARCH & DEVELOPMENT OF NEW
PRODUCT FOR THIRD PARTIES APPRAISALS (ENGINEERING).

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

MUMBAI TADKA

*Advertised In Journal 1402-0 is Treated as Cancelled and
Readvertised under section 20(1)(2)*

1522795 19/01/2007

CELEBRATIONS HOSPITALITY PVT. LTD.

SUNNY ESTATE, S. T. ROAD, CHEMBUR, MUMBAI-400071.

MANUFACTURERS AND MERCHANTS.

A COMPANY REGISTERED UNDER THE COMPANY ACT, 1956.

Used Since :28/03/2006

MUMBAI

SERVICES, RENDERING TO FOOD AND DRINKS, PROCURING
LODGING, ROOMS AND MEALS BY HOTELS RESTAURANTS,
BOARDING HOUSES, TOURIST CAMPS.

U.L.BARVE, SENIOR EXAMINER OF TRADE MARKS, MUMBAI

EVANS ANALYTICAL GROUP

Advertised before Acceptance under section 20(1) Proviso

1524323 18/01/2007

EVAN ANALYTICAL GROUP LLC.

810 KIFER ROAD SUNNYVALE, CALIFORNIA 94086 USA

GOODS OR SERVICES

a Delaware limited liability company

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

CHEMICAL ANALYSIS SERVICES, NAMELY, SURFACE ANALYSIS AND DEPTH PROFILING, IDENTIFICATION OF POLYMERS, PLASTICS, CONTAMINANTS, ORGANIC FILMS, FIBERS, LIQUIDS AND TRACE ORGANIC COMPOUNDS; LABORATORY RESEARCH SERVICES AND MATERIAL ANALYSIS IN THE FIELDS OF SEMICONDUCTOR ELECTRONICS, MAGNETIC STORAGE, AUTOMOBILE, AEROSPACE, BIOMEDICAL, CHEMICAL AND PHARMACEUTICAL; TESTING, ANALYSIS IN THE FIELDS OF SEMICONDUCTOR, ELECTRONICS, MAGNETIC STORAGE, AUTOMOBILE, AEROSPACE, BIOMEDICAL, CHEMICAL AND PHARMACEUTICAL; TESTING, ANALYSIS AND EVALUATION OF THE GOODS AND SERVICES OF OTHERS FOR THE PURPOSE OF CERTIFICATION.

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1525675 24/01/2007

TIGER HAVEN SOCIETY

A-11, WEST END, RAO TULA RAM MARG, NEW DELHI-110021
GOODS OR SERVICES.

AN INDIAN SOCIETY REGISTERED UNDER THE SOCIETY
ACT, 1860.

Address for service in India/Agents address:

INTELLECT IPR CONSULTING

INTELLECT IPR CONSULTING, 25 LGF, BABAR ROAD,
BENGALI MARKET, NEW DELHI-110001.

Used Since :01/04/1963

DELHI

PROFESSIONAL CONSULTANCY RELATING TO VETERINARY
REHABILITATION, TOGETHER WITH RESORTS AND HOTELS
ALL IN CLASS 42.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI

BILLY ARJAN SINGH

Advertised before Acceptance under section 20(1) Proviso

1525678 24/01/2007

TIGER HAVEN SOCIETY

A-11, WEST END, RAO TULA RAM MARG, NEW DELHI-110021

GOODS OR SERVICES.

AN INDIAN SOCIETY REGISTERED UNDER THE SOCIETY
ACT, 1860.

Address for service in India/Agents address:

INTELLECT IPR CONSULTING

INTELLECT IPR CONSULTING,25 LGF, BABAR ROAD,
BENGALI MARKET, NEW DELHI-110001.

Used Since :01/04/1963

DELHI

PROFESSIONAL CONSULTANCY RELATING TO VETERINARY
REHABILITATION, TOGETHER WITH RESORTS AND HOTELS
ALL IN CLASS 42.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1525928 31/01/2007

SANJAYKUMAR RUPAREL

trading as NARAYAN INTERNATIONAL

201, ROOP SNEH CHAMBERS, 599, DECCAN GYMKHANA, OFF.
J.M. ROAD, PUNE - 411 004.

SERVICE PROVIDERS.

Address for service in India/Agents address:

MAKHIJA & ASSOCIATES.

12/160, DAULAT NAGAR, THANE (E)-400 603.

Used Since :12/03/1999

MUMBAI

DEVELOPMENT SOFTWARE, COMPUTER SOFTWARE
CONSULTATION, COMPUTER SERVICE, NAMELY, SERVICE
PROVIDER IN THE FIELD OF KNOWLEDGE MANAGEMENT
TO HOST COMPUTER APPLICATION COLLECTION, EDITING,
ORGANIZING , MODIFYING, BOOK MARKING,
TRANSMISSION, SOFTWARE FOR THE STORAGE AND
SHARING OF DATA AND INFORMATION.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT
TO THE EXCLUSIVE USE OF THE WORD "NARAYAN" AND ALL
OTHER DESCRIPTIVE MATTER*

M.M.KADAM, EXAMINER OF TRADE MARKS, MUMBAI

MARVELLOUS GROUP

Advertised before Acceptance under section 20(1) Proviso

1527307 02/02/2007

VIKAS AMBADAS BHAMRE

trading as MARVELLOUS GROUP

42, 1ST FLOOR, HIRANANDANI COMPLEX, SECTOR-7,
KHARGHAR, NAVI MUMBAI-400 705.

MANUFACTURERS AND MERCHANTS.

Used Since :26/12/2004

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND
RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DIGITAL PRINTING,
PROVIDING FOOD AND DRINKS; DESIGNING OF
BROCHURES; COMPUTER PROGRAMMING; IT ENABLED
SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER
HARDWARE AND SOFTWARE; LEGAL SERVICES.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1527771 05/02/2007

DINESH BHAWSAR

trading as EMS INDIA

SHIVA CLINIC, SHOP NO.259, MUTHU MARRIAMMAN
NAGAR, NR. PALMSPPRING & MOVIE, MALAD(W)-64.

SERVICE PROVIDERS.

Address for service in India/Agents address:

VARIKASERY & VARIKASERY.

31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE,
DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :21/09/2003

MUMBAI

HEALTHCARE SERVIES, CARDIAC AMBULANCE SERVICES,
EMERGENCY MEDICAL SERVICES INCLUDED IN CLASS 42.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1530700 13/02/2007

T.J. SINGH AND J.J. VALAYA

HOUSE OF VALAYA, NO. 4, SECTOR-4, IMT MANESAR
GURGOAN-122020 HARYANA

TRADERS AND SERVICES PROVIDER

INDIAN NATIONALS

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

SOCIAL WORK SERVICES

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI

Bollywood Rocks

Advertised before Acceptance under section 20(1) Proviso

1530900 14/02/2007

PERCEPT HOLDINGS PVT. LTD.

22, RAGHUVANSHI ESTATE, 11/12 S. B. MARG, LOWER
PAREL, MUMBAI - 400 013.

MANUFACTURER AND MERCHANT

Proposed to be Used

MUMBAI

RESTAURANTS, BARS, CAFE, HOTELS, CAFETERIAS,
CATERERS, CANTEENS, PROVIDING FOOD AND DRINK AND
SIMILAR, HOSPITALITY SERVICES, ART, RETAIL , LOUNGE.

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI

BOLLYWOOD ART

Advertised before Acceptance under section 20(1) Proviso

1530901 14/02/2007

PERCEPT HOLDINGS PVT. LTD.

22, RAGHUVANSHI ESTATE, 11/12 S. B. MARG, LOWER
PAREL, MUMBAI - 400 013.

MANUFACTURER AND MERCHANT

Proposed to be Used

To be associated with:

1530892, 1530897, 1530896, 1530900

MUMBAI

RESTAURANTS, BARS, CAFE, HOTELS, CAFETERIAS,
CATERERS, CANTEENS, PROVIDING FOOD AND DRINK AND
SIMILAR, HOSPITALITY SERVICES, ART, RETAIL , LOUNGE.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1531228 15/02/2007

SAHYADRI HOSPITALS LIMITED

33/34 B, MAKARAND BHAVE PATH,
DECCAN GYMKHANA, PUNE-411 004.

SERVICES.

AN INDIAN COMPANY REGISTERED UNDER THE
PROVISIONS OF THE COMPANIES ACT, 1956.

Address for service in India/Agents address:

BHATE & PONKSHE.

FLAT NO.1, BUILDING "A" MALTI-MADHAV, BHANDARKAR
ROAD, PUNE - 411 004. M.S.

Used Since :01/10/2005

MUMBAI

MEDICAL SERVICES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1531446 15/02/2007

ANUJ ANAND

C78/79, TOP FLOOR, LAJPAT NAGAR, PART-II, NEW DELHI-110024

TRANSLATION AND TRANSLITERATION
INDIAN

Address for service in India/Agents address:

ACS & ASSOCIATES

'AASTHA' LP-11C, PITAMPURA, DELHI-110088.

Used Since :05/01/2007

DELHI

COMPUTER PROGRAMMING.

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI

EASY EMI

Advertised before Acceptance under section 20(1) Proviso

1533525 22/02/2007

ANIL AGARWAL

354, KALBADEVI ROAD, KALYAN BHAWAN, 4TH FLOOR,
MUMBAI - 400 002.

SERVICE PROVIDER.

Address for service in India/Agents address:

SIDDIQUI. N. A.

108/109, SULTAN MANZIL, BESIDE CANARA BANK,
MUMBARA, DIST TANA , MUMBAI 400612.

Used Since :01/01/2005

MUMBAI

PORTAL TRADING IN GOODS AND SERVICES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1533693 23/02/2007

WOODFIRE FOOD SERVICE PVT.LTD.

2 & 3, HARSHITA BLDG, PREVIOUSLY DEEPSHRI BLDG.
LIBERTY GARDEN, CROSS RD,NO.4,MALAD (W),MUMBAI-64.
SERVICES.

Used Since :10/11/2006

MUMBAI

HOTEL AND RESTAURANT.

KEDAR MAHAPATRA



Lifesupporters Institute
of Health Sciences

Advertised before Acceptance under section 20(1) Proviso

1533948 23/02/2007

LIFE SUPPORTERS INSTITUTE OF HEALTH SCIENCES

1/105, MOTI MANZIL, LPARMAR GURUJI MARG, PAREL (E),
MUMBAI-400 012.

SERVICES.

Used Since :01/03/2006

MUMBAI

TRAINING ON VARIOUS EMERGENCY MEDICAL SERVICE
COURSE, AMBULANCE SERVICE, MEDICINE DISTRIBUTION
AND APPOINTMENT SCHEDULING FOR DOCTORS.

KEDAR MAHAPATRA

Financial Technologies Group

Think Exchange. Think FT

Advertised before Acceptance under section 20(1) Proviso

1534479 26/02/2007

FINANCIAL TECHNOLOGIES (INDIA) LIMITED

GROUND FLOOR, "B" WING, LANDMARK, SUREN ROAD,
CHAKALA, ANDHERI (E), MUMBAI - 400 093.

MANUFACTURER & MERCHANT

A COMPANY REGISTERED IN INDIA

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX
NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

To be associated with:

1458278

MUMBAI

PROVIDING OF INFORMATION TECHNOLOGY SERVICES IN
THE FIELD OF COMMODITY, EQUITY, FOREX AND FINANCE,
INFORMATION SERVICES PROVIDED BY MEANS OF A
COMPUTER INFORMATION NETWORK, DEVELOPING
COMPUTER SOFTWARE PROVIDING CONSULTANCY
SERVICES RELATING TO INFORMATION TECHNOLOGY,
SERVICES FOR THE PROTECTION OF INDIVIDUALS
INCLUDING MOVABLE AND IMMOVABLE PROPERTY,

SOFTWARE AND INFORMATION TECHNOLOGY BASED
BUSINESS SOLUTIONS AND SERVICES INCLUDING E-
COMMERCE AND M-COMMERCE IN THE FILED OF
FINANCIAL AND BUSINESS INFORMATION, PROVIDING AND
SOFTWARE AND INFORMATION TECHNOLOGY BASED
BUSINESS SOLUTION AND SERVICES INCLUDING B@B.E-
COMMERCE, M-COMMERCE BEING SERVICES INCLUDED IN
CLASS 42.

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI

RADIO FEVER

Advertised before Acceptance under section 20(1) Proviso

1535005 27/02/2007

HT Music & Entertainment Co Ltd.,

whose address is Hindustan Times House, 18 - 20, Kasturba Gandhi Marg, New Delhi -110001,

Service Provider

an Indian Limited Company registered under Companies Act, 1956,

Used Since :01/09/2006

DELHI

EVENT MANAGEMENT, COMPUTER PROGRAMMING, RADIO & TV BROADCASTING.

ASSOCIATION WITH TRADE MARK NO. -

1511675,1511676,1511677 & 1523687.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI

METRO GROUP

Advertised before Acceptance under section 20(1) Proviso

1536955 05/03/2007

SURESH P. JAIN

E-3/1:2, SECTOR-1, VASHI, NAVI MUMBAI-400 703.

MANUFACTURERS AND MERCHANTS.

Used Since :02/04/2000

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DIGITAL PRINTING, PROVIDING FOOD AND DRINKS; DESIGNING OF BROCHURES; COMPUTER PROGRAMMING ; IT ENABLED SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; LEGAL SERVICES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI

SERVICES; THE FOLLOWING INTERNET RELATED SERVICES ARE ALSO PROPER TO THIS CLASS: DESIGN, DRAWING AND COMMISSIONED WRITING FOR THE COMPILATION OF WEBSITES; CREATING MAINTAINING AND HOSTING IN THE WEB SITES OF OTHERS; COMPILATION, CREATION AND MAINTENANCE OF A REGISTER OF DOMAIN NAMES; LEASING OF ACCESS TIME TO COMPUTER DATABASE.

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1537676 07/03/2007

HYDROCARBONS EDUCATION AND RESEARCH SOCIETY
PHD HOUSE, 4/2, SIRI INSTITUTIONAL AREA, AUGUST
KRANTI MARG,
NEW DELHI - 110016.

AN INDIAN SOCIETY REGISTERED UNDER THE SOCIETIES
REGISTRATION ACT, 1860

Address for service in India/Agents address:

LEGAL SOLUTIONS

A-2/97, PRATEEK APARTMENTS, PASCHIM VIHAR, NEW
DELHI - 110063.

Used Since :01/08/2002

DELHI

CONSULTANCY, CONSULTANTS, LIASIONING,
IMPLEMENTATION OF NEW PROJECTS ALL IN CLASS 42.

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI

JEEVAN SANJEEVANI

Advertised before Acceptance under section 20(1) Proviso

1538366 09/03/2007

AJAY PARASMAL KOTHARI,

trading as NEO INDEPENDENT REIKI ALLIANCE TRUS,
202 PRATIK APPARTMENT, MAMALTDAR WADI ROAD,
MALAD (W), MUMBAI - 400 064.

MANUFACTURERS & MERCHANTS,

Used Since :05/03/2006

MUMBAI

CONSULTING AND MEDICAL SERVICES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI

BABYCENTER

Advertised before Acceptance under section 20(1) Proviso

1539064 12/03/2007

JOHNSON & JOHNSON

ONE JOHNSON AND JOHNSON PLAZA, NEW BRUNSWICK,
NEW JERSEY 08933-7001, UNITED STATES OF AMERICA.

SERVICE PROVIDER

(A CORPORATION ORGANIZED AND EXISTING UNDER THE
LAWS OF THE STATE OF NEW JERSEY, UNITED STATES OF
AMERICA.)

Address for service in India/Agents address:

CRAWFORD BAYLEY & CO.

STATE BANK BUILDINGS, N.G.N. VAIDYA MARG, MUMBAI -
400 023.

Proposed to be Used

MUMBAI

"PROVIDING ON-LINE ELECTRONIC BULLETING BOARDS
FOR TRANSMISSION OF MESSAGE AMONG COMPUTER
USERS CONCERNING VARIOUS HEALTH, PRECONCEPTION,
PREGNANCY, PARENTING AND CHILD CARE TOPICS;
BROADCASTING SERVICES AND PROVISION OF
TELECOMMUNICATION ACCESS TO VIDEO AND AUDIO
CONTENT PROVIDED VIA PODCASTS, NETWORK
TELEVISION, CABLE TELEVISION AND BROADBAND
SERVICE VIA THE INTERNET; PROVIDING E-MAIL SERVICES
FOR THE PURPOSE OF SHARING HEALTH, PRECONCEPTION,
PREGNANCY, PARENTING AND CHILDCARE INFORMATION".

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1539583 13/03/2007

MAMTA KUMARI

trading as NIKHAR AROMA BEAUTY PARLOUR

B/001, AJMERA ROYAL SAND BLDG., B-WING, GR.FL.,

SHASTRI NAGAR, BEHIND FAME ADLAB,

ANDHERI(W),MUMBAI

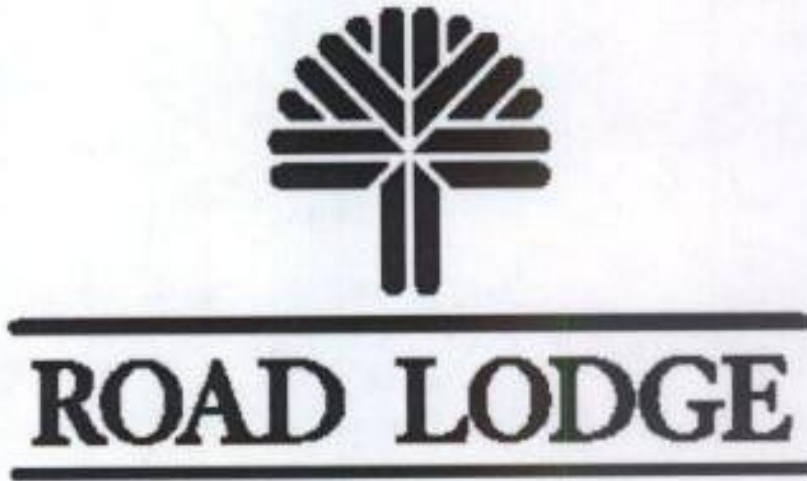
BEAUTICIAN SERVICES

Used Since :24/11/2004

MUMBAI

SERVICES RELATED TO BEAUTY PARLOUR BEING
INCLUDED IN CLASS 42.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1539617 13/03/2007

CITY LODGE HOTELS LIMITED.

CITY LODGE HOTELS HEAD OFFICE, BRAYANSTON GATE
OFFICE PARK, BUILDING 7 (THE LODGE), CORNER
HOMESTEAD AVENUE/ MAIN ROAD, BRYANSTON,SOUTH
AFRICA

A SOUTH AFRICAN LIMITED LIABILITY COMPANY

Address for service in India/Agents address:

AMARCHAND & MANGALDAS & SURESH A.SHORFF & CO
216 AMARCHAND TOWERS, OKHLA INDUSTRIAL ESTATE-
PHASE-III, NEW DELHI - 110020.

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY
ACCOMMODATION.

A.G.AMARE, EXAMINER OF TRADE MARKS, DELHI

Magic

Advertised before Acceptance under section 20(1) Proviso

1541409 20/03/2007

RELIANCE RETAIL LIMITED

9TH FLOOR, MAKER CHAMBER - IV, 222, NARIMAN POINT,
MUMBAI - 400 021.

MANUFACTURER AND MERCHANT

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINK, GROCERY ITEMS,
RESTAURANTS, TEMPORARY ACCOMMODATION, MEDICAL,
HYGIENIC AND BEAUTY CARE, VETERINARY AND
AGRICULTURAL SERVICES, LEGAL SERVICES, SCIENTIFIC
AND INDUSTRIAL RESEARCH, COMPUTER PROGRAMMING,
PROVISION OF ABOVE SERVICES THROUGH HYPERMARKETS,
CONVENIENCE STORES, DEPARTMENTAL STORES,
SUPERSTORES, MALLS AND OTHER ESTABLISHMENTS .

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1541768 20/03/2007

SINGH INTELLIGENCE SECURITY PVT. LTD.

SHANTI MILLS COMPOUND, MAROL CO-OP. INDUSTRIAL
ESTATE, ANDHERI (E), MUMBAI - 400 059.

SERVICE PROVIDERS .

A PRIVATE LIMITED COMPANY REGISTERED UNDER THE
COMPANIES ACT,1956

Used Since :16/04/2004

MUMBAI

DETECTIVES & SECURITY SERVICES.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1542329 22/03/2007

ZEE NEWS LIMITED

Essel House, B - 10, Lawrence Road,
Industrial Area, New Delhi - 110 035.

SERVICE PROVIDER

Used Since :01/09/1998

DELHI

ALL SERVICES PERTAINING TO DIGITIZING CATALOGING &
ENABLING THE SEARCH RETRIEVAL COPYRIGHT
MANAGEMENT OF ALL KINDS OF TELEVISION
PROGRAMME/CONTENTS AND THEIR HERITAGE
PRESERVATION ARCHIVES DECRYTION AGGREGATION
TURNROUND ENCRYPTION.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI



B A G H V A N
PENCH NATIONAL PARK

Advertised before Acceptance under section 20(1) Proviso

1544968 29/03/2007

TAJ WILDERNESS LODGES LIMITED

TAJ PALACE HOTEL,
SARDAR PATEL MARG,
DIPLOMATIC ENCLAVE,
NEW DELHI - 110021.

MANUFACTURERS TRADERS AND SERVICE PROVIDERS

AN INDIAN COMPANY INCORPORATED UNDER THE
COMPANIES ACT, 1956.

Address for service in India/Agents address:

ANAND AND ANAND.

B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

HOTELS MOTELS LOINS HOTEL MOTEL RESTAURANT
CAFETERIA LOUNGE TEA -ROOM CONCIERGE LODGING
AND BAR SERVICES HOTEL RESERVATION SERVICES HOTEL
RESORT AND HEALTH SPA SERVICES ESCORT SERVICES
HAIR DRESSING SALOONS BEAUTY SALONS SECURITY
SERVICES RELATING TO VALUABLES COMPUTER SERVICES
NAMELY PROVIDING ON -LINE INFORMATION IN THE FEELS
OF HOTEL AND RESTAURANT SERVICES PRINTING
SERVICES FOR OTHER PROVISION OF TEMPORARY

ACCOMMODATION PROVISION OF FACILITIES FOR
MEETINGS CONFERENCES AND EXHIBITIONS
CONSULTANCY SERVICES RELATING TO HOTEL AND
BRAND ADMINISTRATION IN CONNECTING WITH HOTEL
AND RESTAURANT ACT VITAS ALL BEING SERVICES
FALLING IN CLASS 42.

*THE APPLICANT HAS NO EXCLUSIVE RIGHT FOR THE WORD
PENCH NATIONAL PARK.*

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1546171 03/04/2007

SUNIL B. KRISHNA

trading as KRISHNA & SAURASTRI

KK CHAMBERS 1`ST FLOOR, SIR. P.T. MARG, FORT, FORT,
MUMBAI-400 001.

SERVICE PROVIDERS.

Address for service in India/Agents address:

KRISHNA & SAURASTRI.

74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.

Proposed to be Used

MUMBAI

INTELLECTUAL PROPERTY CONSULTANCY, I

INTELLECTUAL PROPERTY WATCHING SERVICES AND

LICENSING OF INTELLECTUAL PROPERTY BEING SERVICES

INCLUDED IN CLASS 42.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI

Trade



Advertised before Acceptance under section 20(1) Proviso

1546172 03/04/2007

SUNIL B. KRISHNA

trading as KRISHNA & SAURASTRI

KK CHAMBERS 1ST FLOOR, SIR. P.T. MARG, FORT, FORT,
MUMBAI-400 001.

SERVICE PROVIDERS.

Address for service in India/Agents address:

KRISHNA & SAURASTRI.

74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.

Proposed to be Used

MUMBAI

INTELLECTUAL PROPERTY CONSULTANCY, I

INTELLECTUAL PROPERTY WATCHING SERVICES AND

LICENSING OF INTELLECTUAL PROPERTY BEING SERVICES

INCLUDED IN CLASS 42.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1546721 04/04/2007

DR. SHIVSHANKAR N. AGARWAL

AGARWAL EYE HOSPITAL, OPP. CITI CENTRE, GR. FLOOR,
S.V.RD., GOREGAON (W), MUMBAI-400 062

MEDICAL HOSPITAL & DIAGNOSTIC CENTER.

Address for service in India/Agents address:

NAYAN J. RAWAL

L-303 PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR,
DHANUKARWADI, KANDIVALI (W), MUMBAI-400 067

Used Since :01/01/1996

MUMBAI

HEALTH CARE, HOSPITALS, MEDICAL ASSISTANCE,
MEDICAL CLINICS, NURSING (MEDICAL).

C.S. UCHIL, EXAMINER OF TRADE MARKS, MUMBAI

EXPERIENCE THE COMMITMENT

Advertised before Acceptance under section 20(1) Proviso

1550626 17/04/2007

CGI GROUP INC.

1130 SHERBROOKE STREET WEST, 5TH FLOOR, MONTREAL,
QUEBEC H3A 2M8, CANADA.

SERVICES

(A COMPANY INCORPORATED UNDER THE LAWS OF
QUEBEC, CANADA)

Address for service in India/Agents address:

LEX ORBIS.

709/710,TOLSTOY HOUSE, 15-17, TOLSTOY MARG, NEW
DELHI - 110 001.

Used Since :01/01/2001

DELHI

CONSULTANCY SERVICES IN THE FIELD OF INFORMATION
TECHNOLOGY; INFORMATION TECHNOLOGY
MANAGEMENT SERVICES; INFORMATION TECHNOLOGY
SYSTEMS INTEGRATION SERVICES.

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1551067 18/04/2007

VINAY TIWARY

TATYAPARA CHOWK, RAIPUR-492 001, CHATTISGARH.
SERVICE PROVIDERS.

Address for service in India/Agents address:

HIRAL C. JOSHI.

501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST),
MUMBAI - 400 099.

Used Since :01/01/1977

MUMBAI

MEDICAL ASSISTANCE, MEDICAL CLINICS, CHEMICAL
ANALYSIS, CHEMICAL RESEARCH, CHEMISTRY SERVICES,
BACTERIOLOGICAL RESEARCH, BACTERIOLOGICAL, ALL
SERVICES INCLUDED IN CLASS 42.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1554909 03/05/2007

PAYMATE INDIA PVT. LTD.

111, 1ST FLOOR, SUNDER VILLA, S.V. ROAD, SANTACRUZ (W),
MUMBAI - 400 054.

SERVICE PROVIDER.

A PRIVATE LIMITED COMPANY REGISTERED UNDER THE
COMPANIES ACT , 1956

Address for service in India/Agents address:

VARIKASERY & VARIKASERY.

31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSİ FIRE TEMPLE,
DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :01/04/2003

MUMBAI

PAYMENT OF ALL UTILITY BILLS, INVOICES, BILLS AND
OTHER CHEQUES BY SMS, THROUGH INTERNET OR
DIRECTLY INCLUDED IN CLASS 42.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1555385 04/05/2007

CORE PROJECTS AND TECHNOLOGIES LIMITED

BLOCK NO.1-4,BUILDING, NO.4, SECTOR III, MILLENNIUM
BUSINESS PARK, MAHAPE,NAVI MUMBAI-400 710.

MANUFACTURERS AND MERCHANTS.

A COMPANY INCORPORATED IN INDIA.

Address for service in India/Agents address:

FATEHCHAND C. SHAH & CO.

"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO,
MUMBAI - 400 002".

Proposed to be Used

MUMBAI

COMPUTER PROGRAMMING AND SOFTWARE
DEVELOPMENT.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1557178 10/05/2007

PRABHAKR SAKHARAM KAMBLE

trading as SUPREME INTERIORS

'GOMATI' D-2/401, LOKGRAM KALYAN (E), DIST. THANE-421
306.

SERVICES PROVIDER.

Used Since :01/05/1998

MUMBAI

INTERIOR DECORATOR.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI

Synergy- 4 System

Advertised before Acceptance under section 20(1) Proviso

1557888 14/05/2007

KAYA LIMITED

RANG SHARDA, K. C. MARG, BANDRA RECLAMATION,
BANDRA (W), MUMBAI - 400 050.

SERVICE PROVIDER

Address for service in India/Agents address:

LALL LAHIRI AND SALHOTRA.

N-128 PANCHSHEEL PARK, NEW DELHI- 110017.

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINKS, MEDICAL AND BEAUTY
CARE SERVICES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1557890 14/05/2007

KAYA LIMITED

RANG SHARDA, K. C. MARG, BANDRA RECLAMATION,
BANDRA (W), MUMBAI - 400 050.

SERVICE PROVIDER

Address for service in India/Agents address:

LALL LAHIRI AND SALHOTRA.

N-128 PANCHSHEEL PARK, NEW DELHI- 110017.

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINKS, MEDICAL AND BEAUTY
CARE SERVICES.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1557893 14/05/2007

KAYA LIMITED

RANG SHARDA, K. C. MARG, BANDRA RECLAMATION,
BANDRA (W), MUMBAI - 400 050.

SERVICE PROVIDER

Address for service in India/Agents address:

LALL LAHIRI AND SALHOTRA.

N-128 PANCHSHEEL PARK, NEW DELHI- 110017.

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINKS, MEDICAL AND BEUTY
CARE SERVICES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1559838 17/05/2007

AXISS DENTAL CLINIC.

C-1/7 SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-16
SERVICES.

INDIA

Address for service in India/Agents address:

ARCHER & ANGEL

K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Used Since :04/09/2004

DELHI

DENTAL CARE SERVICES.

A.G.AMARE, EXAMINER OF TRADE MARKS, DELHI

SOLITAIRE GEMOLOGICAL LABORATORIES

Advertised before Acceptance under section 20(1) Proviso

1561541 24/05/2007

SOLITAIRE GEMOLOGICAL LABORATORIES PVT.LTD.

B-19, KHATRI APT, JAYANTI SHUKLA MARG, MALAD (W),
MUMBAI-400 064.

SERVICE PROVIDER.

(A REGISTERED INDIAN COMPANY INCORPORATED UNDER
THE COMPANIES ACT),

Used Since :26/04/2007

MUMBAI

GEMOLOGICAL SERVICES, NAMELY, IDENTIFYING,
CLASSIFYING AND GRADING DIAMONDS, GEMS,
GEMSTONES AND JEWELLERY; AUTHENTICATION AND
VERIFICATION OF DIAMONDS; INDUSTRIAL ANALYSIS AND
RESEARCH SERVICES, NAMELY CONSULTING ON THE
GEMOLOGICAL ASPECTS OF DIAMOND MARKING AND
CUTTING PROCESS; ISSUING CERTIFICATES FOR ALL THE
AFORESAID SERVICES.

KEDAR MAHAPATRA

MAX TV

Advertised before Acceptance under section 20(1) Proviso

1561578 24/05/2007

ORION MEDIA PVT. LTD.

1401 - ARCADIA BUILDING, NARIMAN POINT, MUMBAI - 400
021.

MANUFACTURERS AND MERHCNATS

A PRIVATE LIMITED COMPANY REGISTERED UNDER THE
COMPANIES ACT, 1956.

Proposed to be Used

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND
RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DIGITAL PRINTING,
PROVIDING FOOD AND DRINKS; DESIGNING OF
BROCHURES; COMPUTER PROGRAMMING; IT ENABLED
SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER
HARDWARE AND SOFTWARE; LEGAL SERVICES.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1561806 24/05/2007

MUNAF A. KAZI

FARHEEN A. KAZI

SHIRIN MUNAF KAZI

SHUJADDIN K. SHAIKH

trading as CHILD CARE FOUNDATION

15, RUKAIYA CHAMBER, 2ND FLOOR, 153, JANJIKAR STREET,
MUMBAI-400 003.

SERVICE MARK.

Used Since :08/11/2006

MUMBAI

HOSPITAL, SURGICAL & MEDICAL RELATED SERVICES,
EDUCATION PROVIDING OF TRAINING, SPORTING &
CULTURAL ACTIVITIES INCLUDING ALL IN CLASS 42.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1563538 30/05/2007

RAMESH PATIL

trading as DESIGNSOFTNET

15-17, SWAPNA SOCIETY, RAMESH NAGAR, AMBOLI,
ANDHERI(W), MUMBAI-400 058.

SERVICE PROVIDERS.

Used Since :03/02/2007

MUMBAI

DESIGN/ DEVELOPMENT & ONLINE SERVICES FOR DIGITAL
PRODUCTS.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1564653 04/06/2007

MASTER MARINE SERVICES PVT. LTD.

22-D. S. A. BRELVI ROAD, FORT MUMBAI-400 001.

MANUFACTURERS AND MERCHANTS.

A PRIVATE LIMITED COMPANY INCORPORATED UNDER THE
INDIAN COMPANIES ACT.

Used Since :01/01/1992

MUMBAI

PROVIDING OF FOOD AND DRINK; TEMPORARY
ACCOMMODATION; MEDICAL; HYGIENIC AND BEAUTY
CARE, VETERINARY AND AGRICUTURAL SERVICES, LEGAL
SERVICES, SEIENTIFIC AND INDUSTRIAL RESEARCH;
COMPUTER PROGRAMMING, SERVICES BEING INCLUDED IN
CLASS-42.

KEDAR MAHAPATRA

" ROYAL-CASTLE "

Advertised before Acceptance under section 20(1) Proviso

1565175 05/06/2007

S.S. OBEROI GOLDEN RESORTS PVT. LTD.

309, ALBERT ROAD, AMRITSAR - 143 001, PUNJAB STATE,
INDIA.

MERCHANT & SERVICE PROVIDER

AN INDIAN COMPANY DULY INCORPORATED AND
REGISTERED UNDER THE INDIAN COMPANIES ACT,1956.

Address for service in India/Agents address:

AMBICA REGISTRATION SERVICE

INSIDE RAM BAGH CHOWK, POST BOX NO. 79, AMRITSAR, (
PUNJAB).

Used Since :07/07/1995

DELHI

RENDERING OF SERVICES REGARDING TEMPORARY
ACCOMMODATION/ LODGING, FOOD ARTICLES AND
DRINKS FOR HUMAN CONSUMPTION AND SERVICES
RELATING TO HOTEL, RESTAURANTS, RESORTS AND
PALACE FOR FUNCTIONS, CATTERING (INDOOR &
OUTDOOR), AND TOURIST HOUSES.

Restricting the service in the state of punjab only.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI

THE LUCKY STAR

Advertised before Acceptance under section 20(1) Proviso

1565618 06/06/2007

MOHAMMED ILYAS ABDUL LATIF

RIYAZ A LATIF

SIRAJ A LATIF

trading as THE LUCKY STAR

AMRUT PARK, SHOP NO.2, KALYANI NAGAR CORNER,
NAGAR ROAD, PUNE - 411 014.

SERVICE PROVIDERS.

A PARTNEESHIP CONCERN.

Address for service in India/Agents address:

ANIL KUMAR GIRI

FLAT NO: B/13 PLEASANT AVENUE NEAR NICO GARDEN,
VIMAN NAGAR, PUNE- 411014.

Used Since :31/07/1987

MUMBAI

SALOON.

KEDAR MAHAPATRA

TILE BAZAAR

Advertised before Acceptance under section 20(1) Proviso

1567909 13/06/2007

H R JOHNSON (INDIA) LIMITED

WINDSOR, 7TH FLOOR, C. S. T. ROAD, KALINA, SANTACRUZ
(EAST), MUMBAI - 400 098.

MANUFACTURERS AND MARKETERS

A COMPANY RAISED UNDER THE ACT 1956

Address for service in India/Agents address:

UNITED LEGAL SERVICES

202, JAI SINGH BUSINESS CENTER, 119/120, PARSI WADA,
SAHAR ROAD, ANDHERI (E), MUMBAI-400 099,INDIA

Used Since :01/09/2006

MUMBAI

SERVICES RELATING TO FITTINGS AND ACCESSORIES FOR
BATHROOM, KITCHEN AND SANITARY WARES; RELATED
SERVICES THERE TO, ALL BEING SERVICES INCLUDED IN
CLASS 42.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

LOOPT

Advertised before Acceptance under section 20(1) Proviso

1569128 15/06/2007

LOOPT, INC.,

3250 ASH STREET, PALO ALTO, CALIFORNIA U.S.A. 94306

SERVICE PROVIDERS.

A DELAWARE CORPORATION.

Address for service in India/Agents address:

LALL & SETHI.

M-19 A, N.D.S.E. - II, NEW DELHI - 110 049.

Used Since :12/09/2006

DELHI

ONLINE AND MOBILE SOCIAL NETWORKING SERVICES
CONDUCTED VIA WIRELESS TELECOMMUNICATIONS
NETWORKS AND VIA ELECTRONIC AND OPTICAL
COMMUNICATIONS NETWORKS; SOCIAL MAPPING
SERVICES, NAMELY, PROVIDING SOCIAL NETWORKING
SERVICES WITH LOCATION BASED FUNCTIONS.

K. MUTHU SELVAM, EXAMINER OF TRADE MARKS, DELHI

RUN NEW SOFTWARE ON OLD HARDWARE

Advertised before Acceptance under section 20(1) Proviso

1569178 18/06/2007

LIMESH NARENDRA PAREKH

CHAITANYA NARENDRA PAREKH

SIDDHESHWAR NARENDRA PAREKH

trading as ENJAY NETWORK SOLUTION

C/O MOHAMMAD KATHAWALA, SHELL COMP TRIBHUVAN
ROAD, SUGRA BLDG, 3RD FLOOR, LAMINGTON ROAD,
MUMBAI- 07.

SERVICE PROVIDER.

Used Since :11/11/2003

MUMBAI

COMPUTER SOFTWARE DESIGN, DEVELOPING, UPDATING &
MAINTANANCE.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1570597 21/06/2007

PATANKAR FERTILITY SOLUTIONS PVT.LTD.

986/A1, SHUKRAWAR PETH, OPPOSITE SARAS BAUG, PUNE
411 002. MAHARASHTRA.

MEDICAL SERVICES.

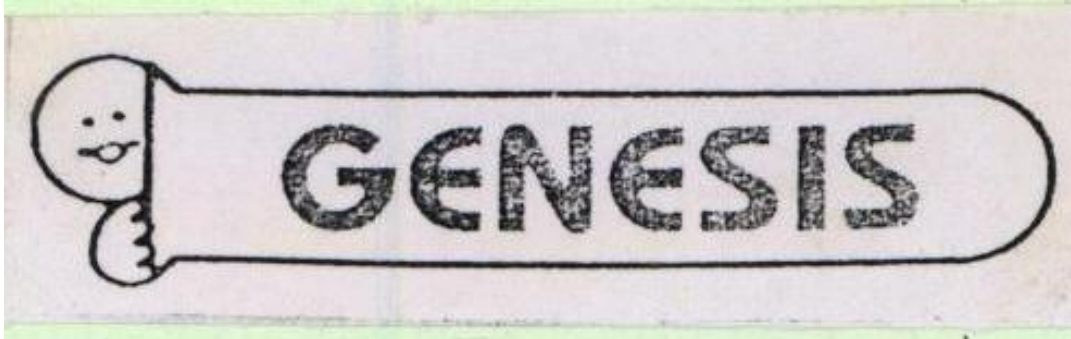
AN INDIAN COMPANY REGISTERED UNDER THE
COMPANIES ACT, 1956.

Used Since :01/05/2007

MUMBAI

MEDICAL SERVICES RELATING TO SONOGRAPHY,
ENDOSCOPY, IVF (IN- VITRO FERTILISATION), ICSI
(INTRACYTOPLASMIC SPERM INJECTION), IUI
(INTRAUTERINE INSEMINATION), PESA (PERCUTANEOUS
EPIDIDYMAL SPERM ASPIRATION), MESA (MESO
EPIDIDYMAL SPERM ASPIRATION), TEAS (TESTICULAR
EPIDIDYMAL SPERM ASPIRATION), SEMEN BANK, EGG AND
EMBRYO DONATION, BLASTOCYST CULTURE AND OTHER
ALLIED SERVICES RELATING TO FERTILITY AND
REPRODUCTIVITY SYSTEMS.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1570599 21/06/2007

GENESIS FERTILITY, IVF AND ICSI CENTER, PUNE
986/A1, SHUKRAWAR PETH, OPPOSITE SARAS BAUG, PUNE
411 002. MAHARSHTRA.

MEDICAL SERVICES.

Used Since :01/03/2006

MUMBAI

MEDICAL SERVICES RELATING TO SONOGRAPHY,
ENDOSCOPY, IVF (IN-VITRO FERTILISATION), ICSI
(INTRACYTOPLASMIC SPERM INJECTION), IUI
(INTRAUTERINE INSEMINATION), PESA (PERCUTANEOUS
EPIDIDYMAL SPERM ASPIRATION), SEMEN BANK, EGG AND
EMBRYO DONATION, BLASTOCYST CULTURE AND OTHER
ALLIED SERVICES RELATING TO FERTILITY AND
REPRODUCTIVITY SYSTEMS.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

Dwarka

Advertised before Acceptance under section 20(1) Proviso

1575132 03/07/2007

KAPIL DEVPRAKASH RAJPUT

PLOT NO. 161, SHIVAJI ROAD, NEAR PANVEL S.T. DEPOT,
OLD PANVEL, DIST. RAIGAD.

SERVICES.

Address for service in India/Agents address:

M. P. MIRCHANDANI & CO.

RAM MANSION, IST FLOOR, ROOM NO.4, N.F. ROAD, NEAR
CITY WALK, COLABA, MUMBAI - 400 001.

Used Since :01/03/2000

MUMBAI

RESTAURANTS, RESTAURANTS (SELF SERVICES), SNACK-
BARS, HOTELS, CAFES, CAFETERIAS, CANTEENS,
CATERINGS.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

BOMBAY GYMKHANA LTD.

Advertised before Acceptance under section 20(1) Proviso

1577814 11/07/2007

BOMBAY GYMKHANA LTD.

MAHATMA GANDHI ROAD, FORT, MUMBAI-400 001.

SERVICE PROVIDERS

A CLUB REGISTERED UNDER THE INDIAN COMPANIES ACT,
VII OF 1913.

Address for service in India/Agents address:

JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.

RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG,
(HAMAM STREET), FORT, MUMBAI - 400 023.

Used Since :17/02/1922

MUMBAI

PROVIDING OF FOOD AND DRINK INCLUDING CAFES,
CAFETERIAS, CANTEENS, CATERING, RESTAURANTS,
SNACK BARS, HOTELS, TEMPORARY ACCOMMODATION
INCLUDING HOTEL RESERVATIONS, HOUSES; BEAUTY &
HAIRDRESSING SALONS; BLOOD BANK SERVICES; COMP
SERVICES; CHILD CARE SERVICES; CLINICS; COCKTAIL
LOUNGE SERVICES; CONSULTANCY; GARDENING;
HEALTHCARE; MASSAGE; PLANT NURSERIES ALL THE
ABOVE SERVICES BEING INCLUDED IN CLASS 42.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1578294 12/07/2007

OBEROI CONSTRUCTIONS PVT. LTD.

INTERNATIONAL BUSINESS PARK, OBEROI GARDEN CITY,
OFF WESTERN EXPRESS HIGHWAY, GOREGAON (E),
MUMBAI-63.

MANUFACTURER & MERCHANTS

A PRIVATE LIMITED COMPANY REGISTERED UNDER THE
COMPANIES ACT, 1956.

Proposed to be Used

MUMBAI

PROVIDING FOOD AND DRINK; TEMPORARY
ACCOMMODATION; MEDICAL, HYGIENIC AND BEAUTY
CARE; VETERINARY AND AGRICULTURAL SERVICES;
LEGAL SERVICES; SCIENTIFIC AND INDUSTRIAL RESEARCH;
COMPUTER PROGRAMMING; PEST CONTROL SERVICES,
SERVICES THAT CANNOT BE CLASSIFIED IN OTHER
CLASSES, ALL SERVICES BEING INCLUDED IN CLASS 42.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1578776 13/07/2007

LAXMI LIFESTYLE PVT. LTD.

203, MORNING STAR, SHERLY RAJAN RD, OPP. RIZVI
COLLEGE, BANDRA(W), MUMBAI - 400 050.

SERVICE PROVIDERS.

A PVT. LIMITED COMPANY REGISTERED UNDER INDIAN
COMPANY'S ACT.

Used Since :01/06/2007

MUMBAI

RETAIL SHOPS RELATED TO JEWELLERY'S, GOLD
JEWELLERY, SILVER JEWELLERY, DIAMOND JEWELLERY,
ARTIFICIAL JEWELLERY, PRECIOUS METALS.

KEDAR MAHAPATRA

NovaLead

Advertised before Acceptance under section 20(1) Proviso

1578988 16/07/2007

VLIFE SCIENCES TECHNOLOGIES PRIVATE LIMITED
PRIDE PURPLE CORONET, 1ST FLOOR, 287, VIBHAG
NO.39/563, H.NO.2, BANER ROAD, PUNE - 411 007.

SERVICE PROVIDER

Proposed to be Used

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES, RESEARCH
AND DESIGN, DESIGN AND DEVELOPMENT OF COMPUTER
SOFTWARE, SCIENTIFIC RESEARCH SERVICES RELATING TO
PHARMACOLOGY, BACTERIOLOGICAL RESEARCH,
BIOLOGICAL RESEARCH, CHEMICAL ANALYSIS, CHEMICAL
RESEARCH, COMPUTER PROGRAMMING, COMPUTER
SOFTWARE DESIGN COMPUTATIONAL TECHNOLOGIES
WITH EXPERIMENTAL LABORATORIES, COMING UNDER
CLASS 42.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

ChemXplor

Advertised before Acceptance under section 20(1) Proviso

1578996 16/07/2007

VLIFE SCIENCES TECHNOLOGIES PRIVATE LIMITED
PRIDE PURPLE CORONET, 1ST FLOOR, 287, VIBHAG
NO.39/563, H.NO.2, BANER ROAD, PUNE - 411 007.

SERVICE PROVIDER

Proposed to be Used

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES, RESEARCH
AND DESIGN, DESIGN AND DEVELOPMENT OF COMPUTER
SOFTWARE, SCIENTIFIC RESEARCH SERVICES RELATING TO
PHARMACOLOGY, BACTERIOLOGICAL RESEARCH,
BIOLOGICAL RESEARCH, CHEMICAL ANALYSIS, CHEMICAL
RESEARCH, COMPUTER PROGRAMMING, COMPUTER
SOFTWARE DESIGN COMPUTATIONAL TECHNOLOGIES
WITH EXPERIMENTAL LABORATORIES, COMING UNDER
CLASS 42.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1580673 19/07/2007

GEMOLOGY HEADQUARTERS INTERNATIONAL, LLC
trading as GEMOLOGY HEADQUARTERS INTERNATIONAL,
LLC

C/O CORPORATION SERVICES COMPANY, 2711
CENTERVILLE ROAD, SUITE 400, WILMINGTON, DELAWARE
19808, U.S.A

MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS.
A LIMITED LIABILITY COMPANY LEGALLY ORGANIZED
UNDER THE LAWS OF DELAWARE.

Address for service in India/Agents address:

THAKKER & THAKKER

NIRMAL, 20TH FLOOR, NARIMAN POINT, MUMBAI - 400 021.

Proposed to be Used

MUMBAI

GEMOLOGY SERVICES, NAMELY, PROVIDING
IDENTIFICATION, AUTHENTICATION, APPRAISALS AND
GRADING OF DIAMONDS, GEMSTONES, PEARLS AND
JEWELRY AND ISSUING CERTIFICATES RELATED TO SUCH
SERVICES; INSCRIPTION ON DIAMONDS, GEMSTONES,
PEARLS AND JEWELRY; PRECIOUS METAL ASSAYING;
EDUCATIONAL SERVICES REGARDING GEMOLOGY.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1580890 20/07/2007

MEENA RAJORA

trading as DEBON

D-1, ALAKHNANDA SHOPPING COMPLEX, SECTOR-28,
NOIDA, DISTT. GAUTAM BUDH NAGAR, U.P.

GOODS/SERVICES

Address for service in India/Agents address:

LOYAL REGISTRATION SERVICES.

210, JOP PLAZA, P-2, SECTOR-18, NOIDA - 201 301, NCR DELHI
(INDIA).

Used Since :01/12/2000

DELHI

RESTAURANT, HOTELS, FOOD PREPARATION, SUPPLY AND
CATERING SERVICES.

COLOUR CONDITION AS AGREED TO..

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI

MUMBAI SE- FOOD COURT

Advertised before Acceptance under section 20(1) Proviso

1582556 23/07/2007

BLUE FOODS PVT. LTD

RASHID MANSION, WORLI POINT, WORLI, MUMBAI - 400 018.

MANUFACTURERS AND MERCHANTS

A PVT. LTD. COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:

M. P. MIRCHANDANI & CO.

RAM MANSION, 1ST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

RESTAURANTS, RESTAURANTS (SELF SERVICES), BAR, SNACK- BARS, LOUNGE, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "MUMBAI"

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI

E- ROCK

Advertised before Acceptance under section 20(1) Proviso

1585329 30/07/2007

E - ROCK CAFE

120, ONAM PLAZA, NEAR INDUSTRY HOUSE, A.B. ROAD,
INDORE-452 018 (M.P)

Used Since :06/06/2007

MUMBAI

DISCRIPTION RELATING TO PROVIDING OF FOOD & DRINKS,
RESTAURANT, SELF SERVICE RESTAURANTS, MOBILE
RESTAURANTS, HOTEL, CLUB, JOINTS, FAST FOODS,
SNACKS BAR, CAFETERIAS, REFRESHMENT,
CANTEENS,CATERING SERVICES BEIBG INCLUDED IN
CLASS 42.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1586314 01/08/2007

ZAINUL TINWALA

H.T. IMPEX, A/2, SHERIYAR BAUGH, 2ND FLOOR, A WING, R.
BHATT MARG, JJ, MUMBAI - 400 009.

Used Since :01/04/2003

MUMBAI

COMPUTERS DATA RECOVERY, LEASING ACCESS,
CONSULTANCY IN HARDWARE AND SOFTWARE,
COMPUTER PROGRAMMING, RENTAL, SOFTWARE
MAINTENANCE, UPDATING, SOFTWARE DESIGN, SYSTEM
ANALYSIS.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1586318 01/08/2007

ZAINUL TINWALA

H.T. IMPEX, A/2, SHERIYAR BAUGH, 2ND FLOOR, A WING, R.
BHATT MARG, JJ, MUMBAI - 400 009.

Used Since :01/02/2007

MUMBAI

COMPUTERS DATA RECOVERY, LEASING ACCESS,
CONSULTANCY IN HARDWARE AND SOFTWARE,
COMPUTER PROGRAMMING, RENTAL, SOFTWARE
MAINTENANCE, UPDATING, SOFTWARE, DESIGN, SYSTEM
ANALYSIS.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI

US-INDIA BUSINESS COUNCIL

Advertised before Acceptance under section 20(1) Proviso

1586508 01/08/2007

U.S.-INDIA BUSINESS COUNCIL

1615, H STREET, N.W., WASHINGTON DC 20062, USA.

SERVICE PROVIDER

AN ORGANIZATION EXISTING UNDER THE LAWS OF USA

Address for service in India/Agents address:

DUA ASSOCIATES

704-705, TOWER "B", GLOBAL BUSINESS PARK, MEHRAULI
GURGAON ROAD, GURGAON-122 002, HARYANA.

Used Since :01/10/1987

DELHI

ASSOCIATION OF SERVICES NAMELY, PROMOTING THE
INTERESTS OF BUSINESSMEN AND BUSINESSMEN.

*THE APPLICANT HAS NO EXCLUSIVE RIGHT OVER THE WORD
US & INDIA.*

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI

USIBC

Advertised before Acceptance under section 20(1) Proviso

1586510 01/08/2007

U.S.-INDIA BUSINESS COUNCIL

1615, H STREET, N.W., WASHINGTON DC 20062, USA.

SERVICE PROVIDER

AN ORGANIZATION EXISTING UNDER THE LAWS OF USA

Address for service in India/Agents address:

DUA ASSOCIATES

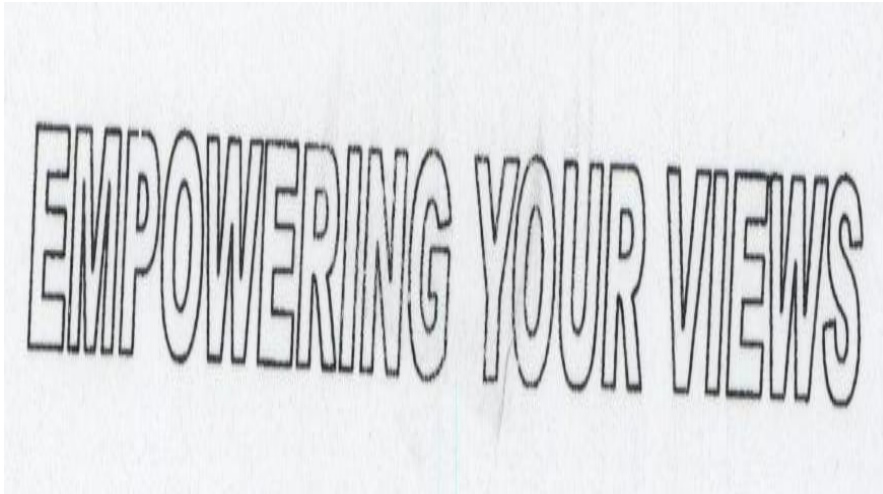
704-705, TOWER "B", GLOBAL BUSINESS PARK, MEHRAULI
GURGAON ROAD, GURGAON-122 002, HARYANA.

Used Since :01/10/1987

DELHI

ASSOCIATION OF SERVICES NAMELY, PROMOTING THE
INTERESTS OF BUSINESSMEN AND BUSINESSMEN.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1586651 02/08/2007

VIDYA VYAS

trading as ASESHA

E-7/571, ARERA COLONY, BHOPAL (M.P.)

SERVICE PROVIDER.

Address for service in India/Agents address:

GLOBAL COMPANY.

28, KOYLA BAKHAL, BEHIND YESHWANT ROAD,
GURUDWARA, INDORE (M.P.).

Used Since :16/01/2007

MUMBAI

WEB SERVICES.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

FREEDOM

Advertised before Acceptance under section 20(1) Proviso

1586994 03/08/2007

WADHAWAN FOOD-RETAIL PRIVATE LIMITED

MADHAVA, GROUND FLOOR, BANDRA KURLA COMPLEX,
BANDRA (EAST) MUMBAI 400 051.

MANUFACTURER & MERCHANTS

Address for service in India/Agents address:

IC LEGAL, ADVOCATES & SOLICITORS

B 18 KARUNA PARK

SIR M V ROAD

ANDHERI (EAST)

MUMBAI 400 093

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINK.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1587269 03/08/2007

CLINICAL RESEARCH INSTITUTE (INDIA) PVT. LTD.

401, SHREE AMBA SHANTI CHAMBERS, NEXT TO L. B. PARK,
ANDHERI-KURLA RD., ANDHERI (E), MUMBAI-400 059

Address for service in India/Agents address:

R.K. DEWAN & CO.

PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400
001.

Proposed to be Used

MUMBAI

SCIENTIFIC RESEARCH; MEDICAL, PHARMACEUTICAL AND
CLINICAL RESEARCH; CHEMICAL RESEARCH, CHEMICAL
TECHNOLOGICAL RESEARCH; LABORATORY RESEARCH;
RESEARCH AND DEVELOPMENT FOR OTHERS;
CONSULTANCY RELATING TO QUALITY CONTROL;
SCIENTIFIC CONSULTANCY; HEALTH CARE, PHARMACY
ADVICE.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

mGenie

Advertised before Acceptance under section 20(1) Proviso

1587347 06/08/2007

NETCORE SOLUTIONS PVT. LTD.

402, PENINSULA CHAMBERS, PENINSULA CORPORATE
PARK, GANPAT RAO KADAM MARG, LOWER PAREL (W),
MUMBAI-400 013.

SERVICE PROVIDERS.

A COMPANY REGISTERED UNDER THE INDIAN COMPANIES
ACT, 1956.

Address for service in India/Agents address:

DUDHAT PEREIRA & ASSOCIATES

72, BUENA VISTA, J BHOSALE MARG, NARIMAN POINT,
MUMBAI-400021.

Used Since :01/04/2007

MUMBAI

COMPUTER PROGRAMMING, COMPUTER NETWORKING AND
ALL ADDITIONAL AND CONNECTED SERVICES THAT BE
CLASSIFIED IN OTHER CLASSES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI

SmartKeys

Advertised before Acceptance under section 20(1) Proviso

1587355 06/08/2007

NETCORE SOLUTIONS PVT. LTD.

402, PENINSULA CHAMBERS, PENINSULA CORPORATE
PARK, GANPAT RAO KADAM MARG, LOWER PAREL (W),
MUMBAI-400 013.

SERVICE PROVIDERS.

A COMPANY REGISTERED UNDER THE INDIAN COMPANIES
ACT, 1956.

Address for service in India/Agents address:

DUDHAT PEREIRA & ASSOCIATES

72, BUENA VISTA, J BHOSALE MARG, NARIMAN POINT,
MUMBAI-400021.

Used Since :01/04/2007

MUMBAI

COMPUTER PROGRAMMING, COMPUTER NETWORKING AND
ALL ADDITIONAL AND CONNECTED SERVICES THAT
CANNOT BE CLASSIFIED IN OTHER CLASSES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI

MyStreams

Advertised before Acceptance under section 20(1) Proviso

1587367 06/08/2007

NETCORE SOLUTIONS PVT. LTD.

402, PENINSULA CHAMBERS, PENINSULA CORPORATE
PARK, GANPAT RAO KADAM MARG, LOWER PAREL (W),
MUMBAI-400 013.

SERVICE PROVIDERS.

A COMPANY REGISTERED UNDER THE INDIAN COMPANIES
ACT, 1956.

Address for service in India/Agents address:

DUDHAT PEREIRA & ASSOCIATES

72, BUENA VISTA, J BHOSALE MARG, NARIMAN POINT,
MUMBAI-400021.

Used Since :01/04/2007

MUMBAI

COMPUTER PROGRAMMING, COMPUTER NETWORKING AND
ALL ADDITIONAL AND CONNECTED SERVICES THAT
CANNOT BE CLASSIFIED IN OTHER CLASSES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1587883 07/08/2007

SELETRON PROCESS CONTROLS PVT.LTD.

E-121 ARSA INDUTRIAL ESTATE,SAKI VIHAR ROAD,
ANDHERI (E) MUMBAI-400 072.

SERVICES.

Used Since :02/01/2000

MUMBAI

SOFTWARE PROGRAMMING SERVICE FOR PROGRAMMING
LOGIC CONTROLLERS, SCADA AND OTHER SERVICES,
SERVICES OF ALL KINDS AND DESCRIPTION RELATING TO
COMPUTERS, VETERINARY AND AGRICULTURAL SERVICES,
LEGAL SERVICES, SCIENTIFIC AND INDUSTRIAL RESEARCH,
HOSPITALS AND HOSPITAL RELATED SERVICES,
PROGRAMMING OF COMPUTERS, WRITING OF COMPUTER
SOFTWARE, MEDICAL ASSISTANCE, MEDICAL CARE
SERVICES INCLUDED ALL IN CLASS 42.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

Visionexpress

Advertised before Acceptance under section 20(1) Proviso

1588421 08/08/2007

RELIANCE RETAIL LIMITED

9TH FLOOR, MAKER CHAMBER - IV, 222, NARIMAN POINT,
MUMBAI - 400 021.

MANUFACTURER AND MERCHANT

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINK, GROCERY ITEMS,
RESTAURANTS, TEMPORARY ACCOMMODATION, MEDICAL,
HYGIENIC AND BEAUTY CARE, VETERINARY AND
AGRICULTURAL SERVICES, LEGAL SERVICES, SCIENTIFIC
AND INDUSTRIAL RESEARCH, COMPUTER PROGRAMMING,
PROVISION OF ABOVE SERVICES THROUGH
HYPERMARKETS, CONVENIENCE STORES, DEPARTMENTAL
STORES, SUPERSTORES, MALLS AND OTHER
ESTABLISHMENTS.

KEDAR MAHAPATRA

Vlisionexpress

Advertised before Acceptance under section 20(1) Proviso

1588422 08/08/2007

RELIANCE RETAIL LIMITED

9TH FLOOR, MAKER CHAMBER - IV, 222, NARIMAN POINT,
MUMBAI - 400 021.

MANUFACTURER AND MERCHANT

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINK, GROCERY ITEMS,
RESTAURANTS, TEMPORARY ACCOMMODATION, MEDICAL,
HYGIENIC AND BEAUTY CARE, VETERINARY AND
AGRICULTURAL SERVICES, LEGAL SERVICES, SCIENTIFIC
AND INDUSTRIAL RESEARCH, COMPUTER PROGRAMMING,
PROVISION OF ADOVE SERVICES THROUGH
HYPERMARKETS, CONVENIENCE ETORES, DEPARTMENTAL
STORES, SUPERSTORES, MALLS AND OTHER
ESTABLISHMENTS.

KEDAR MAHAPATRA

GRAND VISION

Advertised before Acceptance under section 20(1) Proviso

1588425 08/08/2007

RELIANCE RETAIL LIMITED

9TH FLOOR, MAKER CHAMBER - IV, 222, NARIMAN POINT,
MUMBAI - 400 021.

MANUFACTURER AND MERCHANT

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINK, GROCERY ITEMS,
RESTAURANTS, TEMPORARY ACCOMMODATION, MEDICAL,
HYGIENIC AND BEAUTY CARE, VETERINARY AND
AGRICULTURAL SERVICES, LEGAL SERVICES, SCIENTIFIC
AND INDUSTRIAL RESEARCH, COMPUTER PROGRAMMING,
PROVISION OF ABOVE SERVICES THROUGH
HYPERMARKETS, CONVENIENCE STORES, DEPARTMENTAL
STORES, SUPERSTORES, MALLS AND OTHER
ESTABLISHMENTS.

KEDAR MAHAPATRA

RELIANCE GRANDVISION

Advertised before Acceptance under section 20(1) Proviso

1588428 08/08/2007

RELIANCE RETAIL LIMITED

9TH FLOOR, MAKER CHAMBER - IV, 222, NARIMAN POINT,
MUMBAI - 400 021.

MANUFACTURER AND MERCHANT

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINK, GROCERY ITEMS,
RESTAURANTS, TEMPORARY ACCOMMODATION, MEDICAL,
HYGIENIC AND BEAUTY CARE, VETERINARY AND
AGRICULTURAL SERVICES, LEGAL SERVICES, SCIENTIFIC
AND INDUSTRIAL RESEARCH, COMPUTER PROGRAMMING,
PROVISION OF ABOVE SERVICES THROUGH
HYPERMARKETS, CONVENIENCE STORES, DEPARTMENTAL
STORES, SUPERSTORES, MALLS AND OTHER
ESTABLISHMENTS.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1589257 10/08/2007

DRUK FOUNDATION LIMITED.

FLAT 15A, SHING LOONG COURT, NO. 13, DRAGON TERRACE,
HONG KONG

INCRPORATED UNDER THE LAWS OF HONG KONG,

Address for service in India/Agents address:

INTTL ADVOCARE.

F-252, WESTERN AVENUE SAINIK FARMS, N. DELHI - 110 062.

Proposed to be Used

DELHI

PERSONAL SERVICES RENDERED TO MEET THE NEEDS OF
INDIVIDUALS; CHARITABLE SERVICES, NAMELY
MENTORING [PERSONAL OR SPIRITUAL]; MENTORING
SERVICES; PERSONAL AND SOCIAL SERVICES RELATED TO
PROCUREMENT OF GOODS AND SERVICES ON BEHALF OF
INDIVIDUALS; INFORMATION, ADVISORY AND
CONSULTANCY SERVICES RELATING TO ALL THE
AFORESAID SERVICES.

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI

U.S.-India Business Council

Advertised before Acceptance under section 20(1) Proviso

1591273 17/08/2007

U.S.-INDIA BUSINESS COUNCIL

1615, H STREET, N.W., WASHINGTON DC 20062, USA.

SERVICE PROVIDER

AN ORGANIZATION EXISTING UNDER THE LAWS OF USA

Address for service in India/Agents address:

DUA ASSOCIATES

704-705, TOWER "B", GLOBAL BUSINESS PARK, MEHRAULI
GURGAON ROAD, GURGAON-122 002, HARYANA.

Used Since :01/10/1987

DELHI

ASSOCIATION OF SERVICES NAMELY, PROMOTING THE
INTERESTS OF BUSINESSMEN AND BUSINESSWOMEN.

*THE APPLICANT HAS NO EXCLUSIVE RIGHT OVER THE WORD
US & INDIA.*

ASSOCIATION WITH TRADE MARK NO.1586508.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI

TIME SYSTEMS

Advertised before Acceptance under section 20(1) Proviso

1592309 20/08/2007

RAVINDRA D. PRAJAPATI

trading as TIME SYSTEMS

48, SUNDERLAL COMPOUND, OLD NAGARDAS ROAD,
ANDHERI-EAST, MUMBAI - 400 069, INDIA.

TRADER & SERVICE PROVIDER.

Used Since :21/09/2005

MUMBAI

COMPUTER HARDWARE MAINTENANCE & SERVICES.

S.B.KALE, EXAMINER OF TRADE MARKS, MUMBAI

Khapak

Advertised before Acceptance under section 20(1) Proviso

1593134 21/08/2007

Lite Bite Foods Private Limited

trading as Lite Bite Foods Private Limited

B-13, WEST END,
NEW DELHI-110021.

Address for service in India/Agents address:

INTTL ADVOCARE.

F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110
062.

Proposed to be Used

DELHI

PROVIDING OF FOOD AND DRINK.

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI

ZEE MARATHI ANTAKSHIRI

Advertised before Acceptance under section 20(1) Proviso

1593988 23/08/2007

ZEE NEWS LIMITED

Essel House, B - 10, Lawrence Road,
Industrial Area, New Delhi - 110 035.

SERVICE PROVIDER

Used Since :01/08/2007

DELHI

ALL SERVICES PERTAINING TO DIGITIZING, CATALOGING
AND ENABLING THE SEARCH, RETRIEVAL, COPYRIGHT
MANAGEMENT OF ALL KINDS OF TELEVISION
PROGRAMME/CONTENTS AND THEIR HERITAGE,
PRESERVATION, ARCHIVES, DECRYPTION, AGGREGATION,
TURNAROUND, ENCRYPTION.

The applicant has no exclusive right over the word marathi.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI

TEMPTATION

Advertised before Acceptance under section 20(1) Proviso

1596137 29/08/2007

AMANDEEP SINGH

CIRCULAR ROAD, CHOWK RATTAN SINGH, AMRITSAR

Address for service in India/Agents address:

KUMAR TRADE MARK CO.

14/5, DHARAMPURA, NEAR JAURA PHATAK, AMRITSAR-
143004

Used Since :28/06/2005

DELHI

PROVIDING FOOD AND DRINKS, REFRESHMENTS, SNACKS,
ETC. (IN RESTAURANT OR ON CATERING BASIS) INCLUDED
IN CLASS 42.

RESTRICTING THE SERVICES IN THE STATE OF PANJAB ONLY.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI

HOME TO GAMER 

Advertised before Acceptance under section 20(1) Proviso

1598002 06/09/2007

ZAPAK DIGITAL ENTERTAINMENT LIMITED

LEVEL 4, INFINITY, NEW LINK ROAD, ANDHERI (WEST),
MUMBAI- 400 053, INDIA.

MANUFACTURER AND MERCHANT

A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS
OF INDIA.

Proposed to be Used

MUMBAI

COMPUTER PROGRAMMING AND SERVICES THAT CANNOT
BE CLASSIFIED IN OTHER CLASSES.

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI

FOOD CIRCUS

Advertised before Acceptance under section 20(1) Proviso

1598018 03/09/2007

LITE BITE FOODS PRIVATE LIMITED

trading as LITE BITE FOODS PRIVATE LIMITED

B-13, WEST END,
NEW DELHI -110021.

SERVICES

AN INDIAN COMPANY INCORPORATED UNDER THE
COMPANIES ACT, 1956.

Address for service in India/Agents address:

INTTL ADVOCARE.

F-252, SAINIK FARMS, N. DELHI - 110 017.

Proposed to be Used

DELHI

SERVICE RELATING TO PROVIDING OF FOOD AND DRINKS
IN FOOD COURT.

*THE APPLICANT HAS NO EXCLUSIVE RIGHT OVER THE WORD
FOOD.*

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1600030 11/09/2007

JAIKISHAN SHYAMSUNDER VASWANI

POOJA JAIKISHAN VASWANI

AKASH JAIKISHAN VASWANI

ROHAN JAIKISHAN VASWANI

trading as PARJAX HOSPITALITY

HILTON CENTRE, PLOT NO. 66, SHOP NO. 014/111/112,

SECTOR-11, CBD BELAPUR, NAVI MUMBAI-400 614

SERVICE PROVIDERS.

A PARTNERSHIP FIRM REGISTERED UNDER THE INDIAN PARTNERSHIP ACT, 1932.

Used Since :27/04/2006

MUMBAI

HOTELS, RESTAURANT, RESORTS, CAFÉ% BOARDING AND/OR LODGING; BAR AND LOUNGE SERVICES; REFRESHMENT ROOM, CATERERS; ARENA SERVICES, NAMELY, PROVIDING FACILITIES FOR SPORTS, CONCERTS, CONVENTIONS AND EXHIBITIONS; CAFETERIAS; SNACK BARS; CATERING; DAY CARE CENTERS; PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; PROVIDING CONVENTION FACILITIES; PROVIDING FACILITIES FOR EXHIBITIONS; HYGIENIC AND BEAUTY CARE SERVICES BEING SERVICES FALLING IN CLASS -42

KEDAR MAHAPATRA

RAAZ

Advertised before Acceptance under section 20(1) Proviso

1600351 11/09/2007

V & S BROADCASTING LIMITED

1076, PARIJAAT HOUSE, DR.E. MOSES ROAD, WORLI NAKA,
MUMBAI - 400 018.

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX
NO. 1865, FORT, MUMBAI - 400 001.

Used Since :01/04/2007

MUMBAI

SERVICES RELATING TO PROVIDING OF FOOD AND DRINK,
CATERING SERVICES, RESTAURANTS, REST HOMES,
PROVIDING OF FOOD COUNTER, TEMPORARY
ACCOMMODATION, HOTEL, RESORTS AND HOSPITALITY
SERVICE BEING SERVICE INCLUDED IN CLASS 42.

S.U.BORE, EXAMINER OF TRADE MARKS, KOLKATA

EROS INTERNATIONAL

Advertised before Acceptance under section 20(1) Proviso

1600954 12/09/2007

EROS MULTIMEDIA PVT. LTD.

201, KAILASH PLAZA, PLOT A-12, OPP. LAXMI INDL. ESTATE,
LINK ROAD, ANDHERI (WEST), MUMBAI-400 049.

SERVICE PROVIDER.

A COMPANY INCORPORATED UNDER THE PROVISIONS OF
THE COMPANIES ACT, 1956.

Address for service in India/Agents address:

KAYSER AND COMPANY.

RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG,
FORT, MUMBAI- 400 023.

Used Since :14/03/2000

To be associated with:

1600952

MUMBAI

ACCOMMODATION BUREAUX (HOTELS, BOARDING
HOUSES), ACCOMMODATION RESERVATIONS
(TEMPORARY), CAFES, CAFETERIAS, EXHIBITIONS
(PROVIDING FACILITIES FOR), FASHION INFORMATION,
HOMES (TOURIST), HOTEL RESERVATIONS HOUSES
(BOARDING), MOTELS, RENTAL OF TEMPORARY
ACCOMMODATION, RESERVATIONS(TEMPORARY
ACCOMMODATION) RESTAURANTS, SALONS(
HAIRDRESSING), SALONS (BEAUTY), SNACK-BARS,
TRANSLATION, VIDEOTAPING INCLUDED IN CLASS 42.

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1606032 27/09/2007

ZEE ENTERTAINMENT ENTERPRISES LIMITED

Essel House, B - 10, Lawrence Road,
Industrial Area, New Delhi - 110 035

Used Since :01/09/2007

DELHI

ALL SERVICES PERTAINING TO DIGITIZING, CATALOGING
AND ENABLING THE SEARCH, RETRIEVAL, COPYRIGHT
MANAGEMENT OF ALL KINDS OF TELEVISION
PROGRAMME/CONTENTS AND THEIR HERITAGE,
PRESERVATION, ARCHIVES, DECRYPTION, AGGREGATION,
TURNAROUND, ENCRYPTION.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1607010 01/10/2007

SH AMOL SHARMA

SH SUBHASH CHANDER SHARMA,

A-2/165 LIG FLATS PASCHIM VIHAR NEW DELHI

SERVICE PROVIDER

Address for service in India/Agents address:

RAJESH KUMAR

B-4/176 D, LAWRENCE ROAD, KESHAV PURAM, N DELHI

Used Since :01/03/2007

DELHI

SCIENTIFIC AND INDUSTRIAL RESEARCH; COMPUTER PROGRAMMING; SOFTWARE DEVELOPMENT; SOFTWARE SERVICES; ANIMATION DEVELOPMENT .

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1607900 04/10/2007

MR.Gaurav Mehara

trading as AMAZING JOB. COM.

65, SATATE BANK COLONY, NEAR G.T. KARNAL ROAD,
DELHI.

PLACEMENT & CONSULTANCY SERVICES.

Address for service in India/Agents address:

AGGARWAL ASSOCIATES.

N - 17, JANGPURA EXTN., NEW DELHI - 110 014.

Used Since :01/01/2003

DELHI

PROVIDING SKILLED MANPOWER TO CORPORATE HOUSES,
PLACEMENT OF MANPOWER, PLACEMENT AGENCY.

A.G.AMARE, EXAMINER OF TRADE MARKS, DELHI

MAD JACK

Advertised before Acceptance under section 20(1) Proviso

1608614 05/10/2007

MAD JACK PTE. LTD.

242A/242, JALAN KAYU, SINGAPORE 799466.

SERVICE PROVIDERS

A CORPORATION ORGANIZED AND EXISTING UNDER THE
LAWS OF SINGAPORE

Address for service in India/Agents address:

KRISHNA & SAURASTRI.

74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.

Proposed to be Used

MUMBAI

BAR AND RESTAURANT SERVICES, CAFES, FOOD AND
DRINK CATERING, SNACK BARS BEING SERVICES
INCLUDED IN CLASS 42.

P.S.DABHOLKAR, EXAMINER OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1612758 18/10/2007

CARNOUSTIE MANAGEMENT PRIVATE LIMITED

153, MAKER CHAMBER III, NARIMAN POINT, MUMBAI - 400
021, MAHARASHTRA.

SERVICE PROVIDER

A COMPANY INCORPORATED UNDER THE COMPANIES ACT
1956.

Address for service in India/Agents address:

KRISHNA & SAURASTRI.

74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.

Proposed to be Used

MUMBAI

GARDENING INCLUDING LANDSCAPE GARDENING AND
LAWN CARE; LANDSCAPE DESIGNING; PROVIDING
TEMPORARY ACCOMMODATION INCLUDING TOURIST
HOMES; HOTELS; CONDOMINIUM HOTELS; HOTEL SERVICES
INCLUDING HOTEL RESERVATIONS; RESORT HOTEL
SERVICES; SPAS; SPA SERVICES; AROMATHERAPY
SERVICES; BEAUTY SALONS; SERVICES FOR PROVIDING
FOOD AND DRINK INCLUDING RESTAURANT AND BAR
SERVICES; CREATING AND MANAGING WEBSITES.

KEDAR MAHAPATRA



Priority claimed from 24/04/2007 Application No. 307 26 359 Germany

Advertised before Acceptance under section 20(1) Proviso

1614675 24/10/2007

Deutsche Telekom AG

Friedrich-Ebert-Allee 140, 53113 Bonn, Germany.

(Manufacturer and service provider.)

Address for service in India/Agents address:

LALL LAHIRI AND SALHOTRA.

PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA,
GURGAON - 122 001, HARYANA.

Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware, -software and data bases; maintenance of software; technical consultancy; electronic data storage services; rental of data processing equipment; website design for others; licensing of industrial property rights.

applicant has no exclusive right over the letter 'T' except as substantially shown

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



Priority claimed from 24/04/2007 Application No. 30726360 Germany

Advertised before Acceptance under section 20(1) Proviso

1614683 24/10/2007

Deutsche Telekom AG

Friedrich-Ebert-Allee 140, 53113 Bonn, Germany.

(Manufacturer and service provider.)

Address for service in India/Agents address:

LALL LAHIRI AND SALHOTRA.

PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA,
GURGAON - 122 001, HARYANA.

Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware, -software and data bases; maintenance of software; technical consultancy; electronic data storage services; rental of data processing equipment; website design for others; licensing of industrial property rights.

applicant has no exclusive right over the letter T except as substantially shown

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



Priority claimed from 24/04/2007 Application No. 307 26 358 Germany

Advertised before Acceptance under section 20(1) Proviso

1614691 24/10/2007

Deutsche Telekom AG

Friedrich-Ebert-Allee 140, 53113 Bonn, Germany.

(Manufacturer and service provider.)

Address for service in India/Agents address:

LALL LAHIRI AND SALHOTRA.

PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA,
GURGAON - 122 001, HARYANA.

Proposed to be Used

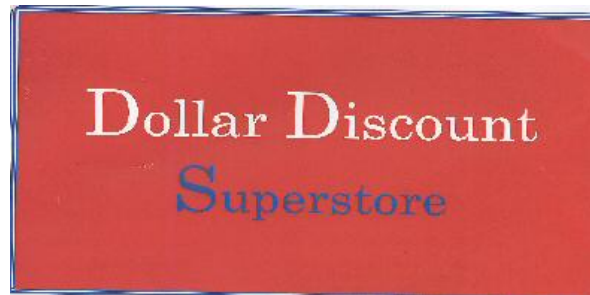
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware, -software and data bases; maintenance of software; technical consultancy; electronic data storage services; rental of data processing equipment; website design for others; licensing of industrial property rights

1. applicant has no exclusive right over the letter 'T' and word mobile except as substantially shown

2. association with registered trade mark 1248039

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1616194 30/10/2007

SUNDEEP MAGGU

B-2/78, Paschim Vihar, New Delhi-110063.

MANUFACTURERS & MERCHANTS

Address for service in India/Agents address:

NEGI REGISTRATION SERVICE.

L-2/112, NAG MANDIR ROAD, SHASTRI NAGAR, DELHI-110052

Used Since :11/07/2004

DELHI

PROVIDING OF FOOD AND DRINK, GROCERY ITEMS,
RESTAURANTS, TEMPORARY ACCOMMODATION, MEDICAL,
HYGIENIC AND BEAUTY CARE, VETERINARY AND
AGRICULTURAL SERVICES, LEGAL SERVICES, SCIENTIFIC
AND

INDUSTRIAL RESEARCH, COMPUTER PROGRAMING,
PROVISION OF ABOVE SERVICES THROUGH
HYPERMARKETS,

CONVENIENCE STORES, DEPARTMENTAL STORES,
SUPERSTORES, MALLS AND OTHER ESTABLISHMENTS
INCLUDING

SERVICES THAT CANNOT BE CLASSIFIED IN OTHER
CLASSES INCLUDED IN CLASS 42.

*THE APPLICANT HAS NO EXCLUSIVE RIGHT FOR THE WORD
'DISCOUNT SUPERSTORE' ASSOCIATION WITH
APPLICATION NO.1616193.*

S.M.TOGRIKAR , EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1619219 07/11/2007

SANKET NITUL MEHTA

8A, KUTCHHI HOUSE, K. A. SUBRAMANIAM MARG,
MATUNGA (C.R.) MUMBAI-400 019.

SERVICES PROVIDERS.

Used Since :01/11/2007

MUMBAI

DENTAL CLINIC.

KEDAR MAHAPATRA

PRITHVI CAFE

Advertised before Acceptance under section 20(1) Proviso

1620348 13/11/2007

IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT.
LTD.

AMERICAN EXPRESS BAKERY HOUSE, 66 A CLARE ROAD,
BYCULLA (WEST), MUMBAI - 400 008.

SERVICE PROVIDERS.

A COMPANY INCORPORATED IN INDIA

Address for service in India/Agents address:

FATEHCHAND C. SHAH & CO.

"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO,
MUMBAI - 400 002".

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINK, OTHER SERVICES TO BE
RENDERED IN THE RESTAURANT.

P.S.PANDYA , EXAMINER OF TRADE MARKS, MUMBAI

KARMIC HIGH

Advertised before Acceptance under section 20(1) Proviso

1621748 19/11/2007

TERROIR INDIA WINERIES PVT. LTD.

13, YASHODHARA, 80, C. S. VEER SAVARKAR MARG, DADAR,
MUMBAI - 400 028.

MANUFACTURER AND MERCHANT.

A COMPANY REGISTERED IN INDIA.

Used Since :01/05/2007

MUMBAI

RESTAURANT AND BAR SERVICES.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1622294 20/11/2007

M/S. VELMURUGAN HOTEL PRIVATE LIMITED

trading as M/S. VELMURUGAN HOTEL PRIVATE LIMITED
NO. 69, DAVEY & CO LANE, OPP TO RAILWAY STATION,
COIMBATORE - 641 018.

NOT AVAILABLE

Address for service in India/Agents address:

ANAND AND ANAND ADVOCATES

FLAT GA, AR VILLA, NO. 31, 3RD MAIN ROAD, GANDHI
NAGAR, ADYAR, CHENNAI - 600 020, INDIA

Used Since :01/01/2007

CHENNAI

ALL TYPES OF HOTEL SERVICE.

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI

AKRUTIESTATE

Advertised before Acceptance under section 20(1) Proviso

1623424 21/11/2007

AKRUTI CITY LTD.

trading as AKRUTI CITY LTD.

AKRUTI TRADE CENTRE, ROAD NO. 7, MIDC - MAROL,
ANDHERI (EAST), MUMBAI - 400 093.

SERVICE PROVIDER

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Address for service in India/Agents address:

VISHESH & ASSOCIATES.

2, 3 RD FLOOR, YESHWANT CHAMBERS, 18 - B, BHARUCHA
MARG, KALAGHODA, FORT, MUMBAI - 400 023.

Used Since :13/10/1999

To be associated with:

1446795

MUMBAI

RENTAL OF TEMPORARY ACCOMMODATION,
ACCOMMODATION, ARCHITECTURE, ARCHITECTURAL
CONSULTATION, BOARDING HOUSES, RENTAL OF
PORTABLE BUILDINGS, DESIGN OR INTERIOR DECOR,
CANTEENS, CONSTRUCTION DRAFTING, DRAWING
(ENGINEERING), HOUSES (BOARDING), TOURIST HOMES,
LANDSCAPE GARDENING, LAWN CARE, TECHNICAL
PROJECT STUDIES, PROVIDING FACILITIES FOR EXHIBITION,
RESEARCH AND DEVELOPMENT (GEOLOGICAL AND
OTHERS), STUDIES OF TECHNICAL PROJECT AND
SURVEYING OF LAND AND GEOLOGICAL SURVEY,
LICENSING OR INTELLECTUAL PROPERTY, BUREAUX
(HOTELS, BOARDING HOUSES), MOTELS, RESTAURANTS,
RESTAURANTS ACCOMMODATION, URBAN PLANNING.

GEETA HAREET, EXAMINER OF TRADE MARKS, AHMEDABAD

AKRUTICITY

Advertised before Acceptance under section 20(1) Proviso

1623438 21/11/2007

AKRUTI CITY LTD.

trading as AKRUTI CITY LTD.

AKRUTI TRADE CENTRE, ROAD NO. 7, MIDC - MAROL,
ANDHERI (EAST), MUMBAI - 400 093.

SERVICE PROVIDER

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Address for service in India/Agents address:

VISHESH & ASSOCIATES.

2, 3 RD FLOOR, YESHWANT CHAMBERS, 18 - B, BHARUCHA
MARG, KALAGHODA, FORT, MUMBAI - 400 023.

Used Since :11/10/2007

To be associated with:

1446795

MUMBAI

RENTAL OF TEMPORARY ACCOMMODATION,
ACCOMODATION, ARCHITECTURE, ARCHITECTURE,
CONSULTATION, INTERIOR DÃ%COR, CANTEENS,
CONSTRUCTION DRAFTING, DRAWING (ENGINEERING),
HOUSES (BOARDING), TOURIST HOMES, LANDSCAPE
GARDENING, LAWN CARE, TECHNICAL PROJECT STUDIES,
PROVIDING FACILITIES FOR EXIBITION, RESEARCH AND
DEVELOPMENT (GEOLOGICAL AND OTHERS), STUDIES OF
TECHNICAL PROJECT AND SURVEYING OF LAND AND
GEOLOGICAL SURVEY, LICENSING OF INTELLECTUAL
PROPERTY, BUREAUX (HOTELS BOARDING HOUSES),
MOTELS, RESTAURANTS, RESTAURANTS (SELF-SERVICE),
SNACK BARS, CAFES, CAFETERIAS, HOSPITALS, HOTELS,
PROVIDING HOTEL ACOMMODATION, URBAN PLANNING.

GEETA HAREET, EXAMINER OF TRADE MARKS, AHMEDABAD

AKRUTI CITY LIMITED

Advertised before Acceptance under section 20(1) Proviso

1623445 21/11/2007

AKRUTI CITY LTD.

trading as AKRUTI CITY LTD.

AKRUTI TRADE CENTRE, ROAD NO. 7, MIDC - MAROL,
ANDHERI (EAST), MUMBAI - 400 093.

SERVICE PROVIDER

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Address for service in India/Agents address:

VISHESH & ASSOCIATES.

2, 3 RD FLOOR, YESHWANT CHAMBERS, 18 - B, BHARUCHA
MARG, KALAGHODA, FORT, MUMBAI - 400 023.

Used Since :11/10/2007

To be associated with:

1446795

MUMBAI

RENTAL OF TEMPORARY ACCOMMODATION,
ACCOMODATION, ARCHITECTURE, ARCHITECTURE,
CONSULTATION, BOARDING HOUSES, RENTAL OF
PORTABLE BUILDINGS, DESIGN OF INTERIOR DÃ%COR,
CANTEENS, CONSTRUCTION DRAFTING, DRAWING
(ENGINEERING), HOUSES (BOARDING), TOURIST HOMES,
LANDSCAPE GARDENING, LAWN CARE, TECHNICAL
PROJECT STUDIES, PROVIDING FACILITIES FOR EXIBITION,
RESEARCH AND DEVELOPMENT (GEOLOGICAL AND
OTHERS), STUDIES OF TECHNICAL PROJECT AND
SURVEYING OF LAND AND GEOLOGICAL SURVEY,
LICENSING OF INTELLECTUAL PROPERTY, BUREAUX
(HOTELS BOARDING HOUSES), MOTELS, RESTAURANTS,
RESTAURANTS (SELF-SERVICE), SNACK BARS, CAFES,
CAFETERIAS, HOSPITALS, HOTELS, PROVIDING HOTEL
ACOMMODATION, URBAN PLANNING.

GEETA HAREET, EXAMINER OF TRADE MARKS, AHMEDABAD



Advertised before Acceptance under section 20(1) Proviso

1623799 22/11/2007

ASIAN PAINTS LIMITED

ASIAN PAINTS HOUSE, 6A, SHANTINAGAR, SANTACRUZ
(EAST), MUMBAI - 400 055.

MANUFACTURERS AND MERCHANTS

(A COMPANY REGISTERED IN INDIA)

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX
NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

SERVICES OFFERED BY COMMERCIAL ENTERPRISE IN
DEPARTMENTAL STORES, SHOPPING MALL AND RETAIL
OUTLETS THE PRIMARY FUNCTION OF WHICH IS SALE,
GRAPHIC REPRESENTATION AND DISPLAY OF PAINTS,
VARNISHES, LACQUERS, DISTEMPERS, COLOURING AND
PAINT MATERIAL AND LIKE MATERIALS USED IN THE
PAINT INDUSTRY INCLUDING PAINTING SERVICES BEING
SERVICES INCLUDED IN CLASS 42.

S.U.BORE, EXAMINER OF TRADE MARKS, KOLKATA

MAGICC MIRROR

Advertised before Acceptance under section 20(1) Proviso

1624006 23/11/2007

MEERA MEVAWALA

1303, B-PRESIDENTIAL TOWER, L.B.S. MARG, GHATKOPAR
(W), NEAR VIKROLI FIRE BRIGADE, MUMBAI-86.

SERVICE PROVIDERS

Used Since :01/11/2007

MUMBAI

SERVICES RELATED TO BEAUTY SALONS.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1629242 10/12/2007

PANKAJ BALWANI

trading as PANKAJ BALWANI

PLOT NO.5-7, RAISONI INDUSTRIAL PARK, NEAR HINJEWADI,
PHASE II, MANN, TALUKA, MULASHI, PUNE-411 057.

MANUFACTURER

PROPRITER

Used Since :06/12/2007

MUMBAI

PROVIDING OF FOOD AND DRINKS, HOTEL AND
RESTAURANT, TEMPORARY ACCOMMODATION, RENTAL OF
COMPUTER, MEDICAL, HYGIENIC AND BEAUTY CARE,
MATRIMONIAL SERVICES, VETERINARY AND
AGRICULTURAL SERVICE, LEGAL SERVICE, SCIENTIFIC AND
INDUSTRIAL RESEARCH, COMPUTER PROGRAMMING,
PREMISES FOR ANTIQUE ITEMS, PEST CONTROL SERVICES,
INTERIOR DECORATION, SERVICES THAT CANNOT BE
CLASSIFIED IN OTHER CLASSES.

KEDAR MAHAPATRA

PIZZA MILANO

Advertised before Acceptance under section 20(1) Proviso

1629261 10/12/2007

MILAN DESAI

625 AL BARAHA, DUBAI, U.A.E.

MANUFACTURER AND MERCHANT

A NATIONAL OF U.A.E.

Address for service in India/Agents address:

KIRAN DESAI

JEHANGIR BLDG., 3RD FLOOR, 133, MAHATMA GANDHI RD.,
MUMBAI - 400 023.

Used Since :21/10/2007

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY
ACCOMMODATION, BAR SERVICES, CATERING FOR FOOD
AND DRINK, FOOD DELIVERY SERVICES, CAFES, FOOD
KIOSKS AND/OR STALLS, RESTAURANTS, CAFETERIAS,
CANTEENS, HOTELS, RETAIL SERVICES AND SERVICES
THAT CANNOT BE CLASSIFIED IN OTHER CLASSES.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1631393 17/12/2007

GOA TECHNOLOGY TRADE PVT. LTD.

JMJ HOUSE, ORCHARD AVENUE, HIRANANDANI GARDENS,
POWAI, MUMBAI -400 076.

MANUFACTURER / MERCHANTS / DEALERS / TRADERS /
SERVICE PROVIDERS.

INDIAN NATIONAL

Proposed to be Used

MUMBAI

PROVIDING OF FOODS AND DRINKS, TEMPORARY
ACCOMMODATION, MEDICAL, HYGIENIC AND BEAUTY
CARE, VETERINARY AND AGRICULTURAL SERVICES,
LEGAL SERVICES, SCIENTIFIC AND INDUSTRIAL,
RESEARCH, COMPUTER PROGRAMMING, SERVICES THAT
CANNOT IN OTHER CLASSES AND ALL BEING SERVICES
FALLING IN CLASS 42.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1634285 26/12/2007

DESIYA ONLINE TRAVEL DISTRIBUTION PRIVATE LIMITED.
PLOT NO. 121, 3RD FLOOR, SEC.-44, NEXT TO SKYLINE
BUSINESS SCHOOL, GURGAON-122003

PROVIDER & SERVICES

COMPANY INCORPORATED UNDER THE COMPANIES ACT,
1956

Address for service in India/Agents address:

INTERNATIONAL TRADE MARKS BUREAU.

1ST FLOOR, MANEKJI WADIA BUILDING, 127, M.G. ROAD,
FORT MUMBAI - 400 001.

Proposed to be Used

DELHI

PROVIDING OF TEMPORARY ACCOMMODATION INCLUDING
HOTEL RESERVATIONS; HOLIDAY PACKAGES INCLUDED IN
CLASS 42.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1634287 26/12/2007

DESIYA ONLINE TRAVEL DISTRIBUTION PRIVATE LIMITED.

PLOT NO. 121, 3RD FLOOR, SEC.-44, NEXT TO SKYLINE
BUSINESS SCHOOL, GURGAON-122003

PROVIDER & SERVICES

COMPANY INCORPORATED UNDER THE COMPANIES ACT,
1956

Address for service in India/Agents address:

INTERNATIONAL TRADE MARKS BUREAU.

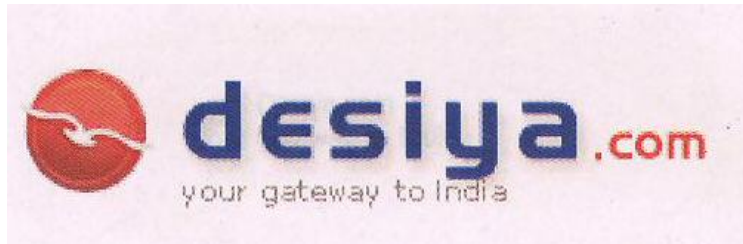
1ST FLOOR, MANEKJI WADIA BUILDING, 127, M.G. ROAD,
FORT MUMBAI - 400 001.

Proposed to be Used

DELHI

PROVIDING OF TEMPORARY ACCOMODATION INCLUDING
HOTEL RESERVATIONS; HOLIDAY PACKAGES INCLUDED IN
CLASS 42.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1634289 26/12/2007

DESIYA ONLINE TRAVEL DISTRIBUTION PRIVATE LIMITED.

PLOT NO. 121, 3RD FLOOR, SEC.-44, NEXT TO SKYLINE
BUSINESS SCHOOL, GURGAON-122003

PROVIDER & SERVICES

COMPANY INCORPORATED UNDER THE COMPANIES ACT,
1956

Address for service in India/Agents address:

INTERNATIONAL TRADE MARKS BUREAU.

1ST FLOOR, MANEKJI WADIA BUILDING, 127, M.G. ROAD,
FORT MUMBAI - 400 001.

Used Since :12/10/2004

DELHI

PROVIDING OF TEMPORARY ACCOMODATION INCLUDING
HOTEL RESERVATIONS; HOLIDAY PACKAGES INCLUDED IN
CLASS 42.

Y.K.BALI, EXAMINER OF TRADE MARKS, DELHI

CARRY-ON

“REST ASSURED WITH CARRY-ON”

Advertised before Acceptance under section 20(1) Proviso

1648382 31/01/2008

KENT CARS PVT. LTD.

MEHRA COMPOUND, OPP. SHAKINAKA TELEPHONE
EXCHANGE, ANDHERI-KURLA ROAD., ANDHERI, MUMBAI -
400 072.

SERVICE PROVIDER.

(COMPANY INCORPORATED UNDER COMPANIES ACT 1956)

Used Since :01/01/2008

MUMBAI

RECOVERY/TOWING SERVICES FOR ACCIDENTAL VEHICLE.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1648532 31/01/2008

IDREAM PRODUCTION PRIVATE LIMITED

161, STARCITY CINEMA, II FLOOR, MANMALA TANK ROAD,
MAHIM (WEST), MUMBAI - 400 016.

SERVICE PROVIDER.

A COMPANY INCORPORATED UNDER THE COMPANIES ACT,
1956.

Address for service in India/Agents address:

KAYSER AND COMPANY.

RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG,
FORT, MUMBAI- 400 023.

Used Since :18/01/2008

To be associated with:

1427928

MUMBAI

RESEARCH AND DEVELOPMENT IN THE FIELD OF
ENTERTAINMENT INDUSTRY, DESIGN AND DEVELOPMENT
OF SOFTWARE RELATED TO ENTERTAINMENT INDUSTRY.

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1648789 01/02/2008

MR. DINESH KUMAR TAK

MR. ANAND TAK

SHASHIKALA TAK

PRATIBHA TAK

ANITA TAK

JYOTI TAK

trading as M/S. FRESH N GREEN

1-2, TANK HOUSE, GANESH CHOWK, RATANADA, JODHPUR
RAJASTHAN

PROVISION STORE FOR AFORESAID RETAILER GOODS

Address for service in India/Agents address:

SHARAD AGRAWAL.

OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).

Used Since :25/09/2007

AHMEDABAD

ALL KINDS OF FRESH FRUIT AND VEGETABLES, DRY FRUIT,
PROVISION STORE, BAKERY ITEM ETC.

NO EXCLUSIVE RIGHT TO THE EXPRESSION 'FRESH N GREEN'

D.S.BANSOD, DEPUTY REGISTRAR OF TRADE MARKS, AHMEDABAD



Advertised before Acceptance under section 20(1) Proviso

1649397 04/02/2008

GIRDHARI LAL PAREEK

SRI PRADEEP KUMAR PAREEK

KALAWATI DEVI PAREEK

SUNITA PAREEK

trading as BHARTIYA JALPAN

S.R.C.B. ROAD,FANCY BAZAR,GUWAHATI 781001,ASSAM.

SERVICE PROVIDER

INDIAN NATIONAL

Address for service in India/Agents address:

NORTH EAST TRADE MARK BUREAU

SUPURBA MARKET,A.T. ROAD,NEAR RAILWAY GATE

NO.4,GUWAHATI,ASSAM,PIN 781 001.

Used Since :01/01/1995

KOLKATA

RESTAURANT, FAST FOOD.

R.A. TIWARI, SENIOR EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1656917 22/02/2008

ATUL KAVERI.

trading as HOTEL KAVERI

A/P WAGHOLI-WADJAI, NEAR DATTAMANDIR, PUNE.

SERVICE PROVIDERS.

Address for service in India/Agents address:

ANIL DATTARAM SAWANT

2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG

NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Used Since :20/12/1995

MUMBAI

SERVICE FOR PROVIDING FOOD AND DRINK; TEMPORARY
ACCOMMODATION.

KEDAR MAHAPATRA

नर्मदा समग्र

Advertised before Acceptance under section 20(1) Proviso

1658112 26/02/2008

NARMADA SAMAGRA NYAS

201, DEEN DAYAL PARISAR, BHOPAL-462 001 (M.P.)

SERVICE PROVIDER

Used Since :30/12/2007

MUMBAI

WORKING FOR THE WATER HARVESTING & RIVERS
CONSERVATION, ORGANIZING SOCIAL, CULTURAL,
RELIGIOUS EVENTS FOR CREATING AWARENESS FOR RIVER
CONSERVATION & WATER HARVESTING, OTHER SOCIAL &
CHARITABLE WORKS INCLUDED IN CLASS 42.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1660795 04/03/2008

M/S.ONE SOURCE INTEGRATED DESIGN BUILD SERVICES
PVT. LTD.,

trading as M/S.ONE SOURCE INTEGRATED DESIGN BUILD
SERVICES PVT. LTD.,

NO.859, 17TH "G" MAIN, BASHYAM CIRCLE, RAJAJINAGAR
5TH BLOCK, BANGALORE-560 010.

SERVICE PROVIDERS

(AN INDIAN COMPANY INCORPORATED UNDER THE
COMPANIES ACT, 1956)

Address for service in India/Agents address:

A.V. NATHAN ASSOCIATES.

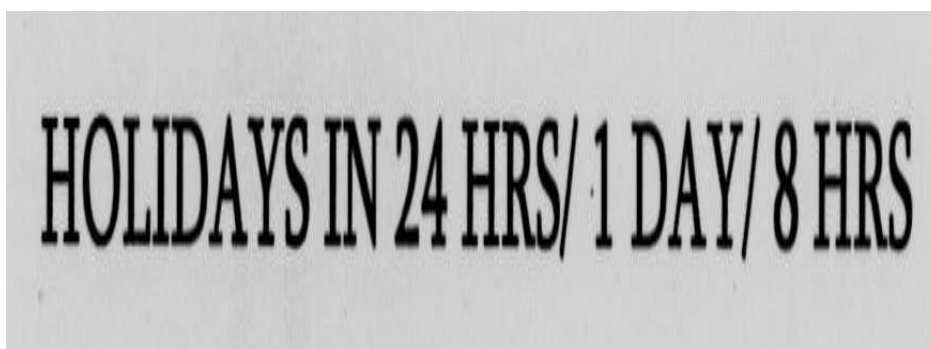
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA
NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Used Since :09/05/2007

CHENNAI

SERVICES CONCERNING PROPERTY DEVELOPMENT SUCH
AS LAND DEVELOPMENT, BUILDING ADMINISTRATION,
LEASE ADMINISTRATION AS COVERED.

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1662304 07/03/2008

KUONI TRAVEL (INDIA) PVT. LTD.

KUONI HOUSE, COLABA, MUMBAI - 400 001.

SERVICE PROVIDER

A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.

Address for service in India/Agents address:

ADITYA & ASSOCIATES.

405, KAPADIA CHAMBER, 599, J.S.S.ROAD, MARINE LINES, MUMBAI-400 002.

Used Since :05/03/2008

To be associated with:

1662303

MUMBAI

MAKING BOOKING AND RESERVATION FOR TRAVELERS IN HOTEL, MOTEL, RESORT, TENTS, HOUSE BOATS, GUEST HOUSE, TOURIST HOMES / CAMS, BOOKING THROUGH INTERNET, ARRANGING LODGING, BOARDING AND ANY OTHER MODE OF PROVIDING ACCOMMODATION FOR TRAVELERS, RESTAURANT, CATERING AND BANQUET SERVICES, HOTEL INFORMATION SERVICE PROVIDED BY MEANS OF A COMPUTER INFORMATION NETWORK, SERVICES RELATING T THE HOTEL, MOTEL, RESORTS, AND OTHER HOSPITALITY SERVICES, CATERING SERVICES ESCORTING SERVICE, IN CLASS 42.

GEETA HAREET, EXAMINER OF TRADE MARKS, AHMEDABAD



Advertised before Acceptance under section 20(1) Proviso

1664067 12/03/2008

C-EDGE TECHNOLOGIES LIMITED

GODREJ & BOYCE COMPLEX, PLANT NO.12, GATE NO.4, LBS MARG, VIKHROLI (W), MUMBAI - 400 079.

MANUFACTURE AND MERCHANTS.

(A COMPANY INCORPORATED AND EXISTING UNDER THE COMPANIES ACT 1956)

Address for service in India/Agents address:

R.K. DEWAN & CO.

PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :04/11/2005

MUMBAI

DRAFTING, DESIGNING & CREATION OF COMPUTER HARDWARE & SOFTWARE RESEARCH & DEVELOPMENT IN THE FIELD OF COMPUTER HARDWARE AND SOFTWARE; INSTALLATION MAINTENANCE, ANALYSIS, RECOVERY, MANAGEMENT, UPDATING & CONSULTANCY OF COMPUTER SOFTWARE; COMPUTER PROGRAMMING; CONVERSION & PRESERVATION OF DATA DIGITALLY; COMPUTER RENTING; CREATION, HOSTING & MAINTENANCE OF WEBSITE, SCIENTIFIC & TECHNOLOGICAL SERVICES & RESEARCH & DESIGN RELATING THEREOF ALL BEING SERVICES INCLUDED IN CLASS 42.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1664872 14/03/2008

VIKRANT SUBHASH INDULKAR

927, SANAS MEMORIES, 1ST FLOOR, TUKARAM PADUKA
CHOWK, FERGUSSAN COLLEGE ROAD, PUNE - 411 004
SERVICE PROVIDERS.

Used Since :06/06/2006

MUMBAI

SERVICES RELATED TO BIOTECH.

KEDAR MAHAPATRA

FLY OUT

Advertised before Acceptance under section 20(1) Proviso

1665131 14/03/2008

KUONI TRAVEL (INDIA) PVT. LTD.

KUONI HOUSE, COLABA, MUMBAI - 400 001.

SERVICE PROVIDER

A COMPANY INCORPORATED UNDER THE COMPANIES ACT,
1956.

Address for service in India/Agents address:

ADITYA & ASSOCIATES.

405, KAPADIA CHAMBER, 599, J.S.S.ROAD, MARINE LINES,
MUMBAI-400 002.

Used Since :05/03/2008

To be associated with:

1662301

MUMBAI

MAKING BOOKINGS AND RESERVATION FOR TRAVELERS IN
HOTEL, MOTEL, RESORT, TENTS, HOUSE BOATS, GUEST
HOUSE, TOURIST HOMES / CAMPS; BOOKINGS THROUGH
INTERNET; ARRANGING LODGING, BOARDING AND ANY
OTHER MODE OF PROVIDING ACCOMMODATION FOR
TRAVELERS; RESTAURANT, CATERING AND BANQUET
SERVICES; HOTEL INFORMATION SERVICES PROVIDED BY
MEANS OF A COMPUTER INFORMATION NETWORK;
SERVICES RELATING TO THE HOTEL, MOTEL, RESORTS AND
OTHER HOSPITALITY SERVICES; CATERING SERVICES;
ESCORTING SERVICES INCLUDED IN CLASS 42.

GEETA HAREET, EXAMINER OF TRADE MARKS, AHMEDABAD



Advertised before Acceptance under section 20(1) Proviso

1669995 28/03/2008

SHAILAJA GIRISH SALIAN.

GIRISH DEVDAS SALIAN.

trading as NIDHI FOODS

401/402, ANDALUCIA RAHEJA EXOTICA, MADH CHURCH,
MADH ISLAND, MUMBAI - 400 061.

SERVICE PROVIDER.

Address for service in India/Agents address:

BHARAT SHAH & CO.

301, YASMIN HERITAGE , B WING, 84, VALLABHBHAI PATEL
ROAD,

ABOVE KISHMAT HARDWARE SHOP, VILE PARLE (WEST),
MUMBAI 400056

Used Since :01/03/2008

MUMBAI

PROVIDING OF FOOD AND DRINK, RESTAURANTS, EATING
OUTLETS, HOTELS, FOOD PROCESSING, FOOD
PREPARATIONS AND SUPPLIES, TEMPORARY
ACCOMMODATION.

*REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT
TO THE EXCLUSIVE USE OF THE WORD "ON VEG .MULTI
CUISINE"*

KEDAR MAHAPATRA

BIRYANI BOX

Advertised before Acceptance under section 20(1) Proviso

1671857 02/04/2008

MR.VENKATA RAMA RAO AVVAS,

trading as MR.VENKATA RAMA RAO AVVAS,

NO.40 - 1 - 21/21, 4TH FLOOR, CATHOLIC COMPLEX, M. G.
ROAD, VIJAYAWADA - 520 010.

SERVICE PROVIDER

Address for service in India/Agents address:

C. DANIEL & GLADYS.

III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD,
CHENNAI - 600 001.

Proposed to be Used

CHENNAI

SERVICES CONSISTING OF ALL FORMS OF CHAIN
RESTAURANTS.

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1674076 09/04/2008

WIRE AND WIRELESS (INDIA) LIMITED

135, CONTINENTAL BUILDING, DR. ANNIE BESANT ROAD,
WORLI, MUMBAI - 400 018.

MANUFACTURER AND MERCHANT

Proposed to be Used

MUMBAI

CABLE NETWORK SERVICES PROVIDERS FEATURING
TRANSMISSION OF VARIOUS TELEVISION CHANNELS,
SOFTWARE ENABLE UPLOADING, POSTING, SHOWING,
DISPLAY, TAGGING, BLOGGING, SHARING OR OTHER WISE
PROVIDING ELECTRONIC MEDIA OR INFORMATION OVER
THE INTERNET OR OTHER COMMUNICATIONS NETWORK
AND OTHER RELATED SERVICES NOT CLASSIFIED
ELSEWHERE.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1674113 09/04/2008

DYNANESHWAR B. BIRADER

trading as BLAZE

THE PENTAGON, OFFICE NO.614, 6TH FLOOR, SAHU
COLLAGE ROAD, PARVATI, PUNE - 411 009

SERVICE PROVIDERS.

Address for service in India/Agents address:

ANIL KUMAR GIRI

FLAT NO.D/301, SHREE MAA CO-OPERATIVE HOUSING
SOCIETY, VIMAN NAGAR, PUNE - 411 014.

Used Since :01/04/1997

MUMBAI

DEIGNING OF CALENDAR, VISITING CARDS, GREETINGS.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1674137 09/04/2008

MAHESH SHIVANNA KUMBHAR

trading as IDEAL INFOTECH

308/B, SHANIWAR PETH, OPP. AHILYADEVI SCHOOL, PUNE -
411 030

SERVICE PROVIDERS

Address for service in India/Agents address:

ANIL KUMAR GIRI

FLAT NO.D/301, SHREE MAA CO-OPERATIVE HOUSING
SOCIETY, VIMAN NAGAR, PUNE - 411 014.

Used Since :01/01/2005

MUMBAI

COMPUTER REPAIRS

KEDAR MAHAPATRA

CRIMSON HOSPITALITY

Advertised before Acceptance under section 20(1) Proviso

1677101 17/04/2008

ROHIT BALIGA

trading as CRIMSON HOSPITALITY

1302 RUSHABH TOWER, ZAKARIA BUNDER, CROSS ROAD,
SEWRI (W) MUMBAI - 400 015

MANUFACTURER AND TRADER

Used Since :16/04/2008

MUMBAI

RESTAURANTS AND PROVIDING FOOD AND DRINKS.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1677469 17/04/2008

JOY HOSPITAL PVT. LTD.

423 AB, 10TH ROAD, CHEMBUR,
MUMBAI - 400 071, MAHARASHTRA.

SERVICE PROVIDER

Address for service in India/Agents address:

DR. GOPAKUMAR G. NAIR.

3RD FLOOR, SHIVMANGAL, NEXT TO BIG BAZAR, AKURLI
ROAD, KANDIVALI(E), MUMBAI-400 101.

Used Since :26/01/2005

MUMBAI

PROVIDING TEMPORARY ACCOMMODATION; MEDICAL,
HYGIENIC AND BEAUTY CARE.

KEDAR MAHAPATRA

URBAN

Advertised before Acceptance under section 20(1) Proviso

1677648 21/04/2008

MOHD. SHAMS TABREZ

trading as URBAN INTERIORS

704, AL-MINA APARTMENT, M.H.P.ROAD, PATHAN WADI,
MALAD (E) MUMBAI - 400 097

SERVICE PROVIDERS.

Used Since :01/01/2008

MUMBAI

INTERIOR DESIGNING SERVICES IN CLASS 42.

KEDAR MAHAPATRA

Technology @Financial inclusion

Advertised before Acceptance under section 20(1) Proviso

1678956 22/04/2008

FINANCIAL TECHNOLOGIES (INDIA) LIMITED

GROUND FLOOR, "B" WING, LANDMARK, SUREN ROAD,
CHAKALA, ANDHERI (E), MUMBAI - 400 093.

MANUFACTURER & MERCHANT

A COMPANY REGISTERED IN INDIA

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX
NO. 1865, FORT, MUMBAI - 400 001.

Used Since :01/04/2008

MUMBAI

PROVIDING OF INFORMATION TECHNOLOGYS SERVICES
RELATED TO RISK MANAGEMENT, INFORMATION
TECHNOLOGY SERVICES PROVIDED BY MEANS OF A
COMPUTER INFORMATION NETWORK, DEVELOPING
COMPUTER SOFTWARE, PROVIDING CONSULTANCY
SERVICES RELATING TO INFORMATION TECHNOLOGY,
SERVICES FOR PROTECTION OF INDIVIDUALS INCLUDING
MOVABLE AND IMMOVABLE PROPERTY, PROVIDING AND
SOFTWARE AND INFORMATION TECHNOLOGY BASED
BUSINESS SOLUTION AND SERVICES INCLUDING B@B, E-
COMMERCE, M-COMMERCE, M-COMMERCE BEING
SERVICES INCLUDED IN CLASS 42.

S.U.BORE, EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1679209 23/04/2008

ANAMAY DHRUVA SHUKLA

trading as RAGHOTTAM NEWS INDIA

33/104, SHYAM JI MARKET, G.P. LANE, KANPUR-208001, U.P.
SERVICES.

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since :09/09/1999

DELHI

CREATING AND MAINTAINING WEBSITES FOR ELECTRONIC PUBLICATIONS SUCH AS MAGAZINES; JOURNALS AND NEWSLETTERS AND MULTIMEDIA CONTENT, MAINTAINING WEB BASED SOFTWARE, DATA AND FORMATION, INTERACTIVE LEARNING AND TRAINING SYSTEMS; PROVIDING NEWS ABOUT PEOPLE, EVENTS AND ACTIVITIES OF MAJOR MARKET INTEREST; AND FEATURING INFORMATION ALL BEING SERVICES INCLUDED IN CLASS 42.

THE APPLICANT HAS NO EXCLUSIVE RIGHT OVER THE WORD NEW INDIA.

SURENDRA PRATAP SINGH, EXAMINER OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1681790 29/04/2008

ASIAN HEART INSTITUTE & RESEARCH CENTRE PVT. LTD.
MARKETING DEPARTMENT, G. N. BLOCK, BANDRA - KURLA
COMPLEX, BANDRA (EAST), MUMBAI - 400 051.

MANUFACTURER & MERCHANT

A PRIVATE LIMITED COMPANY REGISTERED UNDER THE
COMPANIES ACT, 1956.

Used Since : 03/04/1998

MUMBAI

PROVIDING OF FOOD AND DRINK; TEMPORARY
ACCOMMODATION; MEDICAL, HYGIENIC AND BEAUTY
CARE; VETERINARY AND AGRICULTURAL SERVICES,
LEGAL SERVICES, SCIENTIFIC AND INDUSTRIAL RESEARCH,
COMPUTER PROGRAMMING; SERVICES THAT CANNOT BE
CLASSIFIED IN OTHER CLASSES.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1683719 05/05/2008

MARDI GRAS RESTAURANTS PVT.LTD.

GALA NO. 111, MUNICIPAL INDUSTRIAL ESTATE, GANDHI NAGAR, OPP. LADY RATAN TOWER, WORLI, MUMBAI - 400 018.

SERVICE PROVIDERS

A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT,1956.

Proposed to be Used

MUMBAI

ACCOMMODATION RESERVATIONS, ACCOMMODATION BUREAUX (HOTELS), RENTAL OF TEMPORARY ACCOMMODATIONS, TEMPORARY BAR, SERVICES, CAFES, CAFETERIAS, FOOD AND DRINK, OUTDOOR CATERING SERVICES, HOTEL RESERVATIONS, HOTELS LOUNGE, MOTEL RENTAL OF CHAIR, TABLES, TABLE LINEN,. GLASSWARE, RENTAL OF MEETING ROOMS, RESTAURANTS, SELF- SERVICES, RESTAURANTS AND SNACK BAR.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1684771 07/05/2008

GANPATI HOSPITALITY SERVICES PVT. LTD.

54, MURTUZA CHAMBER, 80/84, NANDLAL JANI ROAD, DANA BUNDER, MASJID BUNDER (E), MUMBAI - 400 009.

SERVICE PROVIDER

Address for service in India/Agents address:

K.R. MAKHIJANI.

6-A, ANANT DEEP CHAMBERS, BHAT BAZAR, MUMBAI - 400 009.

Proposed to be Used

MUMBAI

PROVIDING HOSPITALITY SERVICES, CONSULTANCY, SUPPLY OF MANPOWER, SUPPLY OF PROVISION AND FOOD (CATERING SERVICE) TO ALL TYPES OF SECTORS OF INDUSTRY, SHIPS, GOVERNMENT SCHOOLS, TRAINING CAMPS, RESIDENTIAL & NON-RESIDENTIAL AREAS, HOTELS, MOTELS, THROUGH CALL-CENTERS, BRANCHES, FRANCHISE OFFICE AND OTHER MEANS & WAYS BEING ALL THE SERVICES INCLUDED IN CLASS 42.

KEDAR MAHAPATRA

COCOON

Advertised before Acceptance under section 20(1) Proviso

1685056 08/05/2008

REGENT STREET PROPERTY LIMITED

trading as REGENT STREET PROPERTY LIMITED

15 A IVES STREET LONDON SW 3 2ND ENGLAND

SERVICES

A COMPANY ORGANISED UNDER ENGLISH LAW

Address for service in India/Agents address:

K & S PARTNERS

B K HOUSE, PLOT NO. 109, SECTOR-44, HUDA, GURGAON,
HARYANA, INDIA

Proposed to be Used

DELHI

RESTAURANT, BAR, CAFÉ AND HOTEL SERVICES;
CATERING SERVICES; PROVISION OF FOOD AND DRINK;
ACCOMMODATION SERVICES.

P.S.DABHOLKAR, EXAMINER OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1685189 08/05/2008

OXFORD HI-TECH INFRASTRUCTURE INDIA PVT. LTD.

22/H, NESBIT HALL, NESBIT ROAD, MAZGAON, MUMBAI -400
010.

SERVICE PROVIDER

(A PRIVATE LIMITED COMPANY REGISTERED UNDER THE
COMPANIES ACT, 1956)

Used Since :18/09/2007

MUMBAI

INTERIOR DESIGNING, INFRASTRUCTURE & PROJECTS.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

BENZ AIR

Advertised before Acceptance under section 20(1) Proviso

1686054 12/05/2008

BENZ AIR PVT. LTD.

AKBAR BHAVAN, 69-71, JANJIKAR STREET, NEAR
CRAWFORD MARKET, MUMBAI-400 003.

MANUFACTURER AND MERCHANT

A REGISTERED COMPANY, REGISTERED UNDER THE
COMPANIES ACT 1956.

Address for service in India/Agents address:

MASTERMIND ASSOCIATES

903, GANESH TOWERS, DADA PATIL WADI, OPP. RAILWAY
STATION, THANE (W) - 400 602.

Proposed to be Used

MUMBAI

PROVIDING OF FOOD AND DRINK; TEMPORARY
ACCOMMODATION; MEDICAL, HYGIENIC AND BEAUTY
CARE; VETERINARY AND AGRICULTURAL SERVICES,
LEGAL SERVICES, SCIENTIFIC AND INDUSTRIAL RESEARCH;
COMPUTER PROGRAMMING; SERVICES THAT CANNOT BE
CLASSIFIED IN OTHER CLASSES.

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI

MATRIMONY 2.0 THE NEXT GENERATION MATRIMONY SERVICE

Advertised before Acceptance under section 20(1) Proviso

1687556 15/05/2008

M/S.BHARAT MATRIMONY PVT. LTD.,
trading as M/S.BHARAT MATRIMONY PVT. LTD.,
94, TVH, BELICIAA TOWERS, TOWER-II, MRC NAGAR,
MANDAVELI, CHENNAI-600 028.

SERVICE PROVIDERS

Address for service in India/Agents address:

KOCHHAR & CO

SUITE NO - 503, FIFTH FLOOR, SIGMA WING, RAHEJA
TOWERS, 177 ANNA SALAI, CHENNAI - 600 002 .

Proposed to be Used

CHENNAI

PROVIDING OF FOOD AND DRINK; TEMPORARY
ACCOMMODATION; MEDICAL, HYGIENIC AND BEAUTY
CARE; VETERINARY AND AGRICULTURAL SERVICES,
LEGAL SERVICES, SCIENTIFIC AND INDUSTRIAL RESEARCH;
COMPUTER PROGRAMMING; SERVICES THAT CANNOT BE
CLASSIFIED IN OTHER CLASSES.

U.L.BARVE, SENIOR EXAMINER OF TRADE MARKS, MUMBAI

window2india.com

Advertised before Acceptance under section 20(1) Proviso

1687592 15/05/2008

TIMESOFMONEY LIMITED

1ST FLOOR, THE TIMES OF INDIA BUILDING, DR. D.N. ROAD,
FORT MUMBAI, MAHARASHTRA - 400 001.

SERVICE PROVIDER

Address for service in India/Agents address:

SAIKRISHNA & ASSOCIATES

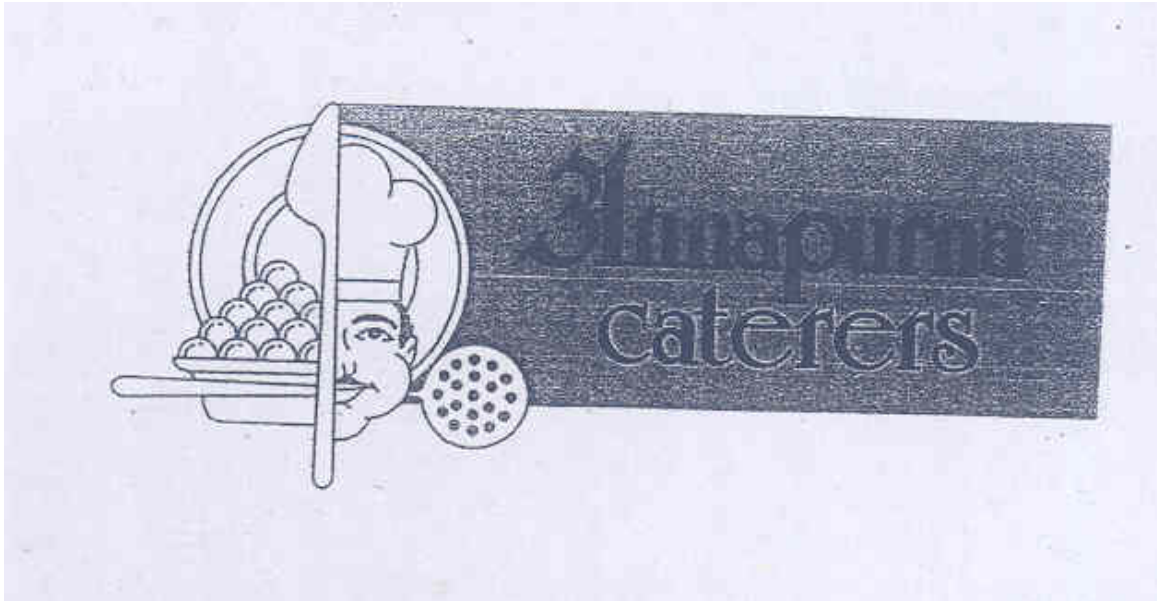
D-5, SECOND FLOOR, SECTOR-10, NOIDA-201301 (U.P.)

Used Since :01/11/2007

MUMBAI

PROVIDING CUSTOMER SPECIFIED INFORMATION ON A
VARIETY OF TOPICS SUCH AS GIFTING SOLUTIONS, HEALTH
CARE, NEWS SPORTS AND ENTERTAINMENT VIA A GLOBAL
COMPUTER NETWORK; ALL BEING SERVICES INCLUDED IN
CLASS 42

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1687755 15/05/2008

BHASKAR VENGULEKAR

trading as **ANNAPURNA CATERERS**

**B-3, JEEVANDHARA SOCIETY, OPP. SWIMMING POL SHAHAJI
RAJE MARG, VILE PARLE (E), MUMBAI-400 057.**

SERVICE PROVIDERS.

Address for service in India/Agents address:

KRISLAW CONSULTANTS

**BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND
MODEL SCHOOL,
KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202**

Used Since :15/04/1985

MUMBAI

PROVIDING OF FOOD AND DRINKS (CATERING SERVICES).

KEDAR MAHAPATRA

ILOUNGE

Advertised before Acceptance under section 20(1) Proviso

1687907 15/05/2008

M/S.JGEE CAFE PRIVATE LIMITED,

trading as M/S.JGEE CAFE PRIVATE LIMITED,

NO.3/2, A, 1ST FLOOR, WHEELER ROAD, FRAZER TOWN,
BANGALORE-560 005.

SERVICE PROVIDERS

Address for service in India/Agents address:

SHILPA GUPTA

F-13, SHILPIN CENTER, 40, G.D. AMBEDKAR MARG, NEXT TO
LALWANI INDL. ESTATE, WADALA (W), MUMBAI - 31

Used Since :16/04/2008

CHENNAI

RESTAURANT SERVICES.

U.L.BARVE, SENIOR EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1687927 15/05/2008

KIJIJI INDIA PVT LTD.

202 B WING PHONEIX HOUSE, PHONEIX MILLS COMPOUND,
462 S. B. MARG, LOWER PAREL MUMBAI-400 018.

MANUFACTURER AND MERCHANT

(A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956)

Address for service in India/Agents address:

VISHESH & ASSOCIATES.

2, 3 RD FLOOR, YESHWANT CHAMBERS, 18 - B, BHARUCHA
MARG, KALAGHODA, FORT, MUMBAI - 400 023.

Used Since :02/05/2008

MUMBAI

DESIGNING OF COMPUTER SOFTWARE, CONSULTANCY IN
THE FIELD OF COMPUTER HARDWARE, EDITING OF
WRITTEN TEXTS, PROVIDING FACILITIES FOR EXHIBITIONS,
LEASING OF TIME SLOTS ON TELEVISION, COMPUTER
PROGRAMMING, UPDATING OF COMPUTER SOFTWARE,
NEWS REPORTERS SERVICES, ADVERTISING ON INTERNET,
WEB PAGE MAINTENANCE, WEB SITE DESIGNING,
DESIGNING OF WEB PORTAL BEING SERVICES INCLUDED IN
CLASS 42.

GEETA HAREET, EXAMINER OF TRADE MARKS, AHMEDABAD



Advertised before Acceptance under section 20(1) Proviso

1688176 16/05/2008

PATNI COMPUTER SYSTEMS LIMITED

AKRUTI SOFTECH PARK, 7TH FLOOR, MIDC CROSS ROAD,
NO. 21, MIDC, ANDHERI (EAST), MUMBAI - 400 093.

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

DE PENNING & DE PENNING.

ALAKNANDA 16, NEPEAN SEA ROAD, MUMBAI - 400 036.

Proposed to be Used

MUMBAI

RECOVERY OF COMPUTER DATA; CONSULTANCY IN THE
FIELD OF COMPUTER HARDWARE; COMPUTER
PROGRAMMING; DUPLICATION OF COMPUTER PROGRAMS;
COMPUTER RENTAL; COMPUTER SOFTWARE DESIGN;
INSTALLATION OF COMPUTER SOFTWARE; MAINTANCE OF
COMPUTER SOFTWARE; UPDATING OF COMPUTER
SOFTWARE; COMPUTER SYSTEM DESIGN; COMPUTER
SYSTEMS ANALYSIS 42.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI

MIRACLE

Advertised before Acceptance under section 20(1) Proviso

1688541 19/05/2008

MEGHANA NARENDRA NIKAM

DEVENDRA MUNISHWAR THAKUR

ASHOK BAJIRAO AWATE

trading as MIRACLE HAIR AND BEAUTY CARE

SS-4, SHOP NO.275, SECTOR -2, XEROX LANE, VASHI NAVI
MUMBAI - 400 703

SERVICE PROVIDER.

Used Since :10/03/2005

MUMBAI

MEDICAL, HYGIENIC AND BEAUTY CARE INCLUDED IN
CLASS 42.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1690451 23/05/2008

KAMAL CHOUDHARY

trading as HOTEL REST INN

6, AMRAPALI SHOPPING CENTRE, J.V.P.D. SCHEME, NEXT TO
SAHKARI BHANDAR, JUHU, MUMBAI - 400 049

SERVICE PROVIDER.

Address for service in India/Agents address:

TRUPTI RAJESH PATIL, ADVOCATE

935, GROHITAM, A.P.M.C. SECTOR 19, PLOT NO.14B, VASHI,
NAVI MUMBAI-703.

Used Since :01/04/1999

MUMBAI

HOTEL, RESTAURANT, FINE DINE.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1690678 23/05/2008

RAVI LOCHAN SINGH

trading as GLOBAL REACH

D-205,CITY CENTRE,DC BLOCK,SECTOR-I,SALT
LAKE,KOLKATA 700064.

SERVICE PROVIDER

AN INDIAN PROPRIETORSHIP CONCERN

Address for service in India/Agents address:

D. SEN & CO.

6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA -
700 001.

Used Since :01/09/1991

KOLKATA

Counselling of Students & Computer Design Development, Computer Programming, IT Management, Engineering, Vocational, Paramedical, Science and Traditional streams, Medical, Hygienic and Beauty care, Veterinary, Agricultural, Legal services, Scientific and Industrial Research, Hotel Management & Catering Technology, Hospital Management.

*SUBJECT TO DELETING " PROVIDING OF SERVICES RENDERED
OR ASSOCIATED WITH OPERATING AND FRANCHISING
FOREIGN UNIVERSITIES, INTRODUCTION AND
IMPLEMENTATION RELATING TO VARIOUS ENGINEERING
SECTION, MEDICAL INSTITUTION AND COMPUTER BASED
ORGANISATION , TRAVEL AND TOURISM MANAGEMENT "
FROM SPECIFICATION OF SERVICES AS AGREED TO.*

R.A. TIWARI, SENIOR EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1692559 29/05/2008

THE STYLE CONNEXION

SHOP NO.1, AMEY C.H.S., NEAR BIRDY"S, NEW PRABHADEVI
ROAD, MUMBAI - 400 025

MANUFACTUERS AND MERCHANTS.

Used Since :25/04/2008

MUMBAI

BEAUTY CARE (UNISEX SALON) INCLUDED IN CLASS 42.

KEDAR MAHAPATRA



Advertised before Acceptance under section 20(1) Proviso

1696741 09/06/2008

MR.P.J.DHARANI SANKAR,

trading as M/S.CHATURA RESTAURANT,

NO.100, ANDALAMMAL STREET, RAJA GARDENS,
NOLAMBUR, MUGAPPAIR, CHENNAI-600 095.

SERVICE PROVIDER

Address for service in India/Agents address:

C. DANIEL & GLADYS.

III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD,
CHENNAI - 600 001.

Used Since :01/02/2008

CHENNAI

SERVICE RENDERED BY WAY OF RESTAURANT.

U.L.BARVE, SENIOR EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1702780 24/06/2008

GRAMADOOHA TECHNICAL SERVICES PVT.LTD

trading as GRAMADOOHA TECHNICAL SERVICES PVT.LTD

39/A, SANJEEV REDDY NAGAR, HYDERABAD-500038

MANUFACTURERS AND TRADERS

Address for service in India/Agents address:

ASHOK RAM KUMAR.

PLOT NO.491, ROAD NO.10, JUBILEE HILLS, HYDERABAD - 73.

Used Since :27/12/2006

CHENNAI

COMPUTER PROGRAMMING, DESIGN, DEVELOPMENT AND
UPDATING OF SOFTWARE, DATA BASE SERVICES, INTERNET
APPLICATION, WEB SITE DESIGN AND DEVELOPMENT
SERVICES ALL BEING GOODS INCLUDED IN 42

V. NATARAJAN, ASSISTANT REGISTRAR OF TRADE MARKS, CHENNAI

DIAL A JOB

Advertised before Acceptance under section 20(1) Proviso

1702784 24/06/2008

GRAMADOOOHA TECHNICAL SERVICES PVT.LTD

trading as GRAMADOOOHA TECHNICAL SERVICES PVT.LTD

39/A, SANJEEV REDDY NAGAR, HYDERABAD-500038

MANUFACTURERS AND TRADERS

Address for service in India/Agents address:

ASHOK RAM KUMAR.

PLOT NO.491, ROAD NO.10, JUBILEE HILLS, HYDERABAD - 73.

Used Since :27/12/2006

To be associated with:

1702780

CHENNAI

COMPUTER PROGRAMMING, DESIGN DEVELOPMENT AND
UPDATING OF SOFTWARE, DATA BASE SERVICES, INTERNET
APPLICATION, WEB SITE DESIGN AND DEVELOPMENT
SERVICES ALL BEING INCLUDED IN 42

V. NATARAJAN, ASSISTANT REGISTRAR OF TRADE MARKS, CHENNAI

PERFORMANCE UNDER PRESSURE

Advertised before Acceptance under section 20(1) Proviso

1704481 27/06/2008

CONTINENTAL DISC CORPORATION

3160 WEST HEARTLAND DRIVE, LIBERTY, MISSOURI-64068,
UNITED STATES OF AMERICA.

MANUFACTURERS & MERCHANT

A CORPORATION INCORPORATED UNDER THE LAWS OF
UNITED STATE OF AMERICA

Address for service in India/Agents address:

DSK LEGAL.

4TH FLOOR, EXPRESS TOWERS, NARIMAN POINT, MUMBAI -
400 021.

Proposed to be Used

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND
RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND
DEVELOPMENT OF PRESSURE ;RELIEF TECHNOLOGY AND
PROCESS CONTROL ;TECHNOLOGY FOR INDUSTRIES
INCLUDING CHEMICAL, PETROCHEMICAL, FOOD AND
BEVERAGE, PHARMACEUTICAL INDUSTRIES AND OTHER
RELATED INDUSTRIES; DESIGN AND DEVELOPMENT OF
COMPUTER HARDWARE AND SOFTWARE.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1705773 02/07/2008

MR.DOMINIQUE ROUSSEAU,
trading as MR.DOMINIQUE ROUSSEAU,
AT 8 VILLA DE LERMITAGE, 78390 BOIS D ARCY, FRANCE.
SERVICE PROVIDER

Address for service in India/Agents address:

A.V. NATHAN ASSOCIATES.

451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA
NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used

CHENNAI

SECURITY SERVICES FOR THE PROTECTION OF GOODS AND
PERSON (S), NOT INCLUDING THEIR TRANSPORT; SECURITY
SERVICE FOR NIGHT MONITORING; SECURITY SERVICES
FOR MONITORING ANTI-INTRUSION ALARMS BEING
SERVICES INCLUDED IN CLASS 42

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI

THE NaTuRe"S CO.

Advertised before Acceptance under section 20(1) Proviso

1705941 02/07/2008

AMAR REMEDIES LTD.

BLOCK NO.3, 2ND FLOOR, SANE GURUJI PREMISES, 386, S.V.
SAVARKAR MARG, OPP. SIDDHIVINAYAK TEMPLE,
PRABHADEVI, MUMBAI - 400 025.

MANUFACTURERS & MERCHANT

(A COMPANY REGISTERED UNDER THE INDIAN COMPANIES
ACT, 1956)

Address for service in India/Agents address:

VISHESH & ASSOCIATES.

2, 3 RD FLOOR, YESHWANT CHAMBERS, 18 - B, BHARUCHA
MARG, KALAGHODA, FORT, MUMBAI - 400 023.

Proposed to be Used

MUMBAI

saloons, beauty parlors, beauty clinics, consultancy of beauty saloons
and parlors, fashion information, spas, beauty shops, wellness clinics
being services included in class 45.

GEETA HAREET, EXAMINER OF TRADE MARKS, AHMEDABAD

Touching Lives, Everyday, Everywhere

Advertised before Acceptance under section 20(1) Proviso

1706438 03/07/2008

RADHAKRISHNA HOSPITALITY SERVICES PRIVATE
LIMITED.

6-7 JYOTI WIRE HOUSE, 1ST FLOOR, 23-A, SHAH INDUSTRIAL
ESTATE, ANDHERI (W), MUMBAI-400 053.

MANUFACTURERS AND MERCHANTS

A COMPANY REGISTERED IN INDIA.

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX
NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

Gardening and landscaping services provided in industries and offices;
engineering services, food and catering services offered through a retail
outlet, shopping mall, food courts, restaurants and fast food centers
;hospitality services like housekeeping; laundry; services relating to
designing kitchens, cafeterias, providing vending solutions by
automated food vending machines being service included in class.

S.U.BORE, EXAMINER OF TRADE MARKS, KOLKATA

SHARMA SWEET

Advertised before Acceptance under section 20(1) Proviso

1707153 07/07/2008

SOMENDAR SHARMA

trading as SHARMA SWEET HOUSE

H.B. ROAD,FANCY BAZAR,GUWAHATI,ASSAM.

SERVICE PROVIDER

Address for service in India/Agents address:

NORTH EAST TRADE MARK BUREAU

17 REHMAN VILLA,DR.S.K. BHUYAN

ROAD,DIGHALIPUKHURI (EAST),GUWAHATI 781 001,ASSAM.

Used Since :01/01/2001

KOLKATA

PROVIDING OF FOOD AND DRINKS, TEMPORARY
ACCOMMODATION, WITHIN THE STATE & UNION
TERRITORIES OF EASTERN PART OF INDIA .

*SUBJECT TO CONFINING SERVICES TO PROVIDE FOOD AND
DRINKS, TEMPORARY ACCOMMODATION, WITHIN THE STATE
& UNION TERRITORIES OF EASTERN INDIA .*

R.A. TIWARI, SENIOR EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1708070 08/07/2008

RATANSINGH M. RATHORE

B-1, NEELA APARTMENTS, OPP. MANDPESHWAR
INDUSTRIAL ESTATE, S.V.P. ROAD, BORIVALI (W), MUMBAI-
92.

SERVICE PROVIDERS.

Proposed to be Used

MUMBAI

INTERIOR DECORATION, INFRASTRUCTURE, ARCHITECTS.

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1710612 15/07/2008

NOBLE CARE HOSPITAL

1ST FLR., MALLENUM PARK, (ABOVE APNA BAZAR),
SEAWOOD STATION ROAD, SECTOR-25, NERUL, NAVI
MUMBAI-400 706.

SERVICE PROVIDER .

Used Since :05/10/2005

MUMBAI

MEDICAL AND HEALTH CARE SERVICES.

V.B.ANJARLEKAR, EXAMINER OF TRADE MARKS, MUMBAI

TeemingPod

Advertised before Acceptance under section 20(1) Proviso

1710652 15/07/2008

HARBINGER KNOWLEDGE PRODUCTS PVT. LTD.,
SIDDHANT PLOT NO. 139, SURVEY NO. 97/6, OFF PAUD ROAD,
KOTHRUD, PUNE - 411 038.

MANUFACTURERS & MERCHANTS

A COMPANY INCORPORATED UNDER THE COMPANIES ACT,
1956.

Address for service in India/Agents address:

KRISHNA & SAURASTRI.

74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.

Proposed to be Used

MUMBAI

COMPUTER PROGRAMMING, WEB-ENABLED SERVICES AND
OTHER PROGRAMMING AND SOFTWARE SERVICES
INCLUDED IN CLASS 42.

V.B.ANJARLEKAR, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1713548 23/07/2008

RAJENDRA L. PATIL

trading as BHARATI ENTERPRISES

"SHREE CHINTAMANI", SADASHIV PETH, TILAK ROAD, OPP.
NEW ENGLISH SCHOOL, PUNE-411 030.

SERVICE PROVIDER.

Address for service in India/Agents address:

ANIL KUMAR GIRI

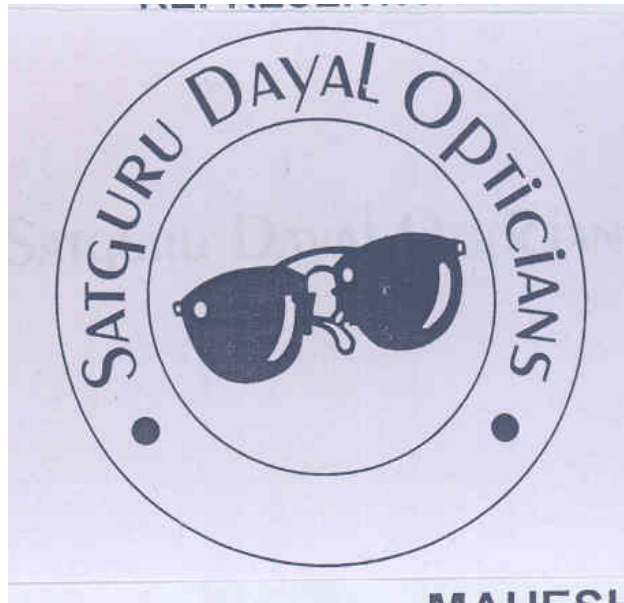
FLAT NO.D/301, SHREE MAA CO-OPERATIVE HOUSING
SOCIETY, VIMAN NAGAR, PUNE - 411 014.

Used Since :15/08/2005

MUMBAI

FIRE PROTECTION SYSTEMS.

ARCHNA SINGH , EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1713627 23/07/2008

MAHESH J. CHHATWANI

516, NEW MILL ROAD, OPP. NEW MODEL CINEMA, NEAR
POST OFFICE, KURLA (W) - 400 070.

SERVICE PROVIDER.

Address for service in India/Agents address:

KRISLAW CONSULTANTS

BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND
MODEL SCHOOL,

KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202

Used Since :18/04/1968

MUMBAI

OPTOMETRY SERVICES & CONSULTING CLINIC.

Y.P.GANGURDE, EXAMINER OF TRADE MARKS, MUMBAI

INSPIRA

Advertised before Acceptance under section 20(1) Proviso

1713683 23/07/2008

INSPIRA LEISURE AND HOSPITALITY PVT. LTD.

98, INDUSTRIAL AREA, CHARKOP, KANDIVALI (WEST),
MUMBAI - 400 067.

SERVICE PROVIDER .

Proposed to be Used

MUMBAI

HOTELS, TEMPORARY ACCOMMODATION (ON RENTAL),
BOARDING HOUSES, RESTAURANTS, PROVIDING OF FOOD
AND DRINKS, HOSPITALS, HEALTH CARE AND OTHER
RELATED SERVICES (INCLUDED IN CLASS 42).

Y.P.GANGURDE, EXAMINER OF TRADE MARKS, MUMBAI

USHACOMM

Advertised before Acceptance under section 20(1) Proviso

1713757 23/07/2008

BONSAI NETWORK INDIA PVT.LTD.

trading as BONSAI NETWORK INDIA PVT.LTD.

2A SHAKESPEARE SARANI,KOLKATA 700071.

SERVICE PROVIDER

Address for service in India/Agents address:

KHAITAN & CO.

EMERALD HOUSE, 1B OLD POST OFFICE STREET, KOLKATA-
700 001

Used Since :01/02/2000

KOLKATA

Computer Programming; Software Development and Programming;
Software Designing; Information Technology Enabled Services;
Development of Business Software Solutions for the Enterprises
relating to Enterprise Resource Planning, Customer Relationship
Management, E-Business Portals, Supply Chain Management (SCM),
Business Process Management, Content Management, Document
Management, Digital Asset Management, Groupware Application,
Web Enablement ,Collaborative Application, as well as Design &
Development of Software/Web Applications, Object-Oriented
Programming, Client/Server Programming, ERP Implementation,
System Integration, Mainframe Programming, Network Engineering,
Database Design and Administration, Building of Business and
Transaction Portals included in Class 42

S.B.PALO, SENIOR EXAMINER OF TRADE MARKS, KOLKATA

ushacomm

Advertised before Acceptance under section 20(1) Proviso

1713758 23/07/2008

BONSAI NETWORK INDIA PVT.LTD.

trading as BONSAI NETWORK INDIA PVT.LTD.

2A SHAKESPEARE SARANI,KOLKATA 700071.

SERVICE PROVIDER

Address for service in India/Agents address:

KHAITAN & CO.

EMERALD HOUSE, 1B OLD POST OFFICE STREET, KOLKATA-700 001

Used Since :01/02/2000

KOLKATA

Computer Programming; Software Development and Programming; Software Designing; Information Technology Enabled Services; Development of Business Software Solutions for the Enterprises relating to Enterprise Resource Planning, Customer Relationship Management, E-Business Portals, Supply Chain Management (SCM),Business Process Management, Content Management, Document Management, Digital Asset Management, Groupware Application, Web Enablement ,Collaborative Application, as well as Design & Development of Software/Web Applications, Object-Oriented Programming, Client/Server Programming, ERP Implementation, System Integration, Mainframe Programming, Network Engineering, Database Design and Administration, Building of Business and Transaction Portals included in Class 42

S.B.PALO, SENIOR EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1713759 23/07/2008

BONSAI NETWORK INDIA PVT.LTD.

trading as BONSAI NETWORK INDIA PVT.LTD.

2A SHAKESPEARE SARANI,KOLKATA 700071.

SERVICE PROVIDER

Address for service in India/Agents address:

KHAITAN & CO.

EMERALD HOUSE, 1B OLD POST OFFICE STREET, KOLKATA-
700 001

Used Since :01/02/2000

KOLKATA

Computer Programming; Software Development and Programming;
Software Designing; Information Technology Enabled Services;
Development of Business Software Solutions for the Enterprises
relating to Enterprise Resource Planning, Customer Relationship
Management, E-Business Portals, Supply Chain Management
(SCM),Business Process Management, Content Management,
Document Management, Digital Asset Management, Groupware
Application, Web Enablement ,Collaborative Application, as well as
Design & Development of Software/Web Applications, Object-
Oriented Programming, Client/Server Programming, ERP
Implementation, System Integration, Mainframe Programming,
Network Engineering, Database Design and Administration, Building
of Business and Transaction Portals included in Class 42

S.B.PALO, SENIOR EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1717069 01/08/2008

MEHUL N. PAREKH

MRS. GEETA M. PAREKH

MR.MEHUL N, PAREKH

trading as SHILPKARS CLOTHING COMPANY

FLAT NO.8, KRISHNA SEEMA CHS LTD, GHATLA VILLAGE
ROAD, CHEMBUR, MUMAI-400 071.

MANUFACTURER AND MERCHANTS

A PRATNERSHIP CONCERN

Address for service in India/Agents address:

MASTERMIND ASSOCIATES

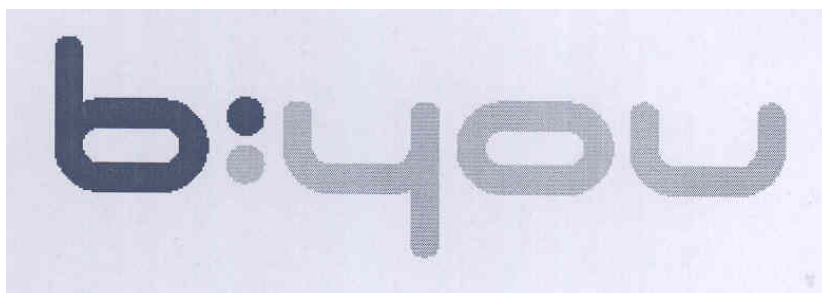
903, GANESH TOWERS, DADA PATIL WADI, OPP. RAILWAY
STATION, THANE (W) - 400 602.

Proposed to be Used

MUMBAI

BOUTIQUE, FASHION DRESS DESIGNING, FASHION
DESIGNERS; COMPUTER PROGRAMMING; ANIMATIONS,
GRAPHICS, SOFTWARE, SERVICES THAT CANNOT BE
CLASSIFIED IN OTHER CLASSES.

D.D.PRABHU, EXAMINER OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1717242 01/08/2008

BHABANI BLUNT HAIR DRESSING PVT. LTD.

GROUND FLOOR, BLOCK NO. 1, KOHINOOR BUILDING, 29
HUGHES ROAD, MUMBAI - 400 007.

SERVICES PROVIDER

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Address for service in India/Agents address:

VISHESH & ASSOCIATES.

2, 3 RD FLOOR, YESHWANT CHAMBERS, 18 - B, BHARUCHA
MARG, KALAGHODA, FORT, MUMBAI - 400 023.

Used Since :15/07/2008

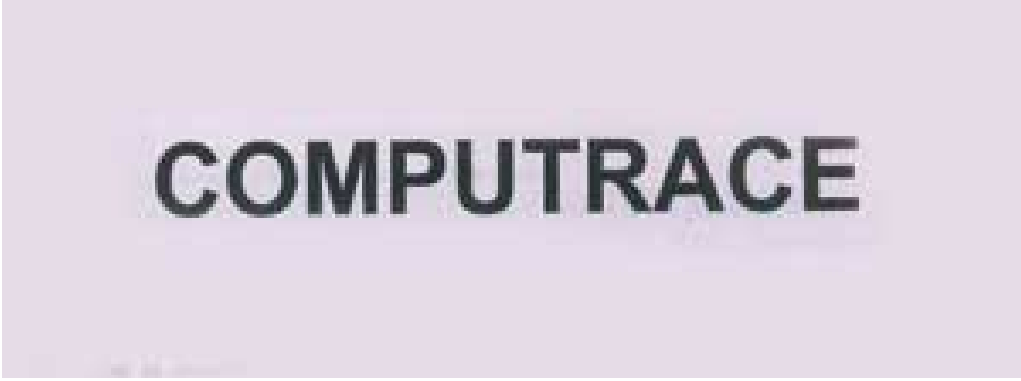
To be associated with:

1709053

MUMBAI

PROVIDING SERVICES OF AND RUNNING BEAUTY SALOONS,
BEAUTY PARLOURS, BEAUTY CLINICS, CONSULTANCY FOR
BEAUTY SALOONS AND PARLOURS, FASHION
INFORMATION, HAIR IMPLANTATION, HAIRDRESSING
SALOONS, MANICURING, MASSAGE BEING SERVICES
INCLUDED IN CLASS 42 .

GEETA HAREET, EXAMINER OF TRADE MARKS, AHMEDABAD



COMPUTRACE

1717329 01/08/2008

ABSOLUTE SOFTWARE CORPORATION

trading as ABSOLUTE SOFTWARE CORPORATION

SUITE 1600, FOUR BENTALL CENTRE, 1055 DUNSMUIR
STREET, VANCOUVER, BC-V7X 1K8, CANADA.

SERVICE PROVIDER

A CORPORATION INCORPORATED UNDER THE LAWS OF
CANADA.

Address for service in India/Agents address:

PARKER & PARKER COMPANY.

A-3, TRADE CENTER, NR. STADIUM CIRCLE, C.G. ROAD,
AHMEDABAD - 380 009. INDIA.

Proposed to be Used

AHMEDABAD

SERVICES FOR MONITORING AND TRACKING COMPUTERS
AND LOCATING LOST OR STOLEN COMPUTERS, INCLUDING
MONITORING SERVICES WHEREIN TELECOMMUNICATIONS
EQUIPEMENTS IS MAINTAINED TO RECEIVE, INCLUDING
WITHOUT LIMITATION, TELEPHONE CALLS OR OTHER
INTERNET COMMUNICATION SIGNALS ORIGINATING WITH
COMPUTER PROGRAMMED WITH SOFTWARE DESIGNED TO
CONTACT THE MONITORING SERVICE CENTRE ON A
REGULAR BASIS OR IN THE EVENT OF THEFT OR LOSS OF
THE COMPUTERS.

D.S.BANSOD, DEPUTY REGISTRAR OF TRADE MARKS, AHMEDABAD



VANTAGE

Advertised before Acceptance under section 20(1) Proviso

1718231 05/08/2008

VIPUL GUPTA

13/12-A MALVIYA NAGAR, JAIPUR- 302004, RAJASTHAN.

SERVICES

Address for service in India/Agents address:

PRATEEK KASLIWAL

C-230, GYAN MARG, TILAK NAGAR, JAIPUR 302004

Used Since :01/05/2008

AHMEDABAD

PROVIDING OF FOOD AND DRINK ; TEMPORARY
ACCOMMODATION ; MEDICAL, HYGIENIC AND BEAUTY
CARE ; VETERINARY AND AGRICULTURAL SERVICES,
LEGAL SERVICES, SCIENTIFIC AND INDUSTRIAL RESERCH

V.S.PARAB, SENIOR EXAMINER OF TRADE MARKS, AHMEDABAD

SOFTCROP TECHNOLOGY

Advertised before Acceptance under section 20(1) Proviso

1718414 05/08/2008

MR. VAGHELA RAJESHKUMAR MOHANBHAI

trading as MR. VAGHELA RAJESHKUMAR MOHANBHAI

50, CHANCHAL KRIPA, TALAPADA VAASA, WANGHROLEE,
TALUKA THASARA, DIST-KHERA, SATE-GUJARAT - 388235.

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

SHILPA GUPTA

F-13, SHILPIN CENTER, 40, G.D. AMBEDKAR MARG, NEXT TO
LALWANI INDL. ESTATE, WADALA (W), MUMBAI - 31

Used Since :15/05/2008

AHMEDABAD

COMPUTER NETWORKING, COMPUTER HARDWARE AND
SOFTWARE CONSULTANCY, COMPUTER SOFTWARE
DESIGN, INSTALLATION, MAINTENANCE AND UPDATION OF
COMPUTER SOFTWARE, COMPUTER PROGRAMMING ;
SERVICES THAT CANNOT BE PLACED IN OTHER CLASSES.

NO RIGHT ON WORD TECHNOLOGY

AMAR PRAKASH, DEPUTY REGISTRAR OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1718416 05/08/2008

MR. VINU BHAI R. PATEL

trading as M/S. ZARNA ASSOCIATES

14, RATNAM APARTMENT, OPP. NEPTUNE TOWERS, NEAR
PREMIER CHAMBERS, PRODUCTIVITY ROAD, ALKAPURI,
VADODRA - 7.

SERVICE PROVIDER

Address for service in India/Agents address:

SHILPA GUPTA

F-13, SHILPIN CENTER, 40, G.D. AMBEDKAR MARG, NEXT TO
LALWANI INDL. ESTATE, WADALA (W), MUMBAI - 31

Used Since :11/02/1997

AHMEDABAD

STRUCTURAL AND ARCHITECTURAL CONSULTATION
SERVICES.

AMAR PRAKASH, DEPUTY REGISTRAR OF TRADE MARKS, DELHI



BREWBERRYS

Advertised before Acceptance under section 20(1) Proviso

1718419 05/08/2008

MR. ANKUR GUPTA

8, GREEN WOODS COMPLEX, OPP. M.E.S. GROUND,
MAKARPURA ROAD, VADODARA - 390 009, GUJARAT
SERVICE PROVIDER

Address for service in India/Agents address:

SHILPA GUPTA

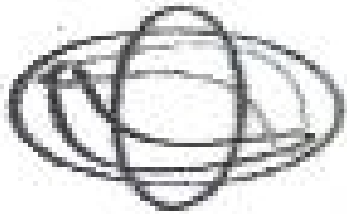
F-13, SHILPIN CENTER, 40, G.D. AMBEDKAR MARG, NEXT TO
LALWANI INDL. ESTATE, WADALA (W), MUMBAI - 31

Used Since :21/07/2008

AHMEDABAD

RESTAURANT AND COFFEE SHOP, PROVIDING OF ALL
TYPES OF DRINKS AND FOOD INCLUDED IN CLASS - 42.

AMAR PRAKASH, DEPUTY REGISTRAR OF TRADE MARKS, DELHI



Strand

Advertised before Acceptance under section 20(1) Proviso

1720000 11/08/2008

M/S.STRAND LIFE SCIENCES PVT. LTD.,

trading as M/S.STRAND LIFE SCIENCES PVT. LTD.,

NO. 237, SIR C V RAMAN AVENUE, RAJMAHAL VILAS,
SADASHIVNAGAR, BANGALORE 560 080, KARNATAKA.

MANUFACTURERS AND MERCHANTS

AN INDIAN COMPANY INCORPORATED UNDER THE
COMPANIES ACT, 1956.

Address for service in India/Agents address:

A.V. NATHAN ASSOCIATES.

451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA
NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Used Since :06/10/2000

CHENNAI

COMPUTER SOFTWARE DEVELOPMENT, SERVICES
RELATING TO SOFTWARE INTEGRATION, MAINTAINENCE,
MIGRATION AND UPDATION.

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1720020 11/08/2008

SHRI ISHWAR SINGH SAIN

trading as YO MAN BROTHERS

SHOP NO. 1 & 2, 1ST FLOOR A-10, ALANKAR VIDHYADHAR
NAGAR, JAIPUR {RAJASTHAN}

SERVICE PROVIDER

Address for service in India/Agents address:

GAUTAM & COMPANY

LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD,
JAIPUR (RAJ).

Used Since :11/02/2008

AHMEDABAD

SALON HAIR AND BEAUTY.

NO RIGHT ON WORD MAN AND DESCRIPTIVE MATTERS

AMAR PRAKASH, DEPUTY REGISTRAR OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1721520 14/08/2008

DR. H.K. GURUDATTA,

trading as M/S.ANANDAMAYA WELLNESS CENTRE,
NO. 1252. 27TH MAIN 7TH CROSS, J.P. NAGAR I PHASE,
BANGALORE - 560 078.

SERVICE

Address for service in India/Agents address:

RANGARAJAN & PRABHAKARAN

NO 315, THAMBU CHETTY STREET, G.T., CHENNAI - 600 001.

Used Since :01/04/2007

CHENNAI

HOLISTIC CONSULTATION AROMATHERAPY,
ACUPUNCTURE, ACUPRESSURE, COUNSELLING &
EMOTIONAL WELLNESS, HYDROTHERAPY, HEALING
MASSAGE THERAPY (AYURVEDIC/SWEDISH/ ACU-POINT)
MUD & HERBAL THERAPY, PHYSIOTHERAPY/ PHYSICAL
THERAPY, REFLEXOLOGY, HOLISTIC DIET & NUTRITION
(BASED ON AYURVEDIC CONCEPTS) NATUROPATHY,
AYURVEDIC LIFESTYLE SERVICES (SERVICES OFFERED ARE
RELATED ONLY TO AYURVEDIC LIFESTYLE SCIENCE) YOGA
/ YOGA THERAPY, HOLILSTIC SKIN HEALTH CARE,
IRIDOLOGY, MAGNETO THERAPY, COLOR THERAPY,
PREVENTIVE & CURATIVE HEALTH CARE.

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI

RAJANGAN HOMES

Advertised before Acceptance under section 20(1) Proviso

1726019 27/08/2008

SANJAY VAIDH

trading as SANJAY VAIDH

B-34, SARASWATI MARG, NEELGIRI, BANI PARK, JAIPUR
{RAJASTHAN}

SERVICE PROVIDER

Address for service in India/Agents address:

GAUTAM & COMPANY

LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD,
JAIPUR (RAJ).

Proposed to be Used

AHMEDABAD

PROVIDING OF FOOD, DRINKS AND TEMPORARY
ACCOMODATION.

NO RIGHT ON WORD "HOMES"

AMAR PRAKASH, DEPUTY REGISTRAR OF TRADE MARKS, DELHI



Advertised before Acceptance under section 20(1) Proviso

1727071 29/08/2008

DUTTAS ENTREPRENEUR PVT.LTD.

trading as DUTTAS ENTREPRENEUR PVT.LTD.

CITY CENTRE,E-404,DC BLOCK,SECTOR-I,SALT LAKE
CITY,KOLKATA 700064.

SERVICE.

A COMPANY INCORPORATED UNDER THE COMPANIES ACT,
1956,

Address for service in India/Agents address:

C. J. ASSOCIATES.

6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA -
700 001.

Used Since :06/06/2004

KOLKATA

BEAUTY PARLOUR.

*SUBJECT TO RESTRICT THE SERVICES IN THE STATE OF WEST
BENGAL AND NO EXCLUSIVE RIGHT TO USE WORD " DAZZLE "
EXCEPT AS SUBSTANTIALLY SHOWN ON THE LABEL.*

S.B.PALO, SENIOR EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1727293 01/09/2008

MR. ASHOK SHRIPADRAO UPASANI

trading as M/S. DHANYA RUDRAKSHA

SAIKRUTI COMPLEX, F.F.NO. 8, HARINAGAR CHAR RASTA,
GORTI ROAD, VADODARA - 390 021

SERVICE PROVIDERS

Address for service in India/Agents address:

MAKHIJA & ASSOCIATES.

12/160, DAULAT NAGAR, THANE (E)-400 603.

Used Since :12/08/2008

AHMEDABAD

ASTROLOGY CONSULTATION

D.S.BANSOD, DEPUTY REGISTRAR OF TRADE MARKS, AHMEDABAD



Advertised before Acceptance under section 20(1) Proviso

1728040 03/09/2008

VISHAL TARUN KAMDAR

trading as WEB STUDIO

1/8, BANKIM SOCIETY, OPP. AZAD SOCIETY, AMBAWADI,
AHMEDABAD- 380015

SERVICE PROVIDER

Used Since :09/03/2008

AHMEDABAD

SERVICE RELATING TO WEBSITE DESIGNING AND
DEVELOPMENT, GRAPHIC DESIGNING, MULTIMEDIA
DEVELOPMENT, E-COMMERCE WEBSITE DEVELOPMENT.
CUSTOMIZE WEBSITE DEVELOPMENT, WEBSITE
PROGRAMMING.

*NO EXCLUSIVE RIGHT ON DESCRIPTIVE MATTERS APPEARING
ON THE LABEL*

SIKANDAR SINGH , EXAMINER OF TRADE MARKS, AHMEDABAD



Advertised before Acceptance under section 20(1) Proviso

1728612 04/09/2008

M/S. CHOCOLATE APPAREL PVT. LTD.

trading as M/S. CHOCOLATE APPAREL PVT. LTD.,

LOW PRICE COMPLEX, BIDG A-1, SURVEY NO.179, NEAR
DHABEL INDUSTRIAL ESTATE, VILLAGE-MORAI, VAPI.
GUJARAT-INDIA.

MANUFACTRER AND MERCHANTS

A COMPANY INCORPORATED UNDER THE INDIAN
COMPANIES ACT,1956

Address for service in India/Agents address:

SHREEJI CONSULTANT

228, 2ND FLOOR, GOLDEN PLAZA, OPP. ARYA SAMAJ
MANDIR, KANKARIA ROAD, O/S. RAIPUR GATE,
AHMEDABAD 380022

Proposed to be Used

AHMEDABAD

SERVICES RELATED TO SHOW ROOM FOR READYMADE
GARMENTS INCLUDED IN CLASS - 42.

D.S.BANSOD, DEPUTY REGISTRAR OF TRADE MARKS, AHMEDABAD

ZURI

1729725 09/09/2008

MR. CHAMANLAL V. KAMANI

trading as MR. CHAMANLAL V. KAMANI

81, KYUNA ROAD, LOWER KABETE, P.O. BOX NO. 49615,
NAIROBI, KENYA.

SERVICE PROVIDER

Address for service in India/Agents address:

Y. J. TRIVEDI & CO.

YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, NR.
JAHANVEE RESTAURANT, UNIVERSITY RD., AHMEDABAD-
380 015.

Proposed to be Used

AHMEDABAD

PROVIDING FOOD AND DRINK, TEMPORARY
ACCOMMODATION, MEDICAL HYGIENIC AND BEAUTY
CARE, VETERINARY AND AGRICULTURAL SERVICES,
LEGAL SERVICES, SCIENTIFIC AND INDUSTRIAL RESEARCH,
COMPUTER PROGRAMMING, SERVICES THAT CANNOT BE
CLASSIFIED IN OTHER CLASSES.

D.S.BANSOD, DEPUTY REGISTRAR OF TRADE MARKS, AHMEDABAD



1730335 10/09/2008

DR. HIMANSHU P. BAVISHI

trading as DR. HIMANSHU P. BAVISHI

OPP. MUNI. GARDEN, PALDI ROAD, PALDI, AHMEDABAD,
GUJARAT STSTE, INDIA.

MANUFACTURER AND MERCHANT

Address for service in India/Agents address:

Y. J. TRIVEDI & CO.

YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, NR.
JAHANVEE RESTAURANT, UNIVERSITY RD., AHMEDABAD-
380 015.

Used Since :01/03/1987

AHMEDABAD

HOSPITAL AND MEDICAL RELATED SERVICES, MEDICAL
CLINICS, HOSPITALS, HEALTH CARE SERVICES, RESEARCH
CENTRE.

D.S.BANSOD, DEPUTY REGISTRAR OF TRADE MARKS, AHMEDABAD



Advertised before Acceptance under section 20(1) Proviso

1732662 16/09/2008

MEHUL GOTECHA

trading as MEHUL GOTECHA

A-501, ROSEWOOD ESTATE, JODHPUR ROAD, SATELITE,
AHMEDABAD - 15

SERVICE PROVIDER

Address for service in India/Agents address:

ASIAN TRADE MARKS COMPANY

SECTOR 7 A,G 8, OPP. WATER TANK, NIRNAYNAGAR,
AHMEDABAD-382481

Used Since :01/09/2006

AHMEDABAD

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESERCH
AND DESIGN RELATING THERETO ; INDUSTRIAL ANALYSIS
AND RESERCH SERVICES ; DESIGN AND DEVELOPMENT OF
COMPUTER HARDWARE AND SOFTWARE ; LEGAL SERVICES
; REGISTRATION OF DOMAIN NAMES ; WEB HOSTING
SERVICES ; CREATING AND MAINTAINING WEB SITES
SERVICES ; WEB SITE DESIGN ; ALL INCLUDED IN WEB
HOSTING SERVICES ; CREATING AND MAINTAINING WEB
SITES SERVICES.

V.S.PARAB, SENIOR EXAMINER OF TRADE MARKS, AHMEDABAD



Advertised before Acceptance under section 20(1) Proviso

1734330 19/09/2008

RAJESH SHARMA

trading as RISTORANTE ITALIA

NO.90/3, OPP. INNOVATIVE MULTIPLEX, OUTER RING ROAD,
MARATHAHALLI, BANGALORE-560 037, KARNATAKA.

SERVICE PROVIDER

Address for service in India/Agents address:

S.BALAJANAKI

SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168
THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :27/02/2008

CHENNAI

BAR & RESTAURANT AND HOTEL SERVICES

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1735346 22/09/2008

ABHIJEET B. CHAKRABARTI

trading as ABHIJEET B. CHAKRABARTI

15, DHANLAXMI SOCIETY, GHATLODIA, AHMEDABAD-
380061

SERVICE PROVIDER

Address for service in India/Agents address:

MAKHIJA & ASSOCIATES.

12/160, DAULAT NAGAR, THANE (E)-400 603.

Used Since :02/09/2008

AHMEDABAD

GRAPHIC DESIGN AND WEB SITE DEVELOPMENT.

D.S.BANSOD, DEPUTY REGISTRAR OF TRADE MARKS, AHMEDABAD

STRUCTUREPOINT

1735435 23/09/2008

M/S.AMERICAN CONSULTING, INC.,

trading as M/S.AMERICAN CONSULTING, INC.,

7260 SHADELAND STATION, INDIANAPOLIS, INDIANA 46256-3957, U.S.A.

SERVICE PROVIDER

Address for service in India/Agents address:

CHANDRAKANT M. JOSHI

C - 2, SRI HARI APARTMENTS, ELLAIAMMAN KOVIL STREET,
VANNANDURAI, CHENNAI - 600 020.

Proposed to be Used

CHENNAI

ENGINEERING SERVICES NAMELY, STRUCTURAL,
ARCHITECTURAL, ENVIRONMENTAL TRANSPORTATION
AND FORENSIC ENGINEERING SERVICES, LAND SURVEYING
SERVICES AND COMPUTER SITE DESIGN (IN
INTERNATIONAL CLASS 042).

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1737630 26/09/2008

GENX ENTERTAINMENT LIMITED

trading as GENX ENTERTAINMENT LIMITED

1076, PARIJAAT HOUSE, DR. E. MOSES ROAD, WORLI NAKA,
MUMBAI - 400 018.

SERVICE PROVIDERS AND MERCHANTS.

A COMPANY REGISTERED UNDER THE COMPANIES ACT,
1956.

Address for service in India/Agents address:

ARJUN T. BHAGAT & CO.

6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX
NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

To be associated with:

1604438

MUMBAI

SERVICES RELATING TO PROVIDING OF FOOD AND DRINK,
CATERING SERVICES, RESTAURANTS, REST HOMES,

PROVIDING OF FOOD COUNTERS, TEMPORARY
ACCOMMODATION, HOTEL, RESORTS AND HOSPITALITY
SERVICES, HYGIENIC AND BEAUTY CARE, MATRIMONIAL
SERVICES, VETERINARY AND AGRICULTURAL SERVICES,
SCIENTIFIC AND INDUSTRIAL RESEARCH, COMPUTER
PROGRAMMING BEING SERVICES INCLUDED IN CLASS 42.

S.U.BORE, EXAMINER OF TRADE MARKS, KOLKATA

HALLI RUCHI

Advertised before Acceptance under section 20(1) Proviso

1737864 26/09/2008

VADHIRAJ.H

trading as HALLI RUCHI

J.P.AVENUE, 14/05, 3RD FLOOR, J.B.KAVAL GANESH BLOCK,
MAHALAKSHMI LAYOUT, BANGALORE-560 086,
KARNATAKA.

SERVICE

Address for service in India/Agents address:

C. VENKATASUBRAMANIAM.

S-3 AND S-4, 2ND FLOOR, RUKMINI PLAZA, NO. 84, D.V.G.
RD., BASAVANGUDI, BANGLORE-560 004.

Proposed to be Used

CHENNAI

PROVIDING OF FOOD & DRINK AND TEMPORARY
ACCOMMODATION

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1737866 26/09/2008

CHANDANA

trading as RAJARAM FOOD PRODUCTS

NO. 357, 2ND FLOOR, 18TH MAIN, OPP: ACHARYA
MAHAPRAJNA SCHOOL, 4TH BLOCK, NANDINI LAYOUT,
BANGALORE

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

C. VENKATASUBRAMANIAM.

S-3 AND S-4, 2ND FLOOR, RUKMINI PLAZA, NO. 84, D.V.G.
RD., BASAVANGUDI, BANGLORE-560 004.

Used Since :01/02/2006

CHENNAI

PROVIDING OF FOOD AND DRINK AND TEMPORARY
ACCOMODATION

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1741701 08/10/2008

GEOMETRIC LIMITED

PLANT 6, PIROJSHANAGAR, VIKHROLI (WEST), MUMBAI - 400 079.

SERVICE PROVIDERS

Address for service in India/Agents address:

INDIA LAW SERVICES, ADVOCATES & LEGAL CONSULTANTS

205-206, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI-400 021.

Used Since :01/10/2007

MUMBAI

COMPUTER-AIDED INDUSTRIAL DESIGN AND ENGINEERING SERVICES FOR OTHERS, SOFTWARE DEVELOPMENT AND CONSULTING SERVICES IN THE FIELDS OF DESIGN, SIMULATION, MODELING, ENGINEERING, MANUFACTURING, PRODUCT DATA MANAGEMENT AND COLLABORATIVE ENGINEERING, DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND COMPUTER SOFTWARE SYSTEMS IN THE FIELDS OF COMPUTER AIDED DESIGN (CAD), COMPUTER AIDED MANUFACTURING

(CAM), COMPUTER AIDED ENGINEERING (CAE), PRODUCT LIFECYCLE MANAGEMENT (PLM), PRODUCT DATA MANAGEMENT (PDM), AND COLLABORATIVE PRODUCT COMMERCE (CPC), SOFTWARE, MANUFACTURING ENGINEERING (ME) PROVIDING QUALITY ASSURANCE, TESTING, CUSTOMIZATION, INTEGRATION AND SUPPORT SERVICES IN THE FIELDS OF PRODUCT DESIGN AND MANUFACTURING, DESIGN AND DEVELOPMENT OF ELECTRONIC SYSTEMS AND INDUSTRIAL CONTROLS AUTOMATION, ENGINEERING DESIGN DOCUMENTATION SERVICES ALL IN CLASS 42.

S.U.BORE, EXAMINER OF TRADE MARKS, KOLKATA



*Advertised In Journal 1426-0 is Treated as Cancelled and
Readvertised under section 20(1)(2)*

1747707 24/10/2008

INDRAJIT MUKHARJEE

trading as ADVANCE INFOMECH

SABITRI ABASAN, FLAT NO.1, 1ST

FLOOR, GHOSHPARA, KAIKHALI, KOLKATA 700052.

SERVICE PROVIDER

AN INDIAN PROPRIETORSHIP FIRM

Address for service in India/Agents address:

SENGUPTA & ASSOCIATES

JM4/1, HATIARA ROAD, (ZARDA BAGAN, BAGUIATI), ASWINI

NAGAR, KOLKATA - 700 059, WEST, INDIA.

Used Since :27/06/2008

KOLKATA

PROVIDING OF CONSULTANCY AND DEVELOPMENT OF
SOFTWARE.

*SUBJECT TO NO EXCLUSIVE RIGHT TO USE ALL DESCRIPTIVE
MATTERS APPEARING ON LABEL.*

RATAN SHALYA, SENIOR EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1748889 29/10/2008

Intertek Group Plc.

25 SAVILE ROW, LONDON, W1S 2ES, ENGLAND

(A COMPANY INCORPORATED UNDER THE LAWS OF UNITED KINGDOM).

Address for service in India/Agents address:

L.S. DAVAR & CO.

32, RADHA MADHAV DUTTA GARDEN LANE, KOLKATA - 700 010.

Proposed to be Used

KOLKATA

INSPECTION, ASSESSMENT AND CERTIFICATION OF BUSINESS PROCESSES AND FACILITIES, MANUFACTURING PROCESSES AND FACILITIES, WAREHOUSING PROCESSES AND FACILITIES AND SUPPLY CHAIN MANAGEMENT ALL FOR COMPLIANCE WITH SECURITY PRACTICES AND SUPPLY CHAIN OPTIMISATION PRACTICES; INFORMATION RELATING TO THE AFORESAID SERVICES PROVIDED ONLINE FROM A COMPUTER DATABASE OF THE INTERNET ADVISORY AND CONSULTANCY SERVICES RELATING TO THE AFORESAID SERVICES.

S.B.PALO, SENIOR EXAMINER OF TRADE MARKS, KOLKATA



*Advertised In Journal 1426-0 is Treated as Cancelled and
Readvertised under section 20(1)(2)*

1755383 19/11/2008

MRS, KANIKA CHAKRABORTY

trading as M/S V.I.P BAZAR

DC-116,NARAYANTALA (WEST),DESHBANDHU
NAGAR,KOLKATA 700059.

SERVICE PROVIDERS

Address for service in India/Agents address:

SENGUPTA & ASSOCIATES

JM4/1, HATIARA ROAD, (ZARDA BAGAN, BAGUIATI), ASWINI
NAGAR, KOLKATA - 700 059, WEST, INDIA.

Used Since :26/07/2008

KOLKATA

PROVIDING SERVICE OF DEPARTMENTAL STORES AND
READYMADE GARMENTS

RATAN SHALYA, SENIOR EXAMINER OF TRADE MARKS, KOLKATA

YOUR LANDSCAPING PARTNER

Advertised before Acceptance under section 20(1) Proviso

1759019 02/12/2008

MR.JIJKUMAR V.R

trading as M/S.OUT SIGHT YOUR LANDSCAPING PARTNER,
T.C. 1226 (9/622), GOKULAM - 3, KACHANI, KARAKULAM,
TRIVANDRUM - 695 564, KERALA.

SERVICE

Address for service in India/Agents address:

THE BUSINESS CYTALYST.

CATALYST VILLA KANIYAPURAM POST TRIVANDRUM,
KERALA - 695301

Used Since :01/01/2005

CHENNAI

CANDID LANDSCAPING, CONSULTATION IN
ENVIRONMENTAL PROTECTION, PLANT NURSERIES,
GARDENING, HORTICULTURE, LAWN CARE, FLOWER
ARRANGING, GARDEN DESIGNING, REMOLDING &
MAINTENANCE, WATER FEATURES ETC.

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI

"GARDEN MAKERS"

Advertised before Acceptance under section 20(1) Proviso

1759020 02/12/2008

MR.JIJKUMAR V.R

trading as M/S.OUT SIGHT YOUR LANDSCAPING PARTNER,
T.C. 1226 (9/622), GOKULAM - 3, KACHANI, KARAKULAM,
TRIVANDRUM - 695 564, KERALA.

SERVICE

Address for service in India/Agents address:

THE BUSINESS CYTALYST.

CATALYST VILLA KANIYAPURAM POST TRIVANDRUM,
KERALA - 695301

Used Since :01/01/2005

CHENNAI

CANDID LANDSCAPING, CONSULTATION IN
ENVIRONMENTAL PROTECTION, PLANT NURSERIES,
GARDENING, HORTICULTURE, LAWN CARE, FLOWER
ARRANGING, GARDEN DESIGNING, REMOLDING &
MAINTENANCE, WATER FEATURES ETC.

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI

ASOKAM

Advertised before Acceptance under section 20(1) Proviso

1759897 04/12/2008

NAVEEN PAVITHRAN

trading as ASOKAM

BEACH ROAD, PALLIYAMOOLA, KANNUR, KERALA-670 008

SERVICE PROVIDER

Address for service in India/Agents address:

SHILPA GUPTA, ADVOCATE

ANTOP HILL WARE HOUSING CO.LTD.,UNIT NO.C-
310,V.I.T.COLLEGE ROAD,WADALA (E),MUMBAI 400
037,INDIA.

Used Since :17/06/2008

CHENNAI

SERVICES RELATED TO BEACH RESORT

N.D.KASTORI, DEPUTY REGISTRAR OF TRADE MARKS, CHENNAI



Advertised before Acceptance under section 20(1) Proviso

1763600 15/12/2008

MJUNCTION SERVICES LIMITED

trading as MJUNCTION SERVICES LIMITED

TATA CENTRE,43 JAWAHARLAL NEHERU ROAD,KOLKATA
700071.

MERCHANT & SERVICES PROVIDER

AN INDIAN COMPANY

Used Since :01/06/2008

KOLKATA

CONFERENCE, CONTENTS AND INTERNET BASED E-
COMMERCE SERVICES

M.M.WAKODIKAR, EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1763757 15/12/2008

ALFA MANAGEMENT PVT.LTD.

trading as ALFA MANAGEMENT PVT.LTD.

BLOCK G3,"GANGA",ABHINANDAN,KOYLAVIHAR,VIP
ROAD,KOLKATA 700052.

MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

Used Since :04/04/2008

KOLKATA

RESTURANT

*REGISTRATION OF THIS TRADEMARK SHALL GIVE NO
EXCLUSIVE RIGHT TO THE LETTER " M " AS APPEARING ON
LABEL*

U.L.BARVE, SENIOR EXAMINER OF TRADE MARKS, MUMBAI

TOWN RESIDENCY

Advertised before Acceptance under section 20(1) Proviso

1766456 22/12/2008

NAGINA HOTEL PVT. LTD.

53, DR. B. A. ROAD, BYCULLA, MUMBAI--400 027

SERVICE PROVIDERS.

AN INDIAN COMPANY INCORPORATED UNDER THE
PROVISIONS OF COMPANIES ACT

Address for service in India/Agents address:

KAYSER AND COMPANY.

RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG,
FORT, MUMBAI- 400 023.

Used Since :16/10/2007

MUMBAI

PROVIDING THE SERVICES OF HOSPITALITY INCLUDING
THAT OF FOOD AND DRINK, TEMPORARY
ACCOMMODATION, HOTELS, ACCOMMODATION BUREAUX,
CAFES AND CAFETERIA , COCKTAIL LOUNGES, CATERING,
SALONS (BEAUTY & HAIRDRESSING), HOTELS,
RESTAURANTS, BARS, SNACK BAR AND CATERING
SERVICES, INCLUDED IN CLASS 42

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1766463 22/12/2008

SIKHA RANI DE

trading as BANKURA NURSING HOME
PATPUR,BANKURA-722101,WEST BENGAL.

SERVICE PROVIDER

Address for service in India/Agents address:

IMAGE CONSULTANCY

1/1,NIRALA APPARTMENT (OPP.ELECTRIC COMPLAINT
OFFICE),BIRESH PALLY (N),KOLKATA 700 129,W.B.,INDIA.

Used Since :08/02/1980

KOLKATA

NURSING HOME (MEDICAL)

*REGISTRATION OF THIS TRADEMARK SHALL GIVE NO
EXCLUSIVE RIGHT TO THE SIGN OF " PLUS" AS APPEARING ON
LABEL.*

M.M.WAKODIKAR, EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1766464 22/12/2008

SIKHA RANI DE

trading as BANKURA NURSING HOME

PATPUR, BANKURA-722101, WEST BENGAL.

SERVICE PROVIDER

Address for service in India/Agents address:

IMAGE CONSULTANCY

1/1, NIRALA APPARTMENT (OPP.ELECTRIC COMPLAINT OFFICE), BIRESH PALLY (N), KOLKATA 700 129, W.B., INDIA.

Used Since :16/09/2005

KOLKATA

DIAGNOSTIC CENTER, POLYCLINIC, MEDICAL ASSISTANCE

M.M.WAKODIKAR, EXAMINER OF TRADE MARKS, KOLKATA



Advertised before Acceptance under section 20(1) Proviso

1766484 22/12/2008

SORENTO HEALTHCARE COMMUNICATIONS PVT. LTD.

UNIT NO. 12, GARODIA ESTATE, 3/A, UDYOG NAGAR, S.V.
RD., GOREGAON (W), MUMBAI - 400 062.

MANUFACTURERS AND MERCHANTS

A PRIVATE LIMITED COMPANY REGISTERED UNDER THE
COMPANIES ACT, 1956

Proposed to be Used

MUMBAI

HEALTHCARE SERVICES.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI



Advertised before Acceptance under section 20(1) Proviso

1769385 30/12/2008

RAJ KUMAR BEHR

PUNEET R. BEHR

CHETAN R. BEHR

trading as PARK CENTRAL

S.NO.103/126, PLOT NO.6+7, NAGAR ROAD, YERWADA, PUNE
411 006

SERVICE PROVIDERS.

A PARTNERSHIP FIRM.

Address for service in India/Agents address:

ANIL KUMAR GIRI

FLAT NO: B/13 PLEASANT AVENUE NEAR NICO GARDEN,
VIMAN NAGAR, PUNE- 411014.

Used Since :01/04/2008

MUMBAI

HOTEL, BAR AND RESTAURANTS, CATERING, HOLIDAY
CAMP SERVICES, HOTEL RESERVATION, PROVIDING FOOD
AND DRINK, LODGING AND BOARDING.

J.T.ANTHONY, EXAMINER OF TRADE MARKS, MUMBAI
